



List of Latest updates on SCC OnLine® Web Edition.

September 8

2025

With an ever expanding database and documents added everyday, SCC Online® users get a comprehensive research experience for legal content from India and many other nations.

Supreme Court,
High Courts,
Tribunals and
Statutes

Download SCC Online App



Table of Contents

Supreme Court

High Courts

- **Allahabad High Court**
- **Andhra Pradesh High Court**
- **Bombay High Court**
- **Chhattisgarh High Court**
- **Delhi High Court**
- **Gauhati High Court**
- **Gujarat High Court**
- **Jharkhand High Court**
- **Karnataka High Court**
- **Manipur High Court**
- **Meghalaya High Court**
- **Madhya Pradesh High Court**
- **Patna High Court**
- **Punjab and Haryana High Court**
- **Rajasthan High Court**
- **Telangana High Court**
- **Tripura High Court**

- **Uttaranchal High Court**

Tribunals

- **Customs Excise and Service Tax Appellate Tribunal**
- **Competition Commission of India**
- **Income Tax Appellate Tribunal**
- **National Company Law Tribunal**
- **National Company Law Appellate Tribunal**

Statutory

- **Central Act**
- **Central Rules**
- **Central Notifications**
- **State Act**
- **State Rules**
- **State Notifications**

Supreme Court [1]

Gujarat Urja Vikas Nigam Ltd. v. Green Infra Corporate Wind Power Ltd., (Dr D.Y. Chandrachud, C.J. and P.S. Narasimha, J.), [2023 SCC OnLine SC 2487](#)

Allahabad High Court [35]

Ajay v. State of U.P., (**Santosh Rai**, J.), [2025 SCC OnLine All 5458](#)

Anees Mohammad v. State of U.P., (**Siddharth**, J.), [2025 SCC OnLine All 5454](#)

Arya Kanya Pathshala Inter College v. State of U.P., (**Chandra Dhari Singh**, J.), [2025 SCC OnLine All 5473](#)

Ashesh Kumar Chaudhary v. State of U.P., (**Chandra Dhari Singh**, J.), [2025 SCC OnLine All 5471](#)

Ashok Yadav v. State of U.P., (**Shekhar Kumar Yadav**, J.), [2025 SCC OnLine All 5451](#)

Chandramohan Patel v. State of U.P., (**Manju Rani Chauhan**, J.), [2025 SCC OnLine All 5470](#)

Dipanshu Yadav v. State of U.P., (Salil Kumar Rai and Zafeer Ahmad, JJ.), [2025 SCC OnLine All 5465](#)

Hemraj v. State of U.P., (**Rohit Ranjan Agarwal**, J.), [2025 SCC OnLine All 5474](#)

Jitendra Kumar Gupta v. Learned Rent Tribunal, (**Pankaj Bhatia**, J.), [2025 SCC OnLine All 5466](#)

Kailu Yadav v. State of U.P., (**Santosh Rai**, J.), [2025 SCC OnLine All 5457](#)

Kamal Deep v. State of U.P., (**Saurabh Shyam Shamsbery**, J.), [2025 SCC OnLine All 5459](#)

Ketan Mudgal v. State of U.P., (**Chandra Dhari Singh**, J.), [2025 SCC OnLine All 5479](#)

Ketan Mudgal v. State of U.P., (**Chandra Dhari Singh**, J.), [2025 SCC OnLine All 5482](#)

Kiran Devi v. State of U.P., (**Rohit Ranjan Agarwal**, J.), [2025 SCC OnLine All 5480](#)

Lyakat Ali Khan v. State of U.P., (**Manju Rani Chauhan**, J.), [2025 SCC OnLine All 5472](#)

Mughuna Devi v. State of U.P., (**Rohit Ranjan Agarwal**, J.), [2025 SCC OnLine All 5478](#)

Nazim v. State of U.P., (**Santosh Rai**, J.), [2025 SCC OnLine All 5455](#)

Panmati Devi v. State of U.P., (**Rohit Ranjan Agarwal**, J.), [2025 SCC OnLine All 5477](#)

Pappu v. State of U.P., (Siddharth and Santosh Rai, JJ.), [2025 SCC OnLine All 5464](#)

Rajesh Kumar v. State of U.P., (**Saurabh Shyam Shamsbery**, J.), [2025 SCC OnLine All 5468](#)

Rajneesh Jaiswal v. State of U.P., (Siddharth and Santosh Rai, JJ.), [2025 SCC OnLine All 5460](#)

Raju Varma v. State of U.P., (Siddharth and Santosh Rai, JJ.), [2025 SCC OnLine All 5462](#)

Ram Prakash v. Union of India, (Arun Bhansali, C.J. and Kshitij Shailendra, J.), [2025 SCC OnLine All 5469](#)

Rammurat v. State of U.P., (**Rohit Ranjan Agarwal**, J.), [2025 SCC OnLine All 5476](#)

Ramsurat Rajput v. State of U.P., (**Shekhar Kumar Yadav**, J.), [2025 SCC OnLine All 5453](#)

Rupesh Kumar Rastogi v. State of U.P., (Siddharth and Santosh Rai, JJ.), [2025 SCC OnLine All 5461](#)

Sateesh Chandra Rai v. State of U.P., (**Manju Rani Chauhan**, J.), [2025 SCC OnLine All 5467](#)

Shabnam v. State of U.P., (**Santosh Rai**, J.), [2025 SCC OnLine All 5456](#)

Shlpee Katiyar v. State of U.P., (**Rohit Ranjan Agarwal**, J.), [2025 SCC OnLine All 5475](#)

Sudama v. State of U.P., (**Rohit Ranjan Agarwal**, J.), [2025 SCC OnLine All 5481](#)

Suraj Singh v. State of U.P., (Siddharth and Santosh Rai, JJ.), [2025 SCC OnLine All 5463](#)

Tariq v. State of U.P., (**Shree Prakash Singh**, J.), [2025 SCC OnLine All 5449](#)

Union of India v. Bhular Construction Co., (**Manish Kumar Nigam**, J.), 2025 SCC OnLine All 5448
Varun Singh v. State of U.P., (**Shekhar Kumar Yadav**, J.), 2025 SCC OnLine All 5452
Vipin Kumar v. State of U.P., (**Shree Prakash Singh**, J.), 2025 SCC OnLine All 5450

Andhra Pradesh High Court [40]

Anu Priya v. State of A.P., (**Dr Y. Lakshmana Rao**, J.), 2025 SCC OnLine AP 3153
Badugu Dileep v. State of A.P., (**Dr Y. Lakshmana Rao**, J.), 2025 SCC OnLine AP 3144
Bajaj Allianz General Insurance Co. Ltd. v. B. Siva Reddy, (**V. Sujatha**, J.), 2025 SCC OnLine AP 3157
Bajaj Allianz General Insurance Co. Ltd. v. Thangirala Venkateswara Rao, (**V. Sujatha**, J.), 2025 SCC OnLine AP 3156
Bhavesht Luja Bhai Pargi v. State of A.P., (**Dr Y. Lakshmana Rao**, J.), 2025 SCC OnLine AP 3146
Chakali Midde Nallanna v. State, (**Dr Venkata Jyothirmai Pratapa**, J.), 2025 SCC OnLine AP 3163
Chapala Rama Subba Rao v. State of A.P., (**BVLN Chakravarthi**, J.), 2025 SCC OnLine AP 3164
D. Chandraiah v. Kumar Viswajeeth, (**Gannamaneni Ramakrishna Prasad**, J.), 2025 SCC OnLine AP 3136
Danish v. State of A.P., (**Dr Y. Lakshmana Rao**, J.), 2025 SCC OnLine AP 3147
Dudekula Kullayappa v. State of A.P., (**Kiranmayee Mandava**, J.), 2025 SCC OnLine AP 3168
Eepu Dhanaraju v. State of A.P., (**Dr Y. Lakshmana Rao**, J.), 2025 SCC OnLine AP 3149
Gollavilli Durga Prasad v. State of A.P., (**Dr Y. Lakshmana Rao**, J.), 2025 SCC OnLine AP 3151
Gorla Nanaji v. State of A.P., (**Dr Y. Lakshmana Rao**, J.), 2025 SCC OnLine AP 3150
Jhaishna Technologies (P) Ltd. v. State of A.P., (**Dr Venkata Jyothirmai Pratapa**, J.), 2025 SCC OnLine AP 3165
K. Rajasekhar v. State of A.P., (**Nyapathy Vijay**, J.), 2025 SCC OnLine AP 3174
Kalluri Kalyani v. Mudumala Rama Krishna Reddy, (**Venuthurumalli Gopala Krishna Rao**, J.), 2025 SCC OnLine AP 3160
Kocho Gopal v. State of A.P., (**Dr Y. Lakshmana Rao**, J.), 2025 SCC OnLine AP 3139
Kommisetty Saraswathi Devi v. Trivedhi Subramanyam, (**Dr Y. Lakshmana Rao**, J.), 2025 SCC OnLine AP 3155
M. Kasi Divya Surekha v. Marthi Bhanu Prakash, (**Venuthurumalli Gopala Krishna Rao**, J.), 2025 SCC OnLine AP 3161
Mohan Naidu v. State of A.P., (**Dr Y. Lakshmana Rao**, J.), 2025 SCC OnLine AP 3148
Moideen Kunhi K.K. v. State of A.P., (**Dr Y. Lakshmana Rao**, J.), 2025 SCC OnLine AP 3140
Naga Lakshmi v. State of A.P., (**Gannamaneni Ramakrishna Prasad**, J.), 2025 SCC OnLine AP 3166
National Insurance Co. Ltd. v. Paidikalva Mariyamma, (**V. Sujatha**, J.), 2025 SCC OnLine AP 3158
National Insurance Co. Ltd. v. Satyanarayana Cotton Industries, (**Harinath N.**, J.), 2025 SCC OnLine AP 3135
P. Baktavatsalam Naidu v. Paladugu Jayasree Tirupati, (**T. Mallikarjuna Rao**, J.), 2025 SCC OnLine AP 3154

- Puppala Venkata Suryanarayanaamma v. State of A.P.*, (Nyapathy Vijay, J.), [2025 SCC OnLine AP 3173](#)
- R. Gopal Rao v. APS Welfare Residential Education Dept. Hyd.*, (Maheswara Rao Kuncheam, J.), [2025 SCC OnLine AP 3171](#)
- R. Sivaramudu v. State of A.P.*, (Nyapathy Vijay, J.), [2025 SCC OnLine AP 3167](#)
- S. Naveen Kumar v. State of A.P.*, (Dr Y. Lakshmana Rao, J.), [2025 SCC OnLine AP 3141](#)
- Sanaga Ashok Kumar v. State of A.P.*, (Dr Venkata Jyothirmai Pratapa, J.), [2025 SCC OnLine AP 3170](#)
- Sankar v. State of A.P.*, (Dr Y. Lakshmana Rao, J.), [2025 SCC OnLine AP 3152](#)
- State of A.P. v. Reddolla Kuruva Sidda Reddy*, (T. Mallikarjuna Rao, J.), [2025 SCC OnLine AP 3137](#)
- Sunkara Naresh v. State of A.P.*, (Dr Y. Lakshmana Rao, J.), [2025 SCC OnLine AP 3143](#)
- SVK Enterprises v. Sreenivasa Agencies*, (Dr Venkata Jyothirmai Pratapa, J.), [2025 SCC OnLine AP 3138](#)
- Therompicherla, Primary Agricultural Coop. Society Ltd. v. State of A.P.*, (Maheswara Rao Kuncheam, J.), [2025 SCC OnLine AP 3172](#)
- U. Phani Kumari v. State of A.P.*, (Maheswara Rao Kuncheam, J.), [2025 SCC OnLine AP 3162](#)
- Uppala Triveni v. State of A.P.*, (Dr Y. Lakshmana Rao, J.), [2025 SCC OnLine AP 3145](#)
- Usirisetty Venkateswara Rao v. State of A.P.*, (Dr Venkata Jyothirmai Pratapa, J.), [2025 SCC OnLine AP 3169](#)
- Vallepalli Subba Rao v. Kondareddy Lakshmipathi*, (Venuthurumalli Gopala Krishna Rao, J.), [2025 SCC OnLine AP 3159](#)
- Vantala Panthulu Babu v. State of A.P.*, (Dr Y. Lakshmana Rao, J.), [2025 SCC OnLine AP 3142](#)

Bombay High Court [35]

- Asif Khan v. Union of India*, (Suman Shyam and Shyam C. Chandak, JJ.), [2025 SCC OnLine Bom 3023](#)
- Chandani Satardekar v. State of Goa*, (Bharati Dangre and Nivedita P. Mehta, JJ.), [2025 SCC OnLine Bom 3044](#)
- Cosmopolitan-1 (Safal Complex) Coop. Housing Society Ltd. v. Rakesh Talwar*, (Milind N. Jadhav, J.), [2025 SCC OnLine Bom 3040](#)
- Dhansingh v. Sandusingh*, (Rohit W. Joshi, J.), [2025 SCC OnLine Bom 3021](#)
- Girishkumar Ramkishor Khandelwal v. Gredwell Castings (P) Ltd.*, (Gauri Godse, J.), [2025 SCC OnLine Bom 3025](#)
- Hema Suresh Supekar v. State of Maharashtra*, (Milind N. Jadhav, J.), [2025 SCC OnLine Bom 3033](#)
- Hussain Olia v. Shamina Ghadiali*, (Madhav J. Jamdar, J.), [2025 SCC OnLine Bom 3048](#)
- Ikramullah Habibullah Ansari v. State of Maharashtra*, (G.S. Kulkarni and Manjusha A. Deshpande, JJ.), [2025 SCC OnLine Bom 3035](#)
- J.K.G. Associates v. State of Maharashtra*, (Milind N. Jadhav, J.), [2025 SCC OnLine Bom 3024](#)
- Juniper Hotels Ltd. v. Provident Fund Commr.-I*, (Milind N. Jadhav, J.), [2025 SCC OnLine Bom 3022](#)

- Karmyogi Swargiya Dr. Shivajirao Patil Nilangekar Taluka Eksangh Kruti Samiti v. State of Maharashtra*, (**Manish Pitale** and Y.G. Khobragade, JJ.), [2025 SCC OnLine Bom 3020](#)
- Laxman Venkatesan v. State of Maharashtra*, (**Sandeep V. Marne**, J.), [2025 SCC OnLine Bom 3034](#)
- Maharashtra State Electricity Distribution Co. Ltd. v. Vardhaman Mishrilal Lunkad*, (**Milind N. Jadhav**, J.), [2025 SCC OnLine Bom 3027](#)
- MHADA v. Jaya Santosh Andhar*, (**Milind N. Jadhav**, J.), [2025 SCC OnLine Bom 3039](#)
- Municipal Corpn. for City of Kalyan & Dombivli v. Tarabai Gulab Rajpure*, (**Milind N. Jadhav**, J.), [2025 SCC OnLine Bom 3032](#)
- Nafiyaj Shaikh Mamlekar v. State of Goa*, (Bharati Dangre and **Nivedita P. Mehta**, JJ.), [2025 SCC OnLine Bom 3019](#)
- Nandini Nandu Alornekar v. State of Goa*, (Bharati Dangre and Nivedita P. Mehta, JJ.), [2025 SCC OnLine Bom 3045](#)
- Narayan Sitaram Mayekar v. Ladu Dattaram Parab*, (**Valmiki Menezes**, J.), [2025 SCC OnLine Bom 3046](#)
- Parmanand Jaiswal v. State of Maharashtra*, (Anil S. Kilor and Ajit B. Kadethankar, JJ.), [2025 SCC OnLine Bom 3030](#)
- Pay Pal Payments (P) Ltd. v. CIT*, (G.S. Kulkarni and Somasekhar Sundaresan, JJ.), [2024 SCC OnLine Bom 4283](#)
- PayPal Payments (P) Ltd. v. CIT*, (G.S. Kulkarni and Somasekhar Sundaresan, JJ.), [2024 SCC OnLine Bom 4282](#)
- PayPal Payments (P) Ltd. v. CIT*, (K.R. Shriram and Dr Neela Gokhale, JJ.), [2023 SCC OnLine Bom 3295](#)
- Poojalaxmi Angad Ghule v. Angad Ghule*, (**Madhav J. Jamdar**, J.), [2025 SCC OnLine Bom 3042](#)
- Pradeep A. Runwal v. CIT*, (B.P. Colabawalla and Firdosh P. Pooniwalla, JJ.), [2025 SCC OnLine Bom 3026](#)
- Process System Engineers India (P) Ltd. v. Ajinkya Nandkumar Kurhade*, (**Milind N. Jadhav**, J.), [2025 SCC OnLine Bom 3029](#)
- Ramdhari D. Mishra v. Slum Rehabilitation Authority*, (**Milind N. Jadhav**, J.), [2025 SCC OnLine Bom 3028](#)
- Sadhana Krishnakumar Pande v. Ramesh Ganesh Rakhe*, (**Milind N. Jadhav**, J.), [2025 SCC OnLine Bom 3038](#)
- Sahebrao Shivram Kand v. METALYST Forging Ltd.*, (**Milind N. Jadhav**, J.), [2025 SCC OnLine Bom 3031](#)
- Shekhar Prabhakar More v. MHADA*, (**Milind N. Jadhav**, J.), [2025 SCC OnLine Bom 3036](#)
- Siemens Healthcare (P) Ltd. v. Union of India*, (M.S. Sonak and Jitendra Jain, JJ.), [2025 SCC OnLine Bom 3037](#)
- Sony Pictures Networks India Ltd. v. State of Maharashtra*, (**Jitendra Jain**, J.), [2025 SCC OnLine Bom 3047](#)
- Surbhi Bhatia v. Ameet Kasturilal Luthrra*, (**Madhav J. Jamdar**, J.), [2025 SCC OnLine Bom 3041](#)
- Suvarna P. Runwal v. CIT*, (B.P. Colabawalla and Firdosh P. Pooniwalla, JJ.), [2025 SCC OnLine Bom 3049](#)
- Tulsidas Yeshwant Kawlekar v. Village Panchayat of Piligao*, (Bharati Dangre and Nivedita P. Mehta, JJ.), [2025 SCC OnLine Bom 3043](#)

Vikas Kamalakar Walawalkar v. Salt Commr., (B.P. Colabawalla and Firdosh P. Pooniwalla, JJ.),
[2025 SCC OnLine Bom 3018](#)

Chhattisgarh High Court [36]

Abhishek Sharma v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 8745](#)

Basdev Chakravarty v. State of Chhattisgarh, (Ramesh Sinha, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 8757](#)

Chergibai Netam v. Pratap Sikdar, (**Sanjay K. Agrawal**, J.), [2025 SCC OnLine Chh 8753](#)

Devkumar Sahu v. State of Chhattisgarh, (**Parth Prateem Sahu**, J.), [2025 SCC OnLine Chh 8754](#)

Drupat Sidar v. State of Chhattisgarh, (**Parth Prateem Sahu**, J.), [2025 SCC OnLine Chh 8747](#)

Ekta Sharma v. State of Chhattisgarh, (**Ravindra Kumar Agrawal**, J.), [2025 SCC OnLine Chh 8763](#)

Govindram Sahu v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 8751](#)

Indian Agro & Food Industries Ltd. v. Abdul Amin, (**Deepak Kumar Tiwari**, J.), [2025 SCC OnLine Chh 8732](#)

Jitendra Gupta v. State of Chhattisgarh, (**Rajani Dubey** and Amitendra Kishore Prasad, JJ.), [2025 SCC OnLine Chh 8743](#)

Jitendra Kumar Jaiswal v. Govind Soni, (**Radhakishan Agrawal**, J.), [2025 SCC OnLine Chh 8734](#)

Kailash Malghani v. R.C. Lalwani, (Rajani Dubey and **Sachin Singh Rajput**, JJ.), [2025 SCC OnLine Chh 8752](#)

Kole v. State of Chhattisgarh, (**Rajani Dubey**, J.), [2025 SCC OnLine Chh 8741](#)

Mahendra Pal Padwar v. State of Chhattisgarh, (**Ravindra Kumar Agrawal**, J.), [2025 SCC OnLine Chh 8761](#)

Manish Kumar Gupta v. State of Chhattisgarh, (**Ravindra Kumar Agrawal**, J.), [2025 SCC OnLine Chh 8762](#)

Mehendi Hussain Ansari v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.),
[2025 SCC OnLine Chh 8748](#)

Narayan Soni v. State of Chhattisgarh, (**Sachin Singh Rajput**, J.), [2025 SCC OnLine Chh 8740](#)

Naresh Sinha v. State of Chhattisgarh, (**Rakesh Mohan Pandey**, J.), [2025 SCC OnLine Chh 8758](#)

Onkar Singh v. State of Chhattisgarh, (**Rajani Dubey** and Amitendra Kishore Prasad, JJ.), [2025 SCC OnLine Chh 8739](#)

Peminbai v. Lakhani Lal, (**Rakesh Mohan Pandey**, J.), [2025 SCC OnLine Chh 8756](#)

Pragati Mahila Nagrik Sahakari Bank Maryadit v. A. Channeya, (**Deepak Kumar Tiwari**, J.), [2025 SCC OnLine Chh 8729](#)

Rajkumar Singh Porte v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 8749](#)

Rakesh Pradhan (Dr.) v. State of Chhattisgarh, (**Ravindra Kumar Agrawal**, J.), [2025 SCC OnLine Chh 8760](#)

Ram Dev Tiwari v. Harishankar Maheshwari, (**Radhakishan Agrawal**, J.), [2025 SCC OnLine Chh 8728](#)

Ramadhin Sinha v. EPFO, (**Rakesh Mohan Pandey**, J.), [2025 SCC OnLine Chh 8759](#)

Ramesh Kumar Dewangan v. Brajesh Gaurha, (**Radhakishan Agrawal**, J.), [2025 SCC OnLine Chh 8733](#)

Sanjay Kumar Rathore v. State of Chhattisgarh, (**Parth Prateem Sahu**, J.), [2025 SCC OnLine Chh 8746](#)

Sharad Kumar Chaube v. State of Chhattisgarh, (**Rajani Dubey** and **Amitendra Kishore Prasad**, JJ.), [2025 SCC OnLine Chh 8744](#)

Sirti Darro v. State of Chhattisgarh, (**Rajani Dubey** and **Amitendra Kishore Prasad**, JJ.), [2025 SCC OnLine Chh 8737](#)

Somit Kumar Sahu v. Mangilal Rathi, (**Sanjay Kumar Jaiswal**, J.), [2025 SCC OnLine Chh 8735](#)

State of Chhattisgarh v. XI, (**Ramesh Sinha**, C.J. and **Bibhu Datta Guru**, J.), [2025 SCC OnLine Chh 8750](#)

Suraj Kumar Dhruv v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 8755](#)

Tuneshwar Lodhi v. State of Chhattisgarh, (**Sanjay S. Agrawal** and **Radhakishan Agrawal**, JJ.), [2025 SCC OnLine Chh 8742](#)

Vijay Kumar Tiwari v. State of Chhattisgarh, (**Sachin Singh Rajput**, J.), [2025 SCC OnLine Chh 8736](#)

Vikas Keswani v. Sulabh Israni, (**Deepak Kumar Tiwari**, J.), [2025 SCC OnLine Chh 8731](#)

X29 v. Saurabh Parche, (**Sanjay S. Agrawal** and **Radhakishan Agrawal**, JJ.), [2025 SCC OnLine Chh 8730](#)

xxx v. State of Chhattisgarh, (**Rajani Dubey** and **Sachin Singh Rajput**, JJ.), [2025 SCC OnLine Chh 8738](#)

Delhi High Court [40]

Ajay Kumar Nayyar v. State (NCT of Delhi), (**Girish Kathpalia**, J.), [2025 SCC OnLine Del 5749](#)

Ajay v. State (NCT of Delhi), (**Ravinder Dudeja**, J.), [2025 SCC OnLine Del 5759](#)

Amrawati Bharadwaj v. MCD, (**Mini Pushkarna**, J.), [2025 SCC OnLine Del 5778](#)

Armour Security India Ltd. v. Commr. (CGST), (**Yashwant Varma** and **Harish Vaidyanathan Shankar**, JJ.), [2025 SCC OnLine Del 5786](#)

Ashwin Murli v. ONGC Ltd., (**Navin Chawla** and **Renu Bhatnagar**, JJ.), [2025 SCC OnLine Del 5771](#)

Bharti Bahuguna v. KVS, (**Navin Chawla** and **Shalinder Kaur**, JJ.), [2025 SCC OnLine Del 5781](#)

Deepak Kumar v. State (NCT of Delhi), (**Girish Kathpalia**, J.), [2025 SCC OnLine Del 5751](#)

Dheeraj v. State (NCT of Delhi), (**Manoj Kumar Ohri**, J.), [2025 SCC OnLine Del 5758](#)

Enamul Haq v. State (NCT of Delhi), (**Dr Swarana Kanta Sharma**, J.), [2025 SCC OnLine Del 5764](#)

GL Litmus Events (P) Ltd. v. DDA, (**Jasmeet Singh**, J.), [2025 SCC OnLine Del 5772](#)

Gulam Nabi v. State (NCT of Delhi), (**Neena Bansal Krishna**, J.), [2025 SCC OnLine Del 5747](#)

Hemant Khandelwal v. State (NCT of Delhi), (**Girish Kathpalia**, J.), [2025 SCC OnLine Del 5785](#)

Himanshu v. TCNS Clothing Co. Ltd., (**Amit Mahajan**, J.), [2025 SCC OnLine Del 5782](#)

Jahangir v. State (NCT of Delhi), (**Dr Swarana Kanta Sharma**, J.), [2025 SCC OnLine Del 5784](#)

Kailash Kumar v. State (NCT of Delhi), (**Manoj Kumar Ohri**, J.), [2025 SCC OnLine Del 5757](#)

Krishna Kumari v. Surender Singh, (**Dr Swarana Kanta Sharma**, J.), [2025 SCC OnLine Del 5763](#)

Mitraj Business (P) Ltd. v. Union of India, (**Prathiba M. Singh** and Shail Jain, JJ.), [2025 SCC OnLine Del 5775](#)

Monika Tiwari v. State, (**Vivek Chaudhary** and Shalinder Kaur, JJ.), [2025 SCC OnLine Del 5783](#)

Nisha Sharma v. MCD, (**Mini Pushkarna**, J.), [2025 SCC OnLine Del 5777](#)

Onkar Infotech (P) Ltd. v. Delhi International Airport Ltd., (**Subramonium Prasad**, J.), [2025 SCC OnLine Del 5766](#)

Pankaj Aggarwal v. Meenakshi Dubey, (**C. Hari Shankar** and Ajay Digpaul, JJ.), [2025 SCC OnLine Del 5770](#)

Pramod Singh v. State (NCT of Delhi), (**Ravinder Dudeja**, J.), [2025 SCC OnLine Del 5762](#)

Pramod v. State (NCT of Delhi), (**Ajay Digpaul**, J.), [2025 SCC OnLine Del 5752](#)

Puneet Dua v. State (NCT of Delhi), (**Ravinder Dudeja**, J.), [2025 SCC OnLine Del 5760](#)

Rajat Joon v. Rajinder Singh Joon, (**Purushaindra Kumar Kaurav**, J.), [2025 SCC OnLine Del 5768](#)

Ramacivil India Construction (P) Ltd. v. NBCC (India) Ltd., (**Manmeet Pritam Singh Arora**, J.), [2025 SCC OnLine Del 5765](#)

Ramesh Kumar v. MCD, (**Mini Pushkarna**, J.), [2025 SCC OnLine Del 5776](#)

Roger Shashoua v. Mukesh Sharma, (**Prathiba M. Singh**, J.), [2025 SCC OnLine Del 5773](#)

Satyawan Sehrawat v. State (NCT of Delhi), (**Girish Kathpalia**, J.), [2025 SCC OnLine Del 5750](#)

Securities & Exchange Board of India v. CRB Capital Markets Ltd., (**Prathiba M. Singh**, J.), [2025 SCC OnLine Del 5753](#)

Sharjeel Imam v. State (NCT of Delhi), (Navin Chawla and **Shalinder Kaur**, JJ.), [2025 SCC OnLine Del 5756](#)

State (NCT of Delhi) v. Ajay Daniel, (**Manoj Kumar Ohri**, J.), [2025 SCC OnLine Del 5755](#)

Surjeet Singh v. Swamberjeet Singh, (**Manmeet Pritam Singh Arora**, J.), [2025 SCC OnLine Del 5769](#)

Tasleem Ahmed v. State (NCT of Delhi), (**Subramonium Prasad** and Harish Vaidyanathan Shankar, JJ.), [2025 SCC OnLine Del 5754](#)

Union of India v. Devendra Singh, (**C. Hari Shankar** and Om Prakash Shukla, JJ.), [2025 SCC OnLine Del 5779](#)

Union of India v. Sanjiv Kumar Bakshi, (**C. Hari Shankar** and Om Prakash Shukla, JJ.), [2025 SCC OnLine Del 5774](#)

Union of India v. TS Ashish Chopra, (**C. Hari Shankar** and Om Prakash Shukla, JJ.), [2025 SCC OnLine Del 5780](#)

Vikas Neminath Chavan v. State (NCT of Delhi), (**Dr Swarana Kanta Sharma**, J.), [2025 SCC OnLine Del 5748](#)

Vishal Mehra v. State, (**Ravinder Dudeja**, J.), [2025 SCC OnLine Del 5761](#)

Zepto (P) Ltd. v. Owner of Domain Name Zeptonowindia.Com, (**Manmeet Pritam Singh Arora**, J.), [2025 SCC OnLine Del 5767](#)

Gauhati High Court [20]

Amzad Ali Khan v. State of Assam, (**Sanjeev Kumar Sharma**, J.), [2025 SCC OnLine Gau 4185](#)

Deepak Gyadi v. State of A.P., (**Soumitra Saikia**, J.), [2025 SCC OnLine Gau 4196](#)

Diktup Yukar v. State of A.P., (**Budi Habung**, J.), [2025 SCC OnLine Gau 4180](#)

Er Kipa Gagung v. State of A.P., (**Soumitra Saikia**, J.), [2025 SCC OnLine Gau 4194](#)
Gaurav Upadhyay v. State of Assam, (**Ashutosh Kumar**, C.J. and **Arun Dev Choudhury**, J.), [2025 SCC OnLine Gau 4189](#)
Jawahar Purbey v. State of Assam, (**Sanjay Kumar Medhi**, J.), [2025 SCC OnLine Gau 4192](#)
Jomge Dulom v. State of A.P., (**Soumitra Saikia**, J.), [2025 SCC OnLine Gau 4198](#)
Khatwang Wangjen v. State of A.P., (**Soumitra Saikia**, J.), [2025 SCC OnLine Gau 4195](#)
Lalsangzuali v. Lalrohluia Zadeng, (**Yarenjungla Longkumer**, J.), [2025 SCC OnLine Gau 4193](#)
Nitai Kangsa Banik v. Union of India, (**N. Unni Krishnan Nair**, J.), [2025 SCC OnLine Gau 4190](#)
P.C. Vanlalawmpuia v. State of Mizoram, (**Yarenjungla Longkumer**, J.), [2025 SCC OnLine Gau 4191](#)
Ram Lochan Choudhury v. State of Assam, (**Michael Zothankhuma** and **Kaushik Goswami**, JJ.), [2025 SCC OnLine Gau 4186](#)
Rigo Bam v. State of A.P., (**Soumitra Saikia**, J.), [2025 SCC OnLine Gau 4199](#)
Tamchi Wadie v. State of A.P., (**Soumitra Saikia**, J.), [2025 SCC OnLine Gau 4197](#)
Tarh Gumin v. Union of India, (**Soumitra Saikia** and **Budi Habung**, JJ.), [2025 SCC OnLine Gau 4187](#)
Yaniak Ramsing v. State of A.P., (**Soumitra Saikia** and **Budi Habung**, JJ.), [2025 SCC OnLine Gau 4188](#)
Yukar Takom v. State of A.P., (**Budi Habung**, J.), [2025 SCC OnLine Gau 4182](#)
Yukar Tath v. State of A.P., (**Budi Habung**, J.), [2025 SCC OnLine Gau 4183](#)
Yukar Tem v. State of A.P., (**Budi Habung**, J.), [2025 SCC OnLine Gau 4181](#)
Yukar Teshi v. State of A.P., (**Budi Habung**, J.), [2025 SCC OnLine Gau 4184](#)

Gujarat High Court [41]

Akashbhai Ashokbhai Vasava v. DM, (**Ilesh J. Vora** and **P.M. Raval**, JJ.), [2025 SCC OnLine Guj 3675](#)
Ascent Meditech Ltd. v. Union of India, (**Bhargav D. Karia** and **D.N. Ray**, JJ.), [2024 SCC OnLine Guj 4438](#)
Avdhesh v. State of Gujarat, (**Ilesh J. Vora** and **P.M. Raval**, JJ.), [2025 SCC OnLine Guj 3680](#)
Bhavinbhai Harshadray Mehta v. State of Gujarat, (**M.R. Mengdey**, J.), [2025 SCC OnLine Guj 3656](#)
Dipak Babubhai Danidhariya v. State of Gujarat, (**Ilesh J. Vora** and **P.M. Raval**, JJ.), [2025 SCC OnLine Guj 3677](#)
Dipakbhai v. State of Gujarat, (**M.R. Mengdey**, J.), [2025 SCC OnLine Guj 3659](#)
Dishita Wellness v. State of Gujarat, (**S.V. Pinto**, J.), [2025 SCC OnLine Guj 3649](#)
Dishita Wellness v. State of Gujarat, (**S.V. Pinto**, J.), [2025 SCC OnLine Guj 3650](#)
Gajadhar v. State of Gujarat, (**Ilesh J. Vora** and **P.M. Raval**, JJ.), [2025 SCC OnLine Guj 3684](#)
Hasmukhbhai Jaymalbhai Patel v. Jamnaben, (**Maulik J. Shelat**, J.), [2025 SCC OnLine Guj 3664](#)
Himanshu v. State of Gujarat, (**Ilesh J. Vora** and **P.M. Raval**, JJ.), [2025 SCC OnLine Guj 3679](#)
Hiteshbhai v. State, (**Ilesh J. Vora** and **P.M. Raval**, JJ.), [2025 SCC OnLine Guj 3676](#)
Ikbal v. State of Gujarat, (**Ilesh J. Vora** and **P.M. Raval**, JJ.), [2025 SCC OnLine Guj 3674](#)
Iqbalbhai v. State of Gujarat, (**Ilesh J. Vora** and **P.M. Raval**, JJ.), [2025 SCC OnLine Guj 3678](#)

- Jaspalsing Gurumukhsing Sikligar v. State of Gujarat*, (**M.R. Mengdey, J.**), 2025 SCC OnLine Guj 3651
- Jyotindra Hariprasad Pathak v. State of Gujarat*, (**Sandeep N. Bhatt, J.**), 2025 SCC OnLine Guj 3662
- Kajal Mehulbhai Machhrekhar v. State of Gujarat*, (**Hasmukh D. Suthar, J.**), 2025 SCC OnLine Guj 3667
- Kanaiyalal Sankabhai Patel v. State of Gujarat*, (**Divyesh A. Joshi, J.**), 2025 SCC OnLine Guj 3661
- Kanubhai Sakabhai Patel v. State of Gujarat*, (**Divyesh A. Joshi, J.**), 2025 SCC OnLine Guj 3660
- Kishor Sukdev Choudhari v. State of Gujarat*, (**Hasmukh D. Suthar, J.**), 2025 SCC OnLine Guj 3671
- Liyakatkhani v. State of Gujarat*, (**M.R. Mengdey, J.**), 2025 SCC OnLine Guj 3655
- Mahesh Gyanachandra Mina v. State of Gujarat*, (**Hasmukh D. Suthar, J.**), 2025 SCC OnLine Guj 3672
- Mehul v. State of Gujarat*, (**Ilesh J. Vora and P.M. Raval, JJ.**), 2025 SCC OnLine Guj 3682
- Mohanji Mangaji Makwana v. State of Gujarat*, (**M.R. Mengdey, J.**), 2025 SCC OnLine Guj 3654
- Mukeshbhai Parubhai Rathva v. State of Gujarat*, (**Hasmukh D. Suthar, J.**), 2025 SCC OnLine Guj 3665
- Nakulbhai Navalsinh Rathod v. State of Gujarat*, (**Hasmukh D. Suthar, J.**), 2025 SCC OnLine Guj 3670
- Nikunjibhai Gordhanbhai Mavani v. State of Gujarat*, (**M.R. Mengdey, J.**), 2025 SCC OnLine Guj 3652
- Rahul Pethabhai Sarvaiya v. State of Gujarat*, (**Ilesh J. Vora and P.M. Raval, JJ.**), 2025 SCC OnLine Guj 3683
- Rahul Ramesh v. State of Gujarat*, (**Divyesh A. Joshi, J.**), 2025 SCC OnLine Guj 3648
- Rahul v. State of Gujarat*, (**Ilesh J. Vora and P.M. Raval, JJ.**), 2025 SCC OnLine Guj 3681
- Rasulbhai Nabibhai Momin v. Valibhai Nurabhai Momin*, (**Maulik J. Shelat, J.**), 2025 SCC OnLine Guj 3663
- Sanjay v. State of Gujarat*, (**Ilesh J. Vora and P.M. Raval, JJ.**), 2025 SCC OnLine Guj 3685
- Santoshkumar Ajaykumar Naik v. State of Gujarat*, (**Hasmukh D. Suthar, J.**), 2025 SCC OnLine Guj 3666
- Sonubhai Tulsiramabhai Chaudhari v. State of Gujarat*, (**Hasmukh D. Suthar, J.**), 2025 SCC OnLine Guj 3673
- Sonukumar Rambabu Kesari v. State of Gujarat*, (**M.R. Mengdey, J.**), 2025 SCC OnLine Guj 3657
- Sureshbhai Lallubhai Rathod v. Rameshbhai Sureshbhai Rathod*, (**Nisha M. Thakore, J.**), 2025 SCC OnLine Guj 3647
- Sureshbhai Mahendrabhai Taral v. State of Gujarat*, (**Hasmukh D. Suthar, J.**), 2025 SCC OnLine Guj 3669
- Udaybhai Najbhai Khachar v. State of Gujarat*, (**Hasmukh D. Suthar, J.**), 2025 SCC OnLine Guj 3668
- Vikrambhai Kanjibhai Purohit v. State of Gujarat*, (**M.R. Mengdey, J.**), 2025 SCC OnLine Guj 3653
- Yuvrajsinh Rajendrasinh Jadeja v. State of Gujarat*, (**M.R. Mengdey, J.**), 2025 SCC OnLine Guj 3658

Zala Ramilaben v. Mohamadjamil Mohamadhanif Shaikh, (Nisha M. Thakore, J.), 2025 SCC OnLine Guj 3646

Jharkhand High Court [8]

Chetni Devi v. State of Jharkhand, (Sujit Narayan Prasad and Arun Kumar Rai, JJ.), 2025 SCC OnLine Jhar 3120

Eastern Coalfields Ltd. v. State of Jharkhand, (Sujit Narayan Prasad and Arun Kumar Rai, JJ.), 2025 SCC OnLine Jhar 3125

Priyank Tiwari v. State of Jharkhand, (Sanjay Kumar Dwivedi, J.), 2025 SCC OnLine Jhar 3119

Shweta Soni v. State of Jharkhand, (Sanjay Kumar Dwivedi, J.), 2025 SCC OnLine Jhar 3118

Suresh Singh v. State of Jharkhand, (Sanjay Kumar Dwivedi, J.), 2025 SCC OnLine Jhar 3124

X3 v. State of Jharkhand, (Sanjay Kumar Dwivedi, J.), 2025 SCC OnLine Jhar 3121

X4 v. State of Jharkhand, (Sanjay Kumar Dwivedi, J.), 2025 SCC OnLine Jhar 3122

X5 v. State of Jharkhand, (Sanjay Kumar Dwivedi, J.), 2025 SCC OnLine Jhar 3123

Karnataka High Court [2408]

A Lakshmaiah Reddy v. Gujjamma, (Ashok S. Kinagi, J.), 2024 SCC OnLine Kar 20003

A Pavan v. State of Karnataka, (Rajendra Badamikar, J.), 2024 SCC OnLine Kar 18925

A. Sathyanarayanawamy v. G.K. Kumar, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), 2024 SCC OnLine Kar 18725

A. Sreekanth Reddy v. State of Karnataka, (Hemant Chandangoudar, J.), 2024 SCC OnLine Kar 20951

A. Varalakshmi v. State of Karnataka, (R. Devdas, J.), 2024 SCC OnLine Kar 20870

A.B. Vasudeva Murthy v. Union of India, (N.S. Sanjay Gowda, J.), 2024 SCC OnLine Kar 20201

A.C. Sarvesh v. Chandrashekar, (K. Natarajan, J.), 2024 SCC OnLine Kar 19930

A.H. Ibrahim v. Kum A.M. Saloni Muthanna, (R. Nataraj, J.), 2024 SCC OnLine Kar 20563

A.K. Mahadevappa v. Basavanagowda, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), 2024 SCC OnLine Kar 19777

A.M. Venkatesh v. State of Karnataka, (S. Vishwajith Shetty, J.), 2024 SCC OnLine Kar 18922

A.N. Eregowda v. Sanjay K.M., (S. Vishwajith Shetty, J.), 2024 SCC OnLine Kar 18983

A.N. Gopal Reddy v. State of Karnataka, (S. Vishwajith Shetty, J.), 2024 SCC OnLine Kar 19113

A.N. Nachappa v. Pradeep Kumar H.K., (Pradeep Singh Yerur, J.), 2024 SCC OnLine Kar 19402

A.P. Marketing v. Commr., (Jyoti Mulimani, J.), 2025 SCC OnLine Kar 18526

A.P. Ranjith v. State of Karnataka, (Anant Ramanath Hegde, J.), 2024 SCC OnLine Kar 19932

A.S. Muruges v. Veena Mathangi, (H.B. Prabhakara Sastry and Ramachandra D. Huddar, JJ.), 2024 SCC OnLine Kar 19401

Aaryavardhan Harsha v. Sunitha S., (Anu Sivaraman and Umesh M. Adiga, JJ.), 2024 SCC OnLine Kar 21041

Aashraya Foundation v. State of Karnataka, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), 2024 SCC OnLine Kar 20597

Aashritha Nidhi Ltd. v. Union of India, (M. Nagaprasanna, J.), 2024 SCC OnLine Kar 20456

- Abdul Azeez v. Station House Officer Hadapsar Police Station*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20629](#)
- Abdul Ghani v. State*, (Mohammad Nawaz, J.), [2024 SCC OnLine Kar 18840](#)
- Abdul Hameed v. Dayananda A.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19675](#)
- Abdul Jabbar v. State of Karnataka*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20350](#)
- Abdul Khader v. Manjunath T.K.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19416](#)
- Abdul Khalak v. State of Karnataka*, (K. Natarajan, J.), [2024 SCC OnLine Kar 18934](#)
- Abdul Nabi v. State of Karnataka*, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20124](#)
- Abdul Raheem Sab v. LAO*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 19288](#)
- Abdul Rahiman v. State of Karnataka*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 20578](#)
- Abhijeet Paruji Gaddeppa v. Division Controllor*, (M.G. Uma, J.), [2024 SCC OnLine Kar 20109](#)
- Abhinandan N Ballal v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20780](#)
- Abhishek C v. Chandrakala*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19519](#)
- Abhishek Peddanna Betapalli v. State of Karnataka*, (V. Srishananda, J.), [2024 SCC OnLine Kar 18865](#)
- Abhishek Poddar v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20556](#)
- Abhishek v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 18897](#)
- Abhishek v. State of Karnataka*, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 18969](#)
- Acme Spinners Ltd. v. Twin Cities Investment & Finance Ltd.*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20309](#)
- Adarsh H.G. v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20071](#)
- Adarsh Nest (P) Ltd. v. State of Karnataka*, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 20878](#)
- Adilakshamma v. Lakshamma*, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 20019](#)
- Aditya Horologicals Ltd. v. Provident Fund Commr.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 20970](#)
- Afzal Khan Masjid Committee v. Commissioner & Dist: Magistrate*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20310](#)
- Afzal Pasha v. State*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 18993](#)
- AG Srinivasamurthy v. G Kumar Nayak*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 18737](#)
- Agricultural Produce Market Committee v. B.S. Shashidhara*, (J.M. Khazi, J.), [2024 SCC OnLine Kar 18822](#)
- Ahmed Rasool v. Karnataka State Board of WAKF*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 19939](#)
- Ahsaan Ullah Khan v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 18906](#)
- Aishwarya B. v. Rajendra Prasad K.R.*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 18789](#)
- Ajaruddin v. Dinesha*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19089](#)
- Ajay Kumar Jain v. State of Karnataka*, (K. Natarajan, J.), [2024 SCC OnLine Kar 18902](#)
- Ajit Gunaga v. Anekal Planning Authority*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20994](#)

Ajithnath Suppliers (P) Ltd. v. Alyamma, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20843](#)
Ajjappa v. Laxmibai, (Hanchate Sanjeevkumar, J.), [2024 SCC OnLine Kar 19947](#)
Akashgowda D.J. v. S.R. Thammannagowda, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19469](#)
Akbar Ali Khan v. Shamshad Khanum, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19106](#)
Akhila Karnataka Kerosene v. Under Secretary to the Government of Karnataka Food, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20967](#)
Akhilesh Damraj v. State of Karnataka, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 18981](#)
Akila Bharath v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20562](#)
Akkamahadevi Ishwara Sunkad v. State of Karnataka, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 21005](#)
Akkamahadevi Mali Patil v. Director, (Shivashankar Amarannavar, J.), [2024 SCC OnLine Kar 20113](#)
Akkamma v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 20453](#)
Akshay S. v. State of Karnataka, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20899](#)
Akshay. S. v. State of Karnataka, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20902](#)
Akshay v. State of Karnataka, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20062](#)
Alfa S v. Chief Secretary, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 19999](#)
Alpha Precision Components (P) Ltd. v. Karnataka State Financial Corpn., (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 18676](#)
Alsha Thankam George v. Rajiv Gandhi, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 20490](#)
Altium Energie (P) Ltd. v. Union of India, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20480](#)
Amaravathi v. United India Insurance Co. Ltd., (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19405](#)
Ambika Purchur v. K Mohd. Niyamathulla, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20720](#)
Ambuja R. v. IDA Consumable, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19122](#)
Ambuja v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 20923](#)
Ameena BI v. Union of India, (R. Nataraj, J.), [2024 SCC OnLine Kar 19475](#)
Ameenabi v. C Motilal, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 19908](#)
Ameenabi v. R. Shashidhara, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19715](#)
Ameer Jan v. State of Karnataka, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19134](#)
Amit Caddy v. State of Karnataka, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 19020](#)
Amit Roy v. Jyotendra Sinhji Vikram Sinhji, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 19300](#)
Amjad Khan v. State of Karnataka, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 19014](#)
Ammayakka v. Authorized Officer, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20517](#)
Ammayamma v. Jayamma, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 19295](#)
Amrutha v. Dinesh Kumar, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 18806](#)
Amtur Raphe v. State of Karnataka, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 19099](#)
Anand B. Patil v. State of Karnataka, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 18926](#)
Anand S. Prabhu v. Laxmi Prabhu, (H.B. Prabhakara Sastry and Ramachandra D. Huddar, JJ.), [2024 SCC OnLine Kar 19713](#)
Anand v. Basavaprabhu, (E.S. Indires, J.), [2024 SCC OnLine Kar 20227](#)

Anand v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20523](#)
Anand v. State of Karnataka, (M.I. Arun and Umesh M. Adiga, JJ.), [2024 SCC OnLine Kar 18681](#)
Ananda Naika v. Shviaprasad A, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19434](#)
Ananda v. Srinivas, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 19356](#)
Ananda v. State of Karnataka, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 21007](#)
Anant v. Narayan Monappa Birje, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19362](#)
Anant v. Shantabai Ramacharya Mahuli, (Hanchate Sanjeevkumar, J.), [2024 SCC OnLine Kar 19990](#)
Anantha Murthy v. Nagamma, (Anant Ramanath Hegde, J.), [2024 SCC OnLine Kar 19926](#)
Anasuya v. Yellavva, (M.G. Uma, J.), [2024 SCC OnLine Kar 19883](#)
Anbalagan v. Manager, the Oriental Insurance Co. Ltd., (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19730](#)
Anbu Jawahar v. State of Karnataka, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 18985](#)
Angadi Veerabasappa v. M. Veerappa, (Hanchate Sanjeevkumar, J.), [2024 SCC OnLine Kar 19966](#)
Angel Granites v. District Registrar Department of Stamps & Registration, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 21010](#)
Anil KS v. SHO, (K. Natarajan, J.), [2024 SCC OnLine Kar 20211](#)
Anil Shetty v. State of Karnataka, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 18990](#)
Animal Rights Fund v. Animal Welfare Board of India, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20709](#)
Aniruddha Mehta v. State of Karnataka, (K. Natarajan, J.), [2024 SCC OnLine Kar 19110](#)
Anirudh R.A. v. Madhuri K.S. Achar, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 20403](#)
Anitha S v. Seetharam P Dead, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19623](#)
Anitha Vemanna v. Bruhat Bengaluru Mahanagara Palike, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20546](#)
Anitha v. N Sudhakar Rao, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 18799](#)
Anitha v. State of Karnataka, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20771](#)
Anjalamma v. RTA, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20924](#)
Anjan Kumar Barikh v. Veritas Finance (P) Ltd., (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20686](#)
Anjinappa B.T. v. State, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 19170](#)
Ankith C. v. State, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 19012](#)
Annapoorna v. Bangalore City Coop. Bank Ltd., (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20938](#)
Annapoorna v. Vijaykumar, (G Basavaraja, J.), [2024 SCC OnLine Kar 18771](#)
Annappa D.H. v. State of Karnataka, (Umesh M. Adiga, J.), [2024 SCC OnLine Kar 19239](#)
Annappa Nayak v. SBI, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20593](#)
Annappa Swamy v. State of Karnataka, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 19261](#)
Annappa v. State of Karnataka, (Umesh M. Adiga, J.), [2024 SCC OnLine Kar 19250](#)
Annarao v. Sushila, (E.S. Indires, J.), [2024 SCC OnLine Kar 20132](#)
Annegowda v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20568](#)

- Anthonappa v. State of Karnataka*, (K. Natarajan, J.), [2024 SCC OnLine Kar 19171](#)
- Anthony Raj v. Mehrunnissa*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20769](#)
- Anthony Raju v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 20301](#)
- Anthony Sakri v. Ramachandra*, (E.S. Indires, J.), [2024 SCC OnLine Kar 20185](#)
- Anuradha v. Divya K.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19398](#)
- Anushka Realty Inc. v. State of Karnataka*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 20977](#)
- Anusooyamma v. Mohd. Sadiq*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19850](#)
- Apoorva Mandal v. State of Karnataka*, (C.M. Joshi, J.), [2024 SCC OnLine Kar 19047](#)
- Apurva D. v. Karnataka State Financial Corpn.*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20533](#)
- Arathi K. v. Suresh Gayakwad*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 18795](#)
- Aravind K.T. v. State of Karnataka*, (Sreenivas Harish Kumar and S. Rachaiiah, JJ.), [2024 SCC OnLine Kar 18818](#)
- Aravind v. Divisional Controller*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19343](#)
- Aravinda v. Swathi*, (R. Nataraj, J.), [2024 SCC OnLine Kar 19837](#)
- Arbaz Khan v. Chikkananjaiiah HP*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19684](#)
- Archana MS v. State of Karnataka*, (K. Natarajan, J.), [2024 SCC OnLine Kar 20249](#)
- Arif Abu Suffian Khatai Arif v. State of Karnataka*, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 18920](#)
- Arif v. State of Karnataka*, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 18998](#)
- Arif v. State*, by *Sadalga PS*, (Shivashankar Amarannavar, J.), [2024 SCC OnLine Kar 18911](#)
- Arihant Cabletronics v. Info Systems (P) Ltd.*, (J.M. Khazi, J.), [2024 SCC OnLine Kar 18849](#)
- Arikeshvara Rice Mill Talagavadi v. Chamundeswari Electricity Supply Corpn. Ltd.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 20851](#)
- Arjuna v. State*, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 19206](#)
- Arka Educational & Cultural Trust v. State of Karnataka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 20901](#)
- Arogyaswamy v. Narayanaswamy B.C.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19461](#)
- Arshid Hussain v. Rupesh Kholay*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20606](#)
- Arun Kumar. S v. Divya Bharathi S*, (K. Natarajan, J.), [2024 SCC OnLine Kar 20136](#)
- Arun Kumar v. Najam G.*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 18684](#)
- Arun Raj v. State of Karnataka*, (R. Nataraj, J.), [2024 SCC OnLine Kar 19186](#)
- Arun Sabu v. Pinnacle Financial*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19131](#)
- Arun v. Bruhat Bengaluru Mahanagara Palike*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20266](#)
- Arun v. Chandre Gowda*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19424](#)
- Arun v. Rajesh Kumar A.*, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20048](#)

- Aruna v. Dharmaraj N.E.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19697](#)
- Arvind v. Lata*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19326](#)
- AS Veeranna v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20908](#)
- Ashfaq Baig v. State*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 20915](#)
- Ashok Govindrao Kulakarni v. Smart Owner Services India (P) Ltd.*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 18740](#)
- Ashok Kumar Chatarmalji Jain v. Indus Westside Healthcare (P) Ltd.*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 18664](#)
- Ashok v. State of Karnataka*, (**Jyoti Mulimani**, J.), [2025 SCC OnLine Kar 18524](#)
- Ashok v. State of Karnataka*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20392](#)
- Ashoka J.A. v. Sreenatha S.G.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19787](#)
- Ashoka J.S. v. Sreenatha S.G.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19788](#)
- Ashoka K.A. v. State of Karnataka*, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 19090](#)
- Ashoka v. B.T. Jagadeesh*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19776](#)
- Ashwathamma v. KSRTC*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19505](#)
- Ashwathappa v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20753](#)
- Ashwitha K. v. Block Education Officer*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20398](#)
- Asif Khan v. Regional Manager*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19425](#)
- Avery Dennison (India) (P) Ltd. v. 3M India Ltd.*, (K. Somashekar and Rajesh Rai K., JJ.), [2024 SCC OnLine Kar 19878](#)
- Avinash v. State*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19129](#)
- Ayorinde Adesola Ishola v. Union of India*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20721](#)
- Azaz R v. State of Karnataka*, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 19022](#)
- Azeemuddin v. Somshekhar Patil*, (Chillakur Sumalatha, J.), [2024 SCC OnLine Kar 19452](#)
- Azeez Zakir Ahmed v. State of Karnataka*, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 18996](#)
- B Ramachandra Reddy v. B. Gopal Reddy*, (R. Nataraj, J.), [2024 SCC OnLine Kar 19512](#)
- B Somesh Bairy v. Ram Prasath Manohar*, (N.V. Anjaria, C.J. and T.G. Shivashankare Gowda, J.), [2024 SCC OnLine Kar 18691](#)
- B. Chandrashekar v. S. Ramesh*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20867](#)
- B. Girish v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20282](#)
- B. Girish v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20385](#)
- B. Girish v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20386](#)
- B. Girish v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20395](#)
- B. Gnanambal v. Managing Director*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 20825](#)
- B. Jayarama Rao v. Branch Manager Oriental Insurance Co. Ltd.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19666](#)

- B. Karibasappa v. Oriental Insurance Co. Ltd.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19587](#)
- B. Lakshmidevi v. Rizwan Arshad*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19302](#)
- B. Muralikumar v. Parvathi A. Shetty*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19503](#)
- B. Ravikumar v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19060](#)
- B. Shanthamma v. National Insurance Co. Ltd.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19625](#)
- B.A. Rajani v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20420](#)
- B.C. Basavaraju v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20407](#)
- B.C. Muralidhara v. C.S. Pushpavathamma*, (R. Nataraj, J.), [2024 SCC OnLine Kar 20487](#)
- B.G. Anjnappa v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19016](#)
- B.G. Arasaraju v. State*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 18947](#)
- B.K. Cheluvvaraju v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20518](#)
- B.K. Nagarajappa (Dr) v. State of Karnataka*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 20973](#)
- B.K. Sharadamma v. K. Umesh*, (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 19915](#)
- B.L. Vijayalakshmi v. Sankeerth T.S.*, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 19775](#)
- B.M. Jayanth v. State*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20854](#)
- B.M. Nagaraju v. State of Karnataka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19127](#)
- B.M. Purushothama v. Bangalore Water Supply & Sewerage Board*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 20811](#)
- B.M. Ravichandra v. City Municipal Council*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20630](#)
- B.N. Balakrishna v. Kamalakara Naidu V.*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20651](#)
- B.N. Changalarayareddy v. Lingamma*, (R. Nataraj, J.), [2024 SCC OnLine Kar 19761](#)
- B.N. Kumar v. State*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19150](#)
- B.P. Chetan v. State of Karnataka*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 21031](#)
- B.R. Adithya v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20776](#)
- B.R. Bhaskar Prasad v. State*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 20680](#)
- B.R. Rathnamma v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20948](#)
- B.S. Ashok v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 18984](#)
- B.S. Subramanya Gowda v. Abdul Khader*, (K. Somashekar and Rajesh Rai K., JJ.), [2024 SCC OnLine Kar 18745](#)
- B.S. Vasanth v. Suresh H.C.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19516](#)
- B.S. Venugopal v. N. Nagaraju*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20658](#)
- B.T. Avinash v. State of Karnataka*, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 18909](#)
- B.V. Mohana v. BBMP*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20869](#)
- B.V. Nanjamma v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20537](#)
- BA Rajeshwari v. Gowramma*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20646](#)
- Babajan v. Zulekha*, (E.S. Indires, J.), [2024 SCC OnLine Kar 20228](#)
- Babu Maniyani v. Sandeep*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19673](#)

Baburao v. Commissioner, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20128](#)
Baby v. K Premalatha, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20528](#)
Baby v. Lakshmi, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19974](#)
Balaji N. v. State of Karnataka, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 18991](#)
Balaji v. Commr., (**Jyoti Mulimani**, J.), [2025 SCC OnLine Kar 18523](#)
Balakrishna Ashwath Narayana v. State of Karnataka Department of Revenue, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20927](#)
Balakrishna Ashwath Narayana v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20946](#)
Balakrishna v. State of Karnataka, (Mohammad Nawaz, J.), [2024 SCC OnLine Kar 18821](#)
Balashankara v. M.C. Manjunatha, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19419](#)
Bale Gowda v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20400](#)
Banashankari JL v. State of Karnataka, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 20663](#)
Banashankari v. O. Suresh Kumar, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19361](#)
Bandari Sanna Maremma v. Babu Sab P., (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19341](#)
Bangalore City Coop. Housing Society Ltd. v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20783](#)
Bangalore Electrical Co. Ltd. v. Kalpana. M., (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 20436](#)
Bapuji Ayurvedic Medical College & Hospital v. Union of India, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 20585](#)
Barath v. Divisional Controller, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19573](#)
Basamma v. LAO, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20474](#)
Basanagouda Patil Yatnal v. Doddalahalli Kempegowda Shivakumar, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 18761](#)
Basanagouda v. State of Karnataka Department of Revenue, (H.T. Narendra Prasad and K.V. Aravind, JJ.), [2024 SCC OnLine Kar 20315](#)
Basappa v. Anant, (Hanchate Sanjeevkumar, J.), [2024 SCC OnLine Kar 19946](#)
Basappa v. Mohd. Pasha, (E.S. Indires, J.), [2024 SCC OnLine Kar 20180](#)
Basavalingappa v. Arun Kumar, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19701](#)
Basavaraj Nadagouda v. State of Karnataka, (V. Srishananda, J.), [2024 SCC OnLine Kar 20394](#)
Basavaraj P.S. v. Nahida Zam Zam, (N.V. Anjaria, C.J. and T.G. Shivashankare Gowda, J.), [2024 SCC OnLine Kar 18694](#)
Basavaraj v. State of Karnataka, (Shivashankar Amarannavar, J.), [2024 SCC OnLine Kar 18916](#)
Basavaraja GS v. Registrar, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 20532](#)
Basavaraju B.C. v. Rajya Vokkaligara Sangha, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 20043](#)
Basaveshwara House Building Coop. Society v. Joint Registrar of Coop. Societies, (V. Srishananda, J.), [2024 SCC OnLine Kar 20442](#)
Bassamma v. State of Karnataka, (V. Srishananda, J.), [2024 SCC OnLine Kar 20440](#)
Basveshwar Trading Co. Ltd. v. State of Karnataka, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20112](#)

Baswaraj v. State of Karnataka, (V. Srishananda, J.), [2024 SCC OnLine Kar 20391](#)
Bayya Reddy v. Haseena Taj, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19006](#)
BC Shivaram Gowda v. Executive Officer, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20668](#)
BDA v. BN Kokila, (Anant Ramanath Hegde, J.), [2024 SCC OnLine Kar 19909](#)
Beerappa v. Ramappa, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20089](#)
Beerappa v. Srinu B., (H.T. Narendra Prasad and K.V. Aravind, JJ.), [2024 SCC OnLine Kar 19453](#)
Bestha Rajasekhar v. M. Uma Devi, (K.S. Mudagal and K.S. Hemalekha, JJ.), [2024 SCC OnLine Kar 19828](#)
Bhagya. N v. State of Karnataka, (**B.M. Shyam Prasad**, J.), [2025 SCC OnLine Kar 18510](#)
Bhagyalakshmi v. Gurunath, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 19979](#)
Bhagyalaxmi Industries v. T.H. Kumar, (H.T. Narendra Prasad and K.V. Aravind, JJ.), [2024 SCC OnLine Kar 18710](#)
Bhagyamma v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20263](#)
Bhalakrishna Rai v. State, (K. Natarajan, J.), [2024 SCC OnLine Kar 18970](#)
Bharama v. Maruti, (E.S. Indires, J.), [2024 SCC OnLine Kar 20225](#)
Bharat v. State of Karnataka, (Shivashankar Amarannavar, J.), [2024 SCC OnLine Kar 18888](#)
Bharath Kumar M v. State of Karnataka, (Rajendra Badamkar, J.), [2024 SCC OnLine Kar 19128](#)
Bharathi. D v. Rivigo Service (P) Ltd., (K.S. Mudagal and K.S. Hemalekha, JJ.), [2024 SCC OnLine Kar 19814](#)
Bhargavi S. v. State of Karnataka, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 20813](#)
Bhaskar G. v. State of Karnataka, (Rajendra Badamkar, J.), [2024 SCC OnLine Kar 19114](#)
Bhaskar P v. United India Insurance Co. Ltd., (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19679](#)
Bhaskar v. Lokesh M.K., (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19685](#)
Bhavani Kumari v. Manager, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19718](#)
Bhavya. S.S. v. State of Karnataka, (K. Somashekar and Rajesh Rai K., JJ.), [2024 SCC OnLine Kar 20914](#)
Bhavya v. State, (Rajendra Badamkar, J.), [2024 SCC OnLine Kar 18952](#)
Bhawarlal v. Ganti Hanumanthappa, (Hanchate Sanjeevkumar, J.), [2024 SCC OnLine Kar 19977](#)
Bheemreddy v. State of Karnataka, (V. Srishananda, J.), [2024 SCC OnLine Kar 20373](#)
Bhimanna v. Commissioner, (V. Srishananda, J.), [2024 SCC OnLine Kar 20311](#)
Bhimanna v. State of Karnataka Principal Secretary, (V. Srishananda, J.), [2024 SCC OnLine Kar 20313](#)
Bhimappa v. Chandrakant, (Hanchate Sanjeevkumar, J.), [2024 SCC OnLine Kar 19945](#)
Bhimasha v. LAO, (M.G.S. Kamal, J.), [2024 SCC OnLine Kar 19875](#)
Bhimashankar v. Basappa, (G Basavaraja, J.), [2024 SCC OnLine Kar 19934](#)
Bhojaraj v. Vinodamma, (M.G.S. Kamal, J.), [2024 SCC OnLine Kar 19960](#)
Bhumika North Gardenia v. Devtree Corpn. LLP, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20595](#)

- Bhyrappa v. Bharath YE*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19851](#)
- Bibi Hazia v. Mulla Maiddin*, (E.S. Indires, J.), [2024 SCC OnLine Kar 20146](#)
- Bindya R Kumar v. BDA*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 20644](#)
- Binu v. Wilson*, (T.G. Shivashankare Gowda, J.), [2024 SCC OnLine Kar 19567](#)
- Bipul Sangma v. Dilip Annigeri*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19368](#)
- BM Ravi Rabbanna v. Puttamma*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20543](#)
- BMTC Central Zone v. Nagendraswamy KS*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20277](#)
- Bodhuluru Lakshmi pathi v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 18951](#)
- Bola Radhakrishna Rao v. Union of India*, (S.G. Pandit and C.M. Poonacha, JJ.), [2024 SCC OnLine Kar 20246](#)
- Boraiah v. State of Karnataka*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 20140](#)
- Boralingegowda v. Raju*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19399](#)
- Boregowda v. Ganesha MA*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19781](#)
- Boregowda v. State*, (K. Natarajan, J.), [2024 SCC OnLine Kar 19165](#)
- BR Anand v. Karnataka Golf Assn.*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20889](#)
- Branch Manager v. P.G. Mouna*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19420](#)
- Branch Manager v. Shekar*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19841](#)
- Branch Manager v. Yellappa Harijan*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19860](#)
- Brinda v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20733](#)
- Byraveshwara Vidya Samsthe Bheemasandra v. State of Karnataka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 20302](#)
- Byregowda B v. H Suresh*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20608](#)
- C Hanumantha Rao v. EV Ramana Reddy*, (K. Somashekar and Rajesh Rai K., JJ.), [2024 SCC OnLine Kar 18702](#)
- C Harish v. SR Manjunatha*, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 19257](#)
- C Jagannath v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20527](#)
- C Muniyappa v. Bruhat Bengaluru Mahanagara Palike*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20778](#)
- C. Laxmi v. Earanna*, (**Jyoti Mulimani**, J.), [2025 SCC OnLine Kar 18515](#)
- C. Santhosha v. Narashimhaiah V*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19638](#)
- C. Shanthamma v. LAO*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 20625](#)
- C. Sudhirkumar v. P.G. Srinivas*, (M.G.S. Kamal, J.), [2024 SCC OnLine Kar 19975](#)
- C.B. Krishnegowda v. Manager*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19540](#)
- C.H. Rakesh v. Nagaraj R.*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19346](#)
- C.H. Ramakrishna v. Anuradha Anil B.*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 18999](#)

C.M. Uma v. Union of India, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20594](#)
C.P. Radhakrishnan v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 20873](#)
C.S. Puttaraju v. State, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20612](#)
C.S. Srinivas v. Bhagyalakshmi, (R. Nataraj, J.), [2024 SCC OnLine Kar 19652](#)
C.T. Meenakshi v. Venkatesh, (Umesh M. Adiga, J.), [2024 SCC OnLine Kar 19241](#)
C.T. Sudharani v. S.L. Krishanappa, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19067](#)
C.V. Manjegowda v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 20495](#)
Car Driver's Employment Coop. Society Ltd. v. Provident Fund Commr., (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 20848](#)
CCC Builders Merchant (P) Ltd. v. New Mangalore Port Trust, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 18743](#)
CD Honnegowda v. Lakshmana, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19580](#)
Celestial Builders & Developers v. Kum. Varalakshmi, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 18739](#)
Chaitanya P.R. v. State of Karnataka, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 20662](#)
Chaitra v. Santosh, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 18759](#)
Chamarajnagar Taluk MSPC v. Office of the Commissioner of Central Tax, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20603](#)
Chamundeswari Sugars Ltd. v. Union of India, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20609](#)
Chandana Muniswamaiah Rameshkumar v. Ranjith Venkatarajanahalli Srinivasaiah, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 20892](#)
Chandappa v. State Department of Commerce, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 20524](#)
Chandra Reddy R. v. V. Veluswamy, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 19476](#)
Chandraiah v. Manager, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19721](#)
Chandrakala v. Executive Officer, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 20497](#)
Chandramma v. K.M. Vinayak, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19642](#)
Chandrappa D.R. v. Jayanna, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19848](#)
Chandrappa Y v. Divisional Controller Disciplinary Authority, (S.G. Pandit, J.), [2024 SCC OnLine Kar 20106](#)
Chandrappa v. Raghu, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19647](#)
Chandrashekar v. Regional Manager, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19609](#)
Chandrashekaraiah K.T. v. K.P.T.C.L., (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 21034](#)
Chandrashekhar v. Public Works Department, (V. Srishananda, J.), [2024 SCC OnLine Kar 20443](#)
Chandrashekhar v. State of Karnataka, (V. Srishananda, J.), [2024 SCC OnLine Kar 20316](#)
Chandravathi R Amin v. State of Karnataka, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 20276](#)

Channa Ankaiah v. S. Ankaiah, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 19923](#)

Channakeshaswamy Balika Proudha Shale v. State of Karnataka, (N.V. Anjaria, C.J. and T.G. Shivashankare Gowda, J.), [2024 SCC OnLine Kar 20034](#)

Channappagouda v. State, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20053](#)

Channe Gowda v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20226](#)

Charan Gowda v. State of Karnataka, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 18992](#)

Chathurya Siddarju v. Rajiv Gandhi University of Health Sciences, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 20687](#)

Chayabba v. State of Karnataka, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 19248](#)

Cheftalk Food & Hospitality Services (P) Ltd. v. State of Karnataka, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 21027](#)

Chelaram v. State of Karnataka, (H.T. Narendra Prasad and K.V. Aravind, JJ.), [2024 SCC OnLine Kar 18712](#)

Chennegowda v. D.K. Shivakumar, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 18701](#)

Chetan G.S. v. Nagaraj, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19650](#)

Chief Electoral Officer v. Bruhat Bengaluru Hotels Assn., (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 20032](#)

Chief Executive Officer v. Commissioner (Food), (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20659](#)

Chikka Channappa v. State of Karnataka, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20303](#)

Chikkahanumamma v. Suresh Raje URS, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19744](#)

Chikkamari Gowda v. State of Karnataka, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19115](#)

Chikkamma v. Chikkathayamma, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 20001](#)

Chikkamma v. Mahila Coop. Bank Ltd., (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20280](#)

Chikkamma v. New India Assurance Co. Ltd., (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19544](#)

Chikkamma v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20408](#)

Chikkanna v. State of Karnataka, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 20115](#)

Chilakuri Venkata Sathyanarayana v. Chennamma, (G Basavaraja, J.), [2024 SCC OnLine Kar 19913](#)

Chinmayi G.N. v. Yadukumar M.S., (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 18796](#)

Chintamani v. Nilkanth, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20064](#)

Chittappa v. Karnataka Bank Ltd., (C.M. Poonacha, J.), [2024 SCC OnLine Kar 20458](#)

Chivanabai v. Commr., (**Jyoti Mulimani**, J.), [2025 SCC OnLine Kar 18525](#)

Christopher v. State of Karnataka, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 19002](#)

Chudi Raghavendra v. Sharnamma, (G Basavaraja, J.), [2024 SCC OnLine Kar 19274](#)

Citizens Education Society v. State of Karnataka, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 20547](#)

City Municipal Council v. Provident Fund Commr., (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 21023](#)

Claim Manager v. Eramma, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 19422](#)

Commissioner v. B.G. Venkatesh, (**R. Devdas**, J.), [2024 SCC OnLine Kar 19936](#)

- Commissioner v. C.M. Puttaswamy Gowda*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 20026](#)
- Concorde Housing Corpn. (P) Ltd. v. Venkateshappa*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 18741](#)
- Connectivity India (P) Ltd. v. Principal Commr.*, (M.I. Arun, J.), [2024 SCC OnLine Kar 21019](#)
- CP Venkatesh v. Nagarathnamma*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 19271](#)
- Custom Auto Works v. State of Karnataka*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 20637](#)
- D. Madhu v. S. Hari Prasad*, (K.S. Mudagal and K.S. Hemalekha, JJ.), [2024 SCC OnLine Kar 19749](#)
- D. Muniraju v. State of Karnataka*, (C.M. Poonacha, J.), [2024 SCC OnLine Kar 20888](#)
- D. Parvathamma v. N.D. Kallesh*, (K.S. Mudagal and K.S. Hemalekha, JJ.), [2024 SCC OnLine Kar 19762](#)
- D. Ratnakara v. Management of Sri Gajanana*, (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 20627](#)
- D. Ravi v. Lokesh PN*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19773](#)
- D. Sakamma v. B.T. Kempamma*, (Anant Ramanath Hegde, J.), [2024 SCC OnLine Kar 19907](#)
- D. Veerappan v. S.H. Krishne Gowda*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 19377](#)
- D.K. Pradeep v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 20419](#)
- D.R. Meghana v. K.T. Nikhil*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 18794](#)
- D.V. Kamalakannan v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 18961](#)
- Dakshayini B. v. State of Karnataka*, (Mohammad Nawaz, J.), [2024 SCC OnLine Kar 18857](#)
- Dampetla Srinath Reddy v. Girija K*, (R. Nataraj, J.), [2024 SCC OnLine Kar 20299](#)
- Dani Forging v. State of Karnataka*, (N.V. Anjaria, C.J. and T.G. Shivashankare Gowda, J.), [2024 SCC OnLine Kar 20960](#)
- Dargah Hajarath Khaja Husen Peer Nazar v. Commissioner*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20379](#)
- Darshita B.J. v. Vikas C*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 20544](#)
- Dattatrya v. SV Kulkarni*, (M.I. Arun and Umesh M. Adiga, JJ.), [2024 SCC OnLine Kar 18680](#)
- Dattu v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 20945](#)
- Dayanada Adyar v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 21003](#)
- Dayananda P. v. Varija*, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 19994](#)
- Dayananda Poojary v. Dinesh Rao*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19627](#)
- Dayananda SH v. Toyota Kirloskar Auto Parts (P) Ltd.*, (S.G. Pandit, J.), [2024 SCC OnLine Kar 20148](#)
- Dayanandagouda v. State*, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 20804](#)
- Deepa B v. Yogesh K.V.*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 18791](#)
- Deepa v. Yallappa*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 18750](#)
- Deepak Kumar v. GS Industrial Training Institute*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 19298](#)
- Deepica Residency Welfare Assn. of Residents v. Gruha Deepica Builders*, (R. Nataraj, J.), [2024 SCC OnLine Kar 19504](#)

- Demavva v. Kareppa B. Chunchanur*, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20068](#)
- Depar Kanji Haria v. Commissioner & Arbitrator National Highway*, (C.M. Poonacha, J.), [2024 SCC OnLine Kar 20271](#)
- Desai Gowda v. Shivapoojappa Gowda*, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 20006](#)
- Devamma v. K.V. Santhosh*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19737](#)
- Devaraj N.B. v. K. Tejas*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19659](#)
- Devaraju T v. MK Ganesh*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19669](#)
- Devaraju v. Nagaiah*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19124](#)
- Devaraju v. State of Karnataka*, (Rajendra Badamkar, J.), [2024 SCC OnLine Kar 18945](#)
- Devaraju v. Veeramma*, (R. Nataraj, J.), [2024 SCC OnLine Kar 19382](#)
- Deveeramma v. RS Basavaraj*, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 19987](#)
- Deveeramma v. Siddaramaiah*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 18793](#)
- Devegowda v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20108](#)
- Devindrappa v. Land Tribunal Deodurga*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20895](#)
- Deviramma v. Raja Naik*, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 19980](#)
- Dhanalakshmi H. v. V. Sandeep*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 18763](#)
- Dhanalakshmi L v. Praveen Kumar J*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 18765](#)
- Dhanalakshmi M v. Bruhat Bengaluru Mahanagara Palike*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20558](#)
- Dhanaraj v. Commissioner*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20368](#)
- Dhanush Kumar G v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 20555](#)
- Dhanush M v. Chitradurga Urban Development Authority*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20260](#)
- Dharmegowda v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20244](#)
- Dharmu v. Sahebgouda*, (H.T. Narendra Prasad and K.V. Aravind, JJ.), [2024 SCC OnLine Kar 19432](#)
- Dhrakshayanamma v. State of Karnataka*, (Mohammad Nawaz, J.), [2024 SCC OnLine Kar 18844](#)
- Dhyamaiah v. Nagaraju N.*, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19531](#)
- Dileep G. v. Yogesh G.*, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19391](#)
- Dileep Kumar v. State of Karnataka*, (Rajendra Badamkar, J.), [2024 SCC OnLine Kar 19158](#)
- Dilshadbegum v. Fakkirappa*, (E.S. Indires, J.), [2024 SCC OnLine Kar 20175](#)
- Dinesh Chandrakanat Kalburgi v. Gangadhar*, (E.S. Indires, J.), [2024 SCC OnLine Kar 20179](#)
- Dinesh Poojary v. Sadashiva Prabhu*, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 19246](#)
- Dineshakumara S. v. Adi Andra Anjanappa*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19392](#)
- Directorate of Enforcement v. Vasudevan Sathyamoorthy*, (Rajendra Badamkar, J.), [2024 SCC OnLine Kar 19118](#)
- Divisional Controller, KSRTC v. General Secretary KSRTC Employees*, (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 20451](#)
- Divisional Controller v. Buduma*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19359](#)

Divisional Controller v. Jayaram, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 19378](#)
Divisional Manager v. Chand Pasha, (Chillakur Sumalatha, J.), [2024 SCC OnLine Kar 19441](#)
Divisional Manager v. Mahesh Nagesh Nayak, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19349](#)
Divisional Manager v. Shivu, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19723](#)
Divisional Manager v. Shubham Shivaji Chougla, (M.I. Arun and Umesh M. Adiga, JJ.), [2024 SCC OnLine Kar 19304](#)
Divisional Manager v. Susheelamma, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19320](#)
Divya Narayanappa v. State of Karnataka, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19197](#)
Divya. S. Gowda v. S.K. Ranganath, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20416](#)
Divyas v. Canfin Homes Ltd., (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 21035](#)
DM Anupama v. JD Ashoka, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20918](#)
DN Jayakumar v. State of Karnataka, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 20905](#)
Dodda Shekharappa v. State of Karnataka, (C.M. Poonacha, J.), [2024 SCC OnLine Kar 20800](#)
Doddabathiyappa v. Munilakshmi R, (R. Nataraj, J.), [2024 SCC OnLine Kar 19772](#)
Doddappa v. State of Karnataka, (V. Srishananda, J.), [2024 SCC OnLine Kar 20348](#)
Driver Care Cab (P) Ltd. v. State of Karnataka, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20790](#)
Duragappa v. Acquisition Officer, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19315](#)
Dyamavva v. Divisional Controller, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19336](#)
Dyamavva v. State of Karnataka, (V. Srishananda, J.), [2024 SCC OnLine Kar 20354](#)
E. Amarnath v. RTA, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20219](#)
Edmond Clint Fernandes v. Delma Lubna Coelho, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 20688](#)
Education Society Rabakavi v. State of Karnataka, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20079](#)
EGNI Generation (P) Ltd. v. Bangalore Electricity Supply Co. Ltd., (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 21039](#)
Elizabeth Rani v. B. Mangala Gowri, (R. Nataraj, J.), [2024 SCC OnLine Kar 19380](#)
Elizabeth v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 20432](#)
Elpe Labs v. Karnataka State Pollution Control Board, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 20738](#)
Eramma v. Additional Chief Secretary, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20937](#)
Eramma v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 20943](#)
Erannaiah v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 20274](#)
Erojirao v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 20207](#)
Eshwarappa v. Central Muslim Assn. of Karnataka, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 19296](#)
Eshwari v. Muthalamma, (M.G. Uma, J.), [2024 SCC OnLine Kar 20168](#)
ESI Corpn. v. G. Siri, (H.T. Narendra Prasad and K.V. Aravind, JJ.), [2024 SCC OnLine Kar 20028](#)

- Executive Board of Methodist Church in India v. State of Karnataka*, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 20805](#)
- Fabby Sebastian v. Rajeev Ravindranathan*, (T.G. Shivashankare Gowda, J.), [2024 SCC OnLine Kar 19637](#)
- Faiyaz Khan v. Prashanth K*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19696](#)
- Farjan Begum v. Sham*, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19624](#)
- Farzana v. Salim Durani*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 18758](#)
- Fastwell Dealcom (P) Ltd. v. Kumbi Narasimhaiah*, (N.V. Anjaria, C.J. and T.G. Shivashankare Gowda, J.), [2024 SCC OnLine Kar 18747](#)
- Fawaz Ahammad v. State of Karnataka*, (K. Natarajan, J.), [2024 SCC OnLine Kar 18949](#)
- Felicity Adobe LLP v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20445](#)
- Franklin Chinedu Ozoigbo v. State of Karnataka*, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 18954](#)
- Frontline (NCR) Business Solution (P) Ltd. v. Provident Fund Commr.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 20853](#)
- G Parameshwara v. Vittalnagar House Building Coop. Society Ltd.*, (Anant Ramanath Hegde, J.), [2024 SCC OnLine Kar 18663](#)
- G Yogesh v. Bidadadi Town Municipal Council*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20221](#)
- G. Manjunath v. B.N. Savitha Narayan*, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 19234](#)
- G. Rama Mohana v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 20773](#)
- G. Ramesh v. State of Karnataka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 20252](#)
- G. Siddaraju v. Nitisu Logistics India (P) Ltd.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19537](#)
- G. Venaktesh v. Arvind Loya*, (K. Natarajan, J.), [2024 SCC OnLine Kar 19920](#)
- G. Vijaya Kumar v. State of Karnataka*, (Mohammad Nawaz, J.), [2024 SCC OnLine Kar 18819](#)
- G.D. Narayana v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 20898](#)
- G.E. Chandrappa v. Vishalakshamma*, (M.G.S. Kamal, J.), [2024 SCC OnLine Kar 20002](#)
- G.M. Chandrashekar v. G. Lakshmi Narasimha*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 20576](#)
- G.M. Shivakumar v. State of Karnataka*, (K. Natarajan, J.), [2024 SCC OnLine Kar 20272](#)
- G.N. Krishnamoorthy v. State*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19147](#)
- G.P. Shankaregowda v. State of Karnataka*, (K. Natarajan, J.), [2024 SCC OnLine Kar 18924](#)
- G.V. Mahendra v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 20378](#)
- G.V. Palaksha v. Commr. for Transport State of Karnataka*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 21021](#)
- Gadigappa v. Jagadeesha*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 19252](#)
- Gajanana Hegde v. Bhoomika*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19026](#)
- Gajanana Shivaram Bhat v. Narayana Sannakoosa Harikantra*, (E.S. Indires, J.), [2024 SCC OnLine Kar 20161](#)
- Ganapati v. State of Karnataka*, (Shivashankar Amarannavar, J.), [2024 SCC OnLine Kar 18868](#)
- Gandhimathi A. v. State*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20564](#)

Gandhimathi A v. State, [2024 SCC OnLine Kar 20565](#)
Ganesh Bhandary v. Vincent D'Costa, (K. Natarajan, J.), [2024 SCC OnLine Kar 19098](#)
Ganesh V v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 20694](#)
Ganesh. K. v. State of Karnataka, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 19032](#)
Ganesh v. Secretary, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 20748](#)
Gangadhar Biradar v. Pavan Udupudi, (Chillakur Sumalatha, J.), [2024 SCC OnLine Kar 19445](#)
Gangadhara C. v. Authorised Officer, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20237](#)
Gangadhara L. Poojari v. Manager, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19731](#)
Gangadhara v. State of Karnataka, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 18980](#)
Gangadharaiah v. Siddappa, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 19240](#)
Gangamma v. Seshagiri, (C.M. Joshi, J.), [2024 SCC OnLine Kar 19929](#)
Gangamma v. State of Karnataka, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 18727](#)
Gangappa N v. State of Karnataka, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 19214](#)
Gangawwa v. Mallappa, (H.T. Narendra Prasad and K.V. Aravind, JJ.), [2024 SCC OnLine Kar 19446](#)
Gangegowda v. Manjunatha, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 19284](#)
Gayathr v. Pravin Kumar, (K. Somashekar and Rajesh Rai K., JJ.), [2024 SCC OnLine Kar 19899](#)
Gayathri v. Amrithlal Bansali, (K. Somashekar and Rajesh Rai K., JJ.), [2024 SCC OnLine Kar 19902](#)
Gayathri v. Jayanthilal Bhandari, (K. Somashekar and Rajesh Rai K., JJ.), [2024 SCC OnLine Kar 19900](#)
Gayathri v. Narapathraj, (K. Somashekar and Rajesh Rai K., JJ.), [2024 SCC OnLine Kar 19901](#)
Geeta Vivek v. Vivek Kumar Padmashali, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 20530](#)
Geetha C v. State of Karnataka, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 20642](#)
Geetha Misra v. State of Karnataka, (N.V. Anjaria, C.J. and T.G. Shivashankare Gowda, J.), [2024 SCC OnLine Kar 20143](#)
Geetha v. Jyothi R. Nayak, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19485](#)
Geetha v. National Insurance Co. Ltd., (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19839](#)
Geethamani v. Thirumala, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19639](#)
George Abraham v. Branch Manager, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20550](#)
Ghayur Ahmad Jamali v. State, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 20418](#)
Girija v. Abhyudaya Developers, (Mohammad Nawaz, J.), [2024 SCC OnLine Kar 18815](#)
Girijamma v. Halu Utpadakara Mahila Sahakara Sangha, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 20572](#)
Girijavva v. State of Karnataka, (V. Srishananda, J.), [2024 SCC OnLine Kar 20397](#)
Girijavva v. Town Municipice Council, (Shivashankar Amarannavar, J.), [2024 SCC OnLine Kar 20761](#)
Girish Kumar Naidu v. Bruhath Bangalore Mahanagara Palike, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20983](#)
Girmiti Software (P) Ltd. v. Lokesh Sharma, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 19740](#)

- GK Ananda Kumar v. State of Karnataka*, (N.V. Anjaria, C.J. and T.G. Shivashankare Gowda, J.), [2024 SCC OnLine Kar 18687](#)
- Global Associates v. State of Karnataka*, (C.M. Poonacha, J.), [2024 SCC OnLine Kar 20584](#)
- Global Emerging Markets India Ltd. v. HUDCO*, (S.G. Pandit and C.M. Poonacha, JJ.), [2024 SCC OnLine Kar 20545](#)
- Golden Facilitation Services (P) Ltd. v. Provident Fund Commr.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 21022](#)
- Golden Facilitation Services (P) Ltd. v. Provident Fund Commr.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 21024](#)
- Gomedh Ambika Girinar Bhakthi Dham Trust v. State of Karnataka*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 20507](#)
- Gopal D.H. v. Padmashree*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19138](#)
- Gopal G.Pawar v. Executive Engineer*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 20988](#)
- Gopal v. State of Karnataka*, (C.M. Joshi, J.), [2024 SCC OnLine Kar 20314](#)
- Gopal v. Sunil*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19856](#)
- Gopala Reddy Y v. Rajendra Kataria*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 18705](#)
- Gopashetty Mallikarjun v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 20455](#)
- Gorimiyan v. Veereshilingam*, (G Basavaraja, J.), [2024 SCC OnLine Kar 19910](#)
- Gouramma v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20238](#)
- Gouramma v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20421](#)
- Gouramma v. State of Karnataka*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20319](#)
- Gouri v. Jagannath*, (G Basavaraja, J.), [2024 SCC OnLine Kar 18776](#)
- Gousmoddin Najeerahmeed Momindada v. Rohit Padmanabh Chougala*, (Shivashankar Amarannavar, J.), [2024 SCC OnLine Kar 18891](#)
- Gousmoddin Najeerahmeed Momindada v. Sunil Gurusiddappa Naik*, (Shivashankar Amarannavar, J.), [2024 SCC OnLine Kar 18892](#)
- Goutham B.Ed College v. Gulbarga University*, (**S.R. Krishna Kumar**, J.), [2024 SCC OnLine Kar 20972](#)
- Goutham U v. Managing Director*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19742](#)
- Govind V. Jathar v. Bhavani S.*, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 19251](#)
- Govindaiah v. Venkataiah*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20591](#)
- Govindappa v. Manjunatha*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19825](#)
- Govindaraju H.A. v. B.M.T.C.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 21020](#)
- Govindaraju v. Jayaram N.*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 18736](#)
- Govindaraju v. State of Karnataka*, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 19023](#)
- Govindaraju v. State of Karnataka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19202](#)
- Govindegowda v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20921](#)

Govindrai Su Raikar v. Chief Municipal Officer, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20135](#)

Gowramma v. E. Rashmi Mahesh, (K. Somashekar and Rajesh Rai K., JJ.), [2024 SCC OnLine Kar 18713](#)

Gowramma v. Hanumanthappa, (R. Nataraj, J.), [2024 SCC OnLine Kar 20481](#)

Gowramma v. R. Ravikumar, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20589](#)

Gowramma v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20505](#)

Gowramma v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20509](#)

Gowramma v. Venkatesh, (R. Nataraj, J.), [2024 SCC OnLine Kar 19397](#)

Gowramma v. Venkatesh, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20874](#)

Gowtham Chand v. C Navarathanmal, (K. Natarajan, J.), [2024 SCC OnLine Kar 19914](#)

Gowtham v. State of Karnataka, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 18914](#)

GR Sanjeevappa v. BS Anil Kumar, (K.S. Mudagal and T.G. Shivashankare Gowda, JJ.), [2024 SCC OnLine Kar 19893](#)

GT Prasanna v. State of Karnataka, (Anant Ramanath Hegde, J.), [2024 SCC OnLine Kar 19931](#)

Guard India Secure Services (P) Ltd. v. Union of India, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 21030](#)

Gulabi v. Appi, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 19970](#)

Gulayya v. Basavaraj, (H.T. Narendra Prasad and K.V. Aravind, JJ.), [2024 SCC OnLine Kar 19456](#)

Gulbarga Electricity Supply Co. Ltd. v. Aavanti Solar Energy (P) Ltd., (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20844](#)

Gulbarga Urban Development Authority v. Sadananda, (H.T. Narendra Prasad and K.V. Aravind, JJ.), [2024 SCC OnLine Kar 20027](#)

Guljarahamad Abdulkhadarsab Lohar v. Abdul Shakur, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20138](#)

Gunavanti v. Veerabhadra Basappa Shegunshi, (E.S. Indires, J.), [2024 SCC OnLine Kar 20157](#)

Guru v. State of Karnataka, (Rajendra Badamkar, J.), [2024 SCC OnLine Kar 18950](#)

Guruaj Shetty v. State of Karnataka, (V. Srishananda, J.), [2024 SCC OnLine Kar 19050](#)

Gurubai v. Sanganagoud, (V. Srishananda, J.), [2024 SCC OnLine Kar 20353](#)

Gurubasappa v. State, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19161](#)

Gurudutta Ramanathaiah v. State, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19184](#)

Gurunath v. State of Karnataka, (M.G. Uma, J.), [2024 SCC OnLine Kar 20074](#)

Gurusidda v. State of Karnataka, (C.M. Joshi, J.), [2024 SCC OnLine Kar 18830](#)

Guttu Rayappa v. Rathnavathi, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 19972](#)

GV Sathish Reddy v. Bangalore Electricity Supply Co. Ltd., (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20410](#)

H Gangappa v. State of Karnataka, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20465](#)

H. Krishnappa v. H. Hanumakka, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 19294](#)

H. Nagarajappa v. State of Karnataka, (**Krishna S. Dixit** and C.M. Joshi, JJ.), [2024 SCC OnLine Kar 20991](#)

H. Srinivas v. Vishwabharathi House Building Coop. Societies, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20615](#)

- H. Thimmegowda v. S.R. Umashankar*, (N.V. Anjaria, C.J. and T.G. Shivashankare Gowda, J.), [2024 SCC OnLine Kar 18699](#)
- H.B. Asha v. Basavaraj Patel*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 20286](#)
- H.C. Devarajegowda v. University of Mysore*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 20548](#)
- H.D. Lakshminarayana v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20489](#)
- H.D. Venkatesh v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20429](#)
- H.G. Sathyaprakash v. Shekhar K.V.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19522](#)
- H.J. Rajesh Gowda v. Canara Bank*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 20033](#)
- H.M. Basavaraju v. State of Karnataka*, (K. Somashekar and Rajesh Rai K., JJ.), [2024 SCC OnLine Kar 20775](#)
- H.P. Jayashree v. Avinash B*, (H.B. Prabhakara Sastry and Venkatesh Naik T., JJ.), [2024 SCC OnLine Kar 19766](#)
- H.R. Balakrishna v. State of Karnataka*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 20758](#)
- H.R. Dharmendra v. Siddesh S.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19464](#)
- H.R. Mahesh v. State*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 21032](#)
- H.S. Manjappa v. G.V. Sathisha*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19649](#)
- H.S. Palaksha v. Bengaluru Development Authority*, (Krishna S. Dixit and M. Nagaprasanna, JJ.), [2024 SCC OnLine Kar 20484](#)
- H.S. Sathish v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20499](#)
- H.T. Jayramaiah v. Chief Secretary*, (K. Somashekar and Rajesh Rai K., JJ.), [2024 SCC OnLine Kar 20040](#)
- H.V. Gururaj v. State of Karnataka*, (N.V. Anjaria, C.J. and K.V. Aravind, J.), [2024 SCC OnLine Kar 20968](#)
- Hafeed v. State of Karnataka*, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 18953](#)
- Haji Monu v. Mumtaz*, (R. Nataraj, J.), [2024 SCC OnLine Kar 20656](#)
- Hala Naik v. Ashok T.H.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19621](#)
- Halaswamy v. State of Karnataka*, (Anil B. Katti, J.), [2024 SCC OnLine Kar 18885](#)
- Hameed. H. v. State*, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 19021](#)
- Hanamantappa v. Bagavva*, (E.S. Indireshe and Ramachandra D. Huddar, JJ.), [2024 SCC OnLine Kar 19885](#)
- Hanamanth Gouda v. State of Karnataka*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20446](#)
- Hanumakka v. Hanumanthappa MG*, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19704](#)
- Hanumakka v. Special Land Acquisition Office-I*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 20675](#)
- Hanumamma v. Ayyamma*, (E.S. Indireshe, J.), [2024 SCC OnLine Kar 20160](#)

- Hanumanthappa v. Karnataka Slum Development Board*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 20588](#)
- Hanumantharaju K v. Manager*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19826](#)
- Hanumantharayappa A. v. State of Karnataka*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 20883](#)
- Hanumantharayappa v. Ramasanjeevaiah*, (R. Nataraj, J.), [2024 SCC OnLine Kar 20278](#)
- Hanumappa v. Durgamma*, (**Jyoti Mulimani**, J.), [2025 SCC OnLine Kar 18519](#)
- Hanumappa v. Hanumantha*, (G Basavaraja, J.), [2024 SCC OnLine Kar 19982](#)
- Harish DR v. Vice Chancellor*, (N.V. Anjaria, C.J.), [2024 SCC OnLine Kar 20567](#)
- Harish Kharvi v. Sonalal Singh*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19553](#)
- Harish Kumar v. Radhakrishna K*, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19436](#)
- Harish R v. Muttamma*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20283](#)
- Harish Shetty v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19070](#)
- Harish T.U. v. G.N. Eshwarappa*, (R. Nataraj, J.), [2024 SCC OnLine Kar 19689](#)
- Harish v. State*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19038](#)
- Harisha S.S. v. State*, (Rajendra Badamkar, J.), [2024 SCC OnLine Kar 18997](#)
- Harisha v. M.H. Hameed*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19677](#)
- Harisha v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 19258](#)
- Harsha Granites v. State of Karnataka*, (N.V. Anjaria, C.J. and **K.V. Aravind**, J.), [2024 SCC OnLine Kar 20826](#)
- Harsha Kumar v. Infant's Travels (P) Ltd.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19577](#)
- Harsha N. v. Mohd. Ashraf M*, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19562](#)
- Harsha v. Chaitanya Projects (P) Ltd.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19832](#)
- Harshitha v. Swami N.T.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19651](#)
- Haseena Begum v. State of Karnataka*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 20731](#)
- Haseena v. K.C. Kumar*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19720](#)
- Hasim v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 18930](#)
- Hasim v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 18972](#)
- Havannanavara Channabasappa v. Havannanavara Mallappa*, (E.S. Indires, J.), [2024 SCC OnLine Kar 20167](#)
- HB Neelakantaraju v. KL Rayappagowda*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19204](#)
- HC Murali v. Syed Naveed*, (J.M. Khazi, J.), [2024 SCC OnLine Kar 18853](#)
- Hema Kumar v. SBI General Insurance Co. Ltd.*, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19524](#)
- Hemalatha MB v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20579](#)
- Hemalatha v. K. Shivanna*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19801](#)
- Hemangowda v. Manjegowda*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 19644](#)

- Hillside Ayurveda Medical College & Hospital v. Union of India*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 20868](#)
- Himalakshi PK v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 20706](#)
- Himanshu Ashiya v. Neha Ashiya*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19102](#)
- Hindayatullam A. Naragund v. RBL Bank Ltd.*, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20052](#)
- Hipsur Rehaman Sharif v. State*, (K. Natarajan, J.), [2024 SCC OnLine Kar 19126](#)
- HK Kantharaju v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20640](#)
- HM Manjegowda v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20715](#)
- HN Khilledar v. G Manjappa*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 18689](#)
- Hombaiah v. State of Karnataka*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 20292](#)
- Hombegowda v. Karnataka Power Corpn. Ltd.*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 20596](#)
- Honnamma v. Usha Rani*, (Anant Ramanath Hegde, J.), [2024 SCC OnLine Kar 19928](#)
- Hoysala Projects (P) Ltd. v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19083](#)
- HP Vanajakshi v. Chief Executive Officer*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20618](#)
- HS Subbaraju v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20909](#)
- Huchhanna v. Prakash M.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19820](#)
- Huligamma v. Tamarapalli Lokeswara Rao*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19311](#)
- Humera Farayal v. S. Noor Pasha*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20367](#)
- Husainsab v. Kumara Swamy Saikam*, (H.T. Narendra Prasad and K.V. Aravind, JJ.), [2024 SCC OnLine Kar 19447](#)
- Hussain Khan Gouri v. Ummar Khan Khaleel*, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 19973](#)
- Hussain Sab v. Halleppa*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 19871](#)
- Hussainbasha v. Santosh*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19303](#)
- Hussainbee v. Lalsab*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20359](#)
- HV Manju v. Patel Chikkammogegowda*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20253](#)
- I.A. Umesh v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 20070](#)
- Ibrahim v. State of Karnataka*, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20055](#)
- ICICI Bank Ltd. v. Jeetendra Kumar*, (R. Nataraj, J.), [2024 SCC OnLine Kar 19835](#)
- IDBI Bank Ltd. v. Karnataka Industrial Areas Development Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 18662](#)
- Idris Pasha v. State*, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 18978](#)
- IDS Next Business Solutions (P) Ltd. v. Provident Fund Commr.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 20831](#)
- IFFCO TOKIO General Insurance Co. Ltd. v. Avinash N.B.*, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19482](#)
- IFFCO-TOKIO Gen. Ins. Co. Ltd. v. Mohd. Ashfq*, (Chillakur Sumalatha, J.), [2024 SCC OnLine Kar 19431](#)

- Imthiyaz v. State*, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 19156](#)
- India Holiday (P) Ltd. v. Raju N.G.N.*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 18665](#)
- Indira Poojary v. Principal Secretary*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20872](#)
- Indiramma v. Varaju M.K.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19658](#)
- Indradhanush Properties (P) Ltd. v. State of Karnataka*, (Krishna S. Dixit and M. Nagaprasanna, JJ.), [2024 SCC OnLine Kar 20347](#)
- Indramma v. Mahadevaswamy*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19786](#)
- Indumathi v. Praveen Kankanawadi*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 18788](#)
- Injaz International v. State of Karnataka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19176](#)
- Iranna v. Shivanand*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19319](#)
- Irene Pinto v. Additional Commissioner for Transport & Secretary*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20423](#)
- Irfan Ahmed v. State, by Holenarasipua Police Station*, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 19009](#)
- Irfan v. Bruhat Bangalore Mahanagara Palike*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20752](#)
- Irudaya Nandhan v. Divisional Manager/Controller*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19692](#)
- Ismail Zabeeulla M. v. C. Venkatesh*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19815](#)
- Ivan Monterio v. Union Bank of India*, (C.M. Poonacha, J.), [2024 SCC OnLine Kar 20670](#)
- J Deepak Gowda v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20304](#)
- J. Jagannathan v. General Manager & Revising Authority*, (**Krishna S. Dixit** and C.M. Joshi, JJ.), [2024 SCC OnLine Kar 20833](#)
- J. Umesh v. Raghu LG*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19079](#)
- J.A. Krupa Nidhi v. Shriram General Insurance Co. Ltd.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19861](#)
- J.M. Dilipkumar v. Managing Director*, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20075](#)
- J.M. Gopal v. Regional Transport Authority*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 21013](#)
- J.M. Vrushabhendraiah v. State of Karnataka*, (Shivashankar Amarannavar, J.), [2024 SCC OnLine Kar 18883](#)
- Jagadeesh Chandra Prasad v. Nagarathnamma D*, (M.G.S. Kamal, J.), [2024 SCC OnLine Kar 19985](#)
- Jagadeesh v. Praveen Kumar*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 19407](#)
- Jagadeesha P v. Akbar Ali*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19428](#)
- Jagadhish v. Anil Rao Barge*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19662](#)
- Jagadish H.S. v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20428](#)
- Jagadish v. Munimaramma*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 19287](#)
- Jagadish v. State of Karnataka*, (Mohammad Nawaz, J.), [2024 SCC OnLine Kar 18826](#)
- Jaganath A.S. v. Madhushree D.S.*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20526](#)

Jagashetty v. T.C. Vanajakshi, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19177](#)
Jagathpala Jain v. Jinaraja Hegde K., (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19760](#)
Jahirabi v. Mangala Gurappa, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19622](#)
Jahnavi v. B. Shobha, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 19565](#)
Jaibunbee v. State of Karnataka, (**Pradeep Singh Yerur**, J.), [2024 SCC OnLine Kar 20796](#)
Jaljala v. State of Karnataka, (Anil B. Katti, J.), [2024 SCC OnLine Kar 18882](#)
Jambu Kannan v. Additional Director, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20360](#)
Jamia Masjid v. K.V. Rudrappa, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20624](#)
Janakamma v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20470](#)
Janamma v. Mani, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19724](#)
Janardhan v. Susheela, (Hanchate Sanjeevkumar, J.), [2024 SCC OnLine Kar 19988](#)
Janardhana BS v. Secretary Government of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20891](#)
Jasmine Sultana v. Mohd. Khizar Ulla, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 20235](#)
Javaramma v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20236](#)
Javarappa M.D. v. State of Karnataka, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19167](#)
Javaregowda v. M.N. Jagadeesha, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19653](#)
Jawahara v. State of Karnataka, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 21001](#)
Jaya v. State, (K. Natarajan, J.), [2024 SCC OnLine Kar 19215](#)
Jayakrishna v. Mohan A., (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19808](#)
Jayalakshamma v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20296](#)
Jayalakshmi K.L. v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20504](#)
Jayalakshmi v. Divisional Controller, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19750](#)
Jayalaxmi v. Earamma, (V. Srishananda, J.), [2024 SCC OnLine Kar 20370](#)
Jayalingaiah K v. Chamundeshwari Electricity Supply Co. Ltd., (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 20672](#)
Jayamma L v. IFFCO-TOKIO General Insurance Co. Ltd., (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 19381](#)
Jayamma v. Annayappa, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 19957](#)
Jayamma v. Ashoknagar Coop. Bank Ltd., (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20045](#)
Jayamma v. Ashoknagar Coop. Bank Ltd., (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20582](#)
Jayamma v. Chinnappa Komala, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 19282](#)
Jayamma v. ICICI Lombard General Insurance Co. Ltd., (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 19578](#)
Jayamma v. Mallappa Channabasappa Byadagi, (E.S. Indires, J.), [2024 SCC OnLine Kar 20141](#)
Jayamma v. Manager, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19508](#)

Jayamma v. Perumareddy Surendranatha, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 19281](#)
Jayamma v. Shankar A., (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19842](#)
Jayamma v. State, (K. Natarajan, J.), [2024 SCC OnLine Kar 19062](#)
Jayamma v. Tahasildar, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20728](#)
Jayamma v. Vikas S Reddy, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 19291](#)
Jayanaik v. Srinivasa, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19139](#)
Jayanna T. v. Tata AIG General Insurance Co. Ltd., (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19590](#)
Jayanna V. v. IFFCO-TOKYA General Insurance Co. Ltd., (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19375](#)
Jayanna v. Kariyanna, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19691](#)
Jayanthi Nargarajan v. P. Srinivas, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20789](#)
Jayanti v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20473](#)
Jayaprakash M.G. v. State of Karnataka, (**Krishna S. Dixit** and C.M. Joshi, JJ.), [2024 SCC OnLine Kar 20820](#)
Jayaram S. v. Prasad G., (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19509](#)
Jayaram Shetty v. Manohar, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19472](#)
Jayarama Udupa v. State, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19132](#)
Jayaramaiah G v. State of Karnataka, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19108](#)
Jayasheel v. Nisar Ahamad, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20047](#)
Jayashree Mashal v. Parvati, (G Basavaraja, J.), [2024 SCC OnLine Kar 20009](#)
Jayashree Shetty v. Commissioner, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20049](#)
Jayashree v. Karthik Srinivasan, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19629](#)
Jinesh D. v. Bruhat Bengaluru Mahanagar Palike N.R. Square, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 21012](#)
Jitendra Y Gupta v. I. Jannet Kavitha, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20785](#)
Jitendra Y Gupta v. Sachavi Mate Developers, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20791](#)
Jitendra Y Gupta v. Suresh. B., (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20788](#)
JK Industries v. Kumar, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 18695](#)
Jogigowda v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20153](#)
John Moses D. v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20978](#)
Joint Commissioner of Commercial Taxes v. Kishan Kumar, (S.G. Pandit and C.M. Poonacha, JJ.), [2024 SCC OnLine Kar 20020](#)
Jojukumar v. Tahsildar Sriranga Patna Taluk, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20655](#)
Jophy Varghese v. Anjana Devi, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 19626](#)
Jyothsna Bangara v. State of Karnataka, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19152](#)
Jyoti N Poojari v. State of Karnataka, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19189](#)

- K 12 Techno Services (P) Ltd. v. HMV Educational Cultural & Social Trust*, (S.G. Pandit and C.M. Poonacha, JJ.), [2024 SCC OnLine Kar 20222](#)
- K. Ashok Kumar v. LAO*, (M.G. Uma, J.), [2024 SCC OnLine Kar 20105](#)
- K. Chandra Shekar Shetty v. Union of India*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 20837](#)
- K. Fayaz Ahamed Fayaz v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20520](#)
- K. Indumathi v. J Kashyap*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 18804](#)
- K. Jagadish v. Leelavathi*, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 19237](#)
- K. Janardhan v. State Revenue Department*, (K. Somashekar and Rajesh Rai K., JJ.), [2024 SCC OnLine Kar 20193](#)
- K. Munegowda v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 20803](#)
- K. Ramachandrappa v. Jayamma*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20847](#)
- K. Rangaswamy v. H.T. Sundari*, (R. Nataraj, J.), [2024 SCC OnLine Kar 20818](#)
- K. Ratnamma v. K. Ekanthappa*, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 19953](#)
- K. Ravikumar v. State*, (V. Srishananda, J.), [2024 SCC OnLine Kar 19049](#)
- K. Shankramma v. G.S. Prasanna*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19330](#)
- K. Shivaraj Shetty v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20707](#)
- K. Shreedhar v. Shriram General Insurance Co. Ltd.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19541](#)
- K. Srinivas v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 20766](#)
- K. Sulaiman v. Saramma*, (M.G.S. Kamal, J.), [2024 SCC OnLine Kar 20008](#)
- K. Suresh Pai v. Chief Officer, Town Municipal Council*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20447](#)
- K.A. Rajanna v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 20896](#)
- K.A. Thomas v. Ganeshwar S.L.*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 19264](#)
- K.A. Umesh v. Secretary*, (R. Nataraj, J.), [2024 SCC OnLine Kar 20208](#)
- K.D. Madegowda v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 20703](#)
- K.G. Mahesh v. LAO*, (R. Devdas, J.), [2024 SCC OnLine Kar 20479](#)
- K.G. Suresh v. Umashankar*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 18721](#)
- K.K. Appainah v. Teena C.N.*, (K.S. Mudagal and T.G. Shivashankare Gowda, JJ.), [2024 SCC OnLine Kar 19495](#)
- K.K. Chandrashekar v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 20502](#)
- K.K. Jayaraj v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 20468](#)
- K.K. Ramesh v. LAO*, (R. Devdas, J.), [2024 SCC OnLine Kar 20137](#)
- K.L. Somashekhar v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 20050](#)
- K.L.E Society'S International School v. State of Karnataka*, (Suraj Govindaraj, J.), [2025 SCC OnLine Kar 18505](#)
- K.N. Bhaskar v. Karnataka State Financial Corpn.*, (C.M. Poonacha, J.), [2024 SCC OnLine Kar 20903](#)

K.N. Gangadhara v. Sarojamma, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19075](#)
K.N. Udayaraju v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20082](#)
K.P. Chandregowda v. Revathi, (M.G.S. Kamal, J.), [2024 SCC OnLine Kar 19959](#)
K.P. Neema v. Shivakumar H., (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 19706](#)
K.R. Krishne Gowda v. LAO, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20483](#)
K.R. Ravikumar v. Rohith Kumar, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19491](#)
K.S. Mahesh v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20887](#)
K.S. Manjunath v. Provident Fund Commr., (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 20993](#)
K.S. Manjunath v. Provident Fund Commr., (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 20998](#)
K.S. Ramachandra v. Kamalamma, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 19937](#)
K.S. Siddappa v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20412](#)
K.S. Sudha v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20516](#)
Kabir v. Lakkawwa, (Hanchate Sanjeevkumar, J.), [2024 SCC OnLine Kar 19949](#)
Kadaramma v. Kamaraju KM, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19811](#)
Kala v. Krishan Kumar, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19572](#)
Kaladurgaiah v. State of Karnataka, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 20673](#)
Kalaiah v. Swamy, (R. Nataraj, J.), [2024 SCC OnLine Kar 20152](#)
Kalappa A.C. v. State of Karnataka, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 21004](#)
Kalavathi v. B. Saroja, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20932](#)
Kaleem Pasha v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20912](#)
Kalegowda v. Boramma, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 19954](#)
Kallayya v. State of Karnataka, (V. Srishananda, J.), [2024 SCC OnLine Kar 20356](#)
Kalmesh v. State of Karnataka, (Anil B. Katti, J.), [2024 SCC OnLine Kar 18890](#)
Kalpana Manavalan v. N. Shivashankari, (R. Nataraj, J.), [2024 SCC OnLine Kar 20194](#)
Kamal Chander Takur v. Provident Fund Commr., (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 21018](#)
Kamalakar v. Divakar, (E.S. Indires and Ramachandra D. Huddar, JJ.), [2024 SCC OnLine Kar 19882](#)
Kamalamma v. State of Karnataka, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19112](#)
Kamat Yatriniwas (P) Ltd. v. Provident Fund Commr., (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 20974](#)
Kanageshan K v. State of Karnataka, (K. Natarajan, J.), [2024 SCC OnLine Kar 19188](#)
Kanakavva v. LAO, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19334](#)
Kandakurappa v. Commissioner, (M.G. Uma, J.), [2024 SCC OnLine Kar 20066](#)
Kanhaiya Rajakumar Agrawal v. Darsh Agarwal, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20083](#)
Kanthamma C v. Fortuna Icon Apartment Residents Welfare Assn., (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20934](#)
Kapil Naidu Vallabh v. Seetha Soujanya Raju, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 20931](#)

- Kareem Ulla v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19104](#)
- Kariyellappa v. United India Insurance Co. Ltd.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19465](#)
- Karnataka Bank Ltd. v. J. Devaraj*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 19267](#)
- Karnataka Bank Ltd. v. J. Devaraj*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 19270](#)
- Karnataka Bank Ltd. v. Jayanna H.*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 19269](#)
- Karnataka Bank Ltd. v. Rajashekar J.*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 19268](#)
- Karnataka Bank Ltd. v. Rajashekar J.*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 19266](#)
- Karnataka Contractors Sahakara Bank Niyamitha v. K. Suresh*, (J.M. Khazi, J.), [2024 SCC OnLine Kar 18814](#)
- Karnataka Industrial Area Development Board v. R. Ramakrishna*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 20036](#)
- Karnataka Lokayukta v. Rajendra Gururao Desai*, (H.T. Narendra Prasad and K.V. Aravind, JJ.), [2024 SCC OnLine Kar 20343](#)
- Karnataka Lokayukta v. State of Karnataka*, (**Krishna S. Dixit** and C.M. Joshi, JJ.), [2024 SCC OnLine Kar 20965](#)
- Karnataka Power Transmission Corpn. Ltd. v. Principal Commissioner of Central Excise*, (S.G. Pandit and C.M. Poonacha, JJ.), [2024 SCC OnLine Kar 20035](#)
- Karnataka Rakshana Vedike Auto Unit v. Union of India*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20396](#)
- Karnataka SRTC v. Ningamma*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19598](#)
- Karnataka SRTC v. Savanth Mali*, (S.G. Pandit, J.), [2024 SCC OnLine Kar 20958](#)
- Karnataka State Beverages Corpn. Ltd. v. Provident Fund Commr.*, (S.G. Pandit, J.), [2024 SCC OnLine Kar 20681](#)
- Karnataka State Financial Corpn. v. Manisha Oil Enterprises*, (K.S. Mudagal and T.G. Shivashankare Gowda, JJ.), [2024 SCC OnLine Kar 19678](#)
- Karnataka State Road Corpn. KSRTC Stores & Purchase Department v. Quantum Power Systems*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 20031](#)
- Kartheek Maladi v. Deepa KS*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 20220](#)
- Kasawwa v. Dasharath*, (E.S. Indires, J.), [2024 SCC OnLine Kar 20164](#)
- Kasturibai v. Kantabai*, (G Basavaraja, J.), [2024 SCC OnLine Kar 19911](#)
- Kasturibai v. Union of India*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20327](#)
- Kataiah v. K.S. Riyazuddin*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19606](#)
- Kaustubha Gudi v. Management of Trilogy E-Business Software India (P) Ltd.*, (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 20632](#)
- Kaveri v. Ravi*, (G Basavaraja, J.), [2024 SCC OnLine Kar 18769](#)
- Kavita v. Manjunath*, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20127](#)
- Kay Yess Resorts v. J Ravi Shankar*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 18735](#)
- KB Suma v. Chief Commissioner BBMP*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20881](#)
- KC Ravishankar v. Indian Bank*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20620](#)

- KDPR Communications v. Mobitech Creations (P) Ltd.*, (Anu Sivaraman and Anant Ramanath Hegde, JJ.), [2024 SCC OnLine Kar 18748](#)
- Kempahanumaiah N.G. v. K.S. Jagadeshwar*, (J.M. Khazi, J.), [2024 SCC OnLine Kar 18831](#)
- Kempahanumaiah v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20264](#)
- Kempamma B v. Sree Gokulam Chit & Finance Co. (P) Ltd.*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19057](#)
- Kempamma v. M.C. Munikrishna*, (R. Nataraj, J.), [2024 SCC OnLine Kar 19840](#)
- Kempanna v. State of Karnataka*, (Anil B. Katti, J.), [2024 SCC OnLine Kar 19221](#)
- Kemparaju v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19141](#)
- Kemparaju v. State of Karnataka*, (Sreenivas Harish Kumar and S. Rachaiah, JJ.), [2024 SCC OnLine Kar 18838](#)
- Kenchaiah v. State of Karnataka*, (Mohammad Nawaz, J.), [2024 SCC OnLine Kar 18861](#)
- Kendaganna Shetty v. Mahesh*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 19276](#)
- Keppel Puravankara Development (P) Ltd. v. Elita Promenade Apartment*, (R. Nataraj, J.), [2024 SCC OnLine Kar 20660](#)
- Keshava Sharma v. N. Vagesha*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19190](#)
- Kevin Rebello v. Subrahmanya Kothwal*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 19866](#)
- KH Hosurappa v. ICICI Lombard Motor Insurance*, (K.S. Mudagal and T.G. Shivashankare Gowda, JJ.), [2024 SCC OnLine Kar 19595](#)
- Khadarsab v. Commissioner*, (E.S. Indires, J.), [2024 SCC OnLine Kar 20230](#)
- Khaja Bee v. Union of India*, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 19498](#)
- Khaja Nayemuddin v. Khasim Ali*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20323](#)
- Khaleel Ahamed v. Jeelani H Mokashi*, (N.V. Anjaria, C.J. and T.G. Shivashankare Gowda, J.), [2024 SCC OnLine Kar 18704](#)
- Khaleel Pasha v. Egbal*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20376](#)
- Khimji Keshra Patel v. Ranka Raj*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20739](#)
- Khurshidunnisa v. Managing Director*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19683](#)
- Kinni v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 20549](#)
- Kiran G. Yadav v. Magma HDI General Insurance Co. Ltd.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19843](#)
- Kiran Kumar Bandari v. Reena Sinha*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 20857](#)
- Kiran Kumar V v. Liberty Videocon General Insurance Co. Ltd.*, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19429](#)
- Kiran v. Poornima*, (M.G. Uma, J.), [2024 SCC OnLine Kar 20096](#)
- Kiron Ramakrishna v. State of Karnataka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19179](#)
- Kishnabai Maruti Naik v. Jotiba Tours & Travels*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19344](#)
- Kishor Babu v. State of Karnataka*, (E.S. Indires and Ramachandra D. Huddar, JJ.), [2024 SCC OnLine Kar 18811](#)
- Kishor Kumar v. Maremma*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20318](#)

- Kishore Kumar S.N. v. Narasimha Prasad T.K.*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 19265](#)
- Kishore Kumar v. Labour Commissioner & Authority*, (S.G. Pandit, J.), [2024 SCC OnLine Kar 20452](#)
- Kishore Kumar v. State*, (Rajendra Badamkar, J.), [2024 SCC OnLine Kar 19042](#)
- Kishore v. B.S. Manjunatha*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19831](#)
- KN Chaitra v. Ambarish*, (H.B. Prabhakara Sastry and Venkatesh Naik T., JJ.), [2024 SCC OnLine Kar 18850](#)
- KN Muniyappa v. Pradeep BK*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20882](#)
- Kokila v. Santhosh Kumar*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 18800](#)
- Kolalakapudi Brahma Reddy v. State of Karnataka*, (Mohammad Nawaz, J.), [2024 SCC OnLine Kar 18834](#)
- Kolli Kotramma v. Kolli Sugunavathi*, (M.G. Uma, J.), [2024 SCC OnLine Kar 19881](#)
- Komal D. Koli v. Srinivas Bankalagi*, (G Basavaraja, J.), [2024 SCC OnLine Kar 18775](#)
- Komala v. G.S. Mahendra*, (R. Nataraj, J.), [2024 SCC OnLine Kar 19807](#)
- Kondamma v. Manager*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19854](#)
- Kotresh v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19068](#)
- KP Eshwarappa v. Sunil Reddy*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 19752](#)
- KP Munikrishna v. State of Karnataka*, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 20925](#)
- KR Puttaraju v. Bengaluru Electrical Transmission Co. Ltd.*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 20422](#)
- Krishanappa v. State of Karnataka*, (Anil B. Katti, J.), [2024 SCC OnLine Kar 18880](#)
- Krishna Automatioin & Sofrware Solution (P) Ltd. v. Balaachandra S. Mule*, (Anil B. Katti, J.), [2024 SCC OnLine Kar 19223](#)
- Krishna Kumar v. Gangalakshamma*, (M.G.S. Kamal, J.), [2024 SCC OnLine Kar 20015](#)
- Krishna Naika v. Lalitha*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19091](#)
- Krishna Pandappa Pammar v. Managing Director*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19328](#)
- Krishna Prasad v. Principal Secretay*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 20697](#)
- Krishna Shetty v. IFFCO-TOKIO General Insurance Co. Ltd.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19473](#)
- Krishna v. Basavaraju Ningannavar*, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19409](#)
- Krishna v. Prakash K.S.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19855](#)
- Krishnachari v. Manjunath*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 18708](#)
- Krishnaiah D.M. v. State*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 20415](#)
- Krishnaji v. Rajeev*, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20042](#)
- Krishnamurthy H. v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20535](#)
- Krishnamurthy v. Commissioner/Director of Municipal Administration*, (Shivashankar Amarannavar, J.), [2024 SCC OnLine Kar 20086](#)
- Krishnamurthy v. M.D. Narayanappa*, (M.G.S. Kamal, J.), [2024 SCC OnLine Kar 20011](#)

- Krishnamurthy v. Manager*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), 2024 SCC OnLine Kar 19426
- Krishnamurthy v. State of Karnataka*, (Rajendra Badamikar, J.), 2024 SCC OnLine Kar 18986
- Krishnappa v. Jagadeeshwarayya*, (Vijaykumar A. Patil, J.), 2024 SCC OnLine Kar 19339
- Krishne Gowda v. Nataraju*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), 2024 SCC OnLine Kar 19559
- Krishnegowda v. Nagamani*, (R. Nataraj, J.), 2024 SCC OnLine Kar 20674
- Krishnegowda v. State of Karnataka*, (**R. Devdas**, J.), 2024 SCC OnLine Kar 20475
- Kristna Engineering Works v. State of Karnataka*, (S.R. Krishna Kumar, J.), 2024 SCC OnLine Kar 20641
- KS Muthappa v. AP Dharmappa*, (H.P. Sandesh, J.), 2024 SCC OnLine Kar 19231
- KS Siddagangappa v. Kiran Raj L*, (R. Nataraj, J.), 2024 SCC OnLine Kar 20186
- Kubendra PS v. State of Karnataka*, (Sachin Shankar Magadum, J.), 2024 SCC OnLine Kar 20793
- Kuber v. Mithun*, (Vijaykumar A. Patil, J.), 2024 SCC OnLine Kar 19335
- Kukke Sri Subrahmanya Temple v. Seetharama Rai*, (S.R. Krishna Kumar, J.), 2024 SCC OnLine Kar 20953
- Kum Navya H.K. v. Central Prison*, (Hemant Chandangoudar, J.), 2024 SCC OnLine Kar 21011
- Kumar Gowda v. State of Karnataka*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), 2024 SCC OnLine Kar 18728
- Kumar K. v. Thimmaiah*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), 2024 SCC OnLine Kar 19735
- Kumar Prajwal v. Basayya*, (Vijaykumar A. Patil, J.), 2024 SCC OnLine Kar 19307
- Kumar Samarth v. Vaiju*, (Vijaykumar A. Patil, J.), 2024 SCC OnLine Kar 19310
- Kumar v. Rukmini*, (R. Nataraj, J.), 2024 SCC OnLine Kar 20897
- Kumar v. State of Karnataka*, (**R. Devdas**, J.), 2024 SCC OnLine Kar 20406
- Kumara Nayaka v. State of Karnataka*, (Rajendra Badamikar, J.), 2024 SCC OnLine Kar 18899
- Kumara v. N. Subramani*, (K.S. Mudagal and T.G. Shivashankare Gowda, JJ.), 2024 SCC OnLine Kar 19412
- Kumara v. Nandish S*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), 2024 SCC OnLine Kar 19769
- Kumara v. Shriram General Insurance Co. Ltd.*, (Pradeep Singh Yerur, J.), 2024 SCC OnLine Kar 19791
- Kumara v. State of Karnataka*, (**R. Devdas**, J.), 2024 SCC OnLine Kar 20719
- Kumari K.T. Nayana v. N.L. Ravikumar*, (S.R. Krishna Kumar, J.), 2024 SCC OnLine Kar 20560
- Kumari v. Alavi*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), 2024 SCC OnLine Kar 19710
- Kumarswamy v. Kullegowda*, (M.G.S. Kamal, J.), 2024 SCC OnLine Kar 19968
- Kuppamma v. State of Karnataka*, (S. Sunil Dutt Yadav, J.), 2024 SCC OnLine Kar 20245
- Kusuma M.N. v. State*, (S. Vishwajith Shetty, J.), 2024 SCC OnLine Kar 18957
- Kusuma v. State of Karnataka*, (**R. Devdas**, J.), 2024 SCC OnLine Kar 20476
- Kutubuddin S. v. V.S.R. Tours & Travels*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), 2024 SCC OnLine Kar 19733

KV Kishore v. Lalchand K Chabria Huf, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 18678](#)
KV Rajashekara v. Raju P, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20628](#)
L Geetha v. Thasildar, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20217](#)
L Latha v. State of Karnataka, (Rajendra Badamkar, J.), [2024 SCC OnLine Kar 19088](#)
L. Govindaraju v. K. Muniyappa, (R. Nataraj, J.), [2024 SCC OnLine Kar 19823](#)
L.S. Arpitha v. Chiranjeevi, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 18790](#)
Lagumakka v. Chandre Gowda, (K.S. Mudagal and T.G. Shivashankare Gowda, JJ.), [2024 SCC OnLine Kar 19771](#)
Lakha Ram v. S.U. Anitha, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19665](#)
Lakkanna v. Vijay, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 19373](#)
Laksha v. Suhas T.N., (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 18797](#)
Lakshmamma v. BD Ramegowda, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 20005](#)
Lakshmamma v. Mahadevappa K, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19600](#)
Lakshmamma v. Munireddy, (R. Nataraj, J.), [2024 SCC OnLine Kar 20845](#)
Lakshmamma v. New India Assurance Co. Ltd., (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19680](#)
Lakshmamma v. State of Karnataka, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20203](#)
Lakshmamma v. State of Karnataka, (M.I. Arun, J.), [2024 SCC OnLine Kar 20809](#)
Lakshmamma v. State of Karnataka, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 20290](#)
Lakshmi G. v. Rajesh, (K.S. Mudagal and K.S. Hemalekha, JJ.), [2024 SCC OnLine Kar 19500](#)
Lakshmi N. v. Shivamurthy, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19536](#)
Lakshmi v. K.N. Balaji, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19584](#)
Lakshmi v. M.S. Keerthi, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19616](#)
Lakshmi v. Mahesh N, (K.S. Mudagal and T.G. Shivashankare Gowda, JJ.), [2024 SCC OnLine Kar 19403](#)
Lakshmi v. Shashi K., (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19618](#)
Lakshmibai Rachappa Hurakadli v. State Government, (M.I. Arun and Umesh M. Adiga, JJ.), [2024 SCC OnLine Kar 20150](#)
Lakshmikantha v. State, (Mohammad Nawaz, J.), [2024 SCC OnLine Kar 19036](#)
Lakshmikumari v. K. Babukamrath, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 18762](#)
Lakshminarayana Rice Mill v. Chandrika Industries, (Anant Ramanath Hegde, J.), [2024 SCC OnLine Kar 18661](#)
Lakshmipathi D v. Suralkar Vikas Kishore, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 18706](#)
Lakshmipathi v. SBEE Cables India Ltd., (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19388](#)

Laksingh Sujansingh Rao v. Ishaqueahmed Ratnagirikar, (E.S. Indires, J.), [2024 SCC OnLine Kar 20231](#)

Lalchandra Hegde v. Thilakesh K.S., (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19753](#)

Lalith Kumar Sha v. Karthik Srinivasan, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19630](#)

Lambsrock Consulting India (P) Ltd. v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20850](#)

LAO v. Ravindra Mahadev Mikka, (V. Srishananda, J.), [2024 SCC OnLine Kar 20342](#)

LAO v. Ravutappa, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19873](#)

Larsen & Toubro Ltd. v. Karnataka Power Corpn. Ltd., (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20682](#)

Latha v. Abhilash S.K., (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19385](#)

Laxman v. Kumar Mahantesh, (E.S. Indires, J.), [2024 SCC OnLine Kar 20172](#)

Laxmi Devi of Konnur Trust v. State of Karnataka, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20061](#)

Laxmi v. Divisional Controller, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19314](#)

Layeequar Rahman Khan v. Commr., (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 21036](#)

Leelavathi v. Bajaj Allianz General Insurance Co. Ltd., (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19732](#)

Leelawati v. Jagdish Singh, (H.T. Narendra Prasad and K.V. Aravind, JJ.), [2024 SCC OnLine Kar 19433](#)

Legal Manager v. CS Nagaraju, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 19615](#)

Likith Y v. Registrar, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 20765](#)

Linen Art (P) Ltd. v. EPFO, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 20980](#)

Lingaraju M. v. Ravishankar R, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19633](#)

Lingraj v. Ruknuddin, (E.S. Indires, J.), [2024 SCC OnLine Kar 20174](#)

Lokanagouda v. State of Karnataka, (M.G. Uma, J.), [2024 SCC OnLine Kar 20097](#)

Lokesh K v. Narayanappa, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20679](#)

Lokesh Kumar. V v. State of Karnataka, (Krishna S. Dixit, J.), [2024 SCC OnLine Kar 19938](#)

Lokesh Raje Arasu v. Magma HDI General Insurance Co. Ltd., (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19779](#)

Lokesh T.R. v. Commissioner, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20875](#)

Lokesh v. B.M. Parimala, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 18803](#)

Lokesh v. Kusumadhara K, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19591](#)

Lokesh v. State of Karnataka, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 19229](#)

Lokesh v. State of Karnataka, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 20559](#)

Loksha v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 20940](#)

M Janardhana v. Shobha S, (J.M. Khazi, J.), [2024 SCC OnLine Kar 18812](#)

- M Nagaraju v. Bruhat Bengaluru Mahanagara Palike Corpn. Circle*, (B.M. Shyam Prasad, J.), 2024 SCC OnLine Kar 20705
- M Narayana Swamy v. HC Rajamma*, (Hemant Chandangoudar, J.), 2024 SCC OnLine Kar 19228
- M Ramu v. State of Karnataka*, (N.S. Sanjay Gowda, J.), 2024 SCC OnLine Kar 20218
- M Ravi v. Ashok Nakarani*, (Anant Ramanath Hegde, J.), 2024 SCC OnLine Kar 19898
- M Somashekar Reddy v. Sathish BC*, (Mohammad Nawaz, J.), 2024 SCC OnLine Kar 18825
- M Tulasi v. State of Karnataka*, (Suraj Govindaraj, J.), 2024 SCC OnLine Kar 19181
- M. Devaraju v. State*, (Hemant Chandangoudar, J.), 2024 SCC OnLine Kar 19230
- M. Gopal v. Hyder Baig*, (H.P. Sandesh, J.), 2024 SCC OnLine Kar 19955
- M. Hampamma v. State of Karnataka*, (**Pradeep Singh Yerur**, J.), 2024 SCC OnLine Kar 20794
- M. Jagadish v. State of Karnataka*, (**R. Devdas**, J.), 2024 SCC OnLine Kar 20361
- M. Kokila v. Vikas S.V.*, (S. Sunil Dutt Yadav, J.), 2024 SCC OnLine Kar 18785
- M. Krishnae Gowda v. State of Karnataka*, (**R. Devdas**, J.), 2024 SCC OnLine Kar 20273
- M. Manjunath v. T.R. Kiranshankar*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), 2024 SCC OnLine Kar 19768
- M. Munegowda v. Nil*, (M.G.S. Kamal, J.), 2024 SCC OnLine Kar 19879
- M. Nanja Reddy v. KPR Groups & Co.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), 2024 SCC OnLine Kar 19570
- M. Ponnuswamy v. Dharmendra Kumar Sharma*, (R. Nataraj, J.), 2024 SCC OnLine Kar 19756
- M. Rajendiran v. State of Karnataka*, (Sachin Shankar Magadum, J.), 2024 SCC OnLine Kar 20614
- M. Ramaiah v. Managing Director*, (N.S. Sanjay Gowda, J.), 2024 SCC OnLine Kar 19278
- M. Ravindranath v. Pankaja T*, (K. Natarajan, J.), 2024 SCC OnLine Kar 19119
- M. Rekha v. Union of India*, (**Krishna S. Dixit** and C.M. Joshi, JJ.), 2024 SCC OnLine Kar 21029
- M. Sanjeeva Shetty v. State of Karnataka*, (**R. Nataraj**, J.), 2025 SCC OnLine Kar 18511
- M. Sarswathamma v. Sharada*, (E.S. Indires, J.), 2024 SCC OnLine Kar 20184
- M. Shankara Reddy v. State*, (S. Vishwajith Shetty, J.), 2024 SCC OnLine Kar 19200
- M. Sharanappa v. M. Rajanna*, (M.I. Arun and Umesh M. Adiga, JJ.), 2024 SCC OnLine Kar 19306
- M. Shekar v. Inspector*, (Sachin Shankar Magadum, J.), 2024 SCC OnLine Kar 20619
- M. Shivakumar v. Mohan V.*, (Vijaykumar A. Patil, J.), 2024 SCC OnLine Kar 19329
- M. Srinivas v. V.K. Nayar*, (N.S. Sanjay Gowda, J.), 2024 SCC OnLine Kar 19301
- M. Suvarna Mukhi v. State of Karnataka*, (**R. Devdas**, J.), 2024 SCC OnLine Kar 20204
- M. Tej Prakash v. Nirmala Prabhakar*, (H.B. Prabhakara Sastry and Ramachandra D. Huddar, JJ.), 2024 SCC OnLine Kar 19922
- M. Vaishnavi v. State of Karnataka*, (Rajendra Badamikar, J.), 2024 SCC OnLine Kar 19030
- M. Yogesh v. State of Karnataka*, (Suraj Govindaraj, J.), 2024 SCC OnLine Kar 19183
- M.B. Engineering v. G.K. Ispat (P) Ltd.*, (S. Vishwajith Shetty, J.), 2024 SCC OnLine Kar 19061
- M.B. Mahalingappa v. G. Shivashankar*, (Jyoti Mulimani, J.), 2024 SCC OnLine Kar 19601
- M.B. Yuvaraj v. State of Karnataka*, (N.S. Sanjay Gowda, J.), 2024 SCC OnLine Kar 20652
- M.C. Dileep Kumar v. State of Karnataka*, (M. Nagaprasanna, J.), 2024 SCC OnLine Kar 20501
- M.C. Mohankumar v. State of Karnataka*, (N.S. Sanjay Gowda, J.), 2024 SCC OnLine Kar 20917

M.E. Lingegowda v. State of Karnataka, (R. Devdas, J.), 2024 SCC OnLine Kar 20281
M.K. Eswarachari v. K. Vishvesha, (H.P. Sandesh, J.), 2024 SCC OnLine Kar 19253
M.K. Rangaswamy v. State of Karnataka, (R. Devdas, J.), 2024 SCC OnLine Kar 20377
M.L. Chethan v. State of Karnataka, (Suraj Govindaraj, J.), 2024 SCC OnLine Kar 19146
M.L. Pradyumna v. State of Karnataka, (Sachin Shankar Magadum, J.), 2024 SCC OnLine Kar 20199
M.L. Shankar v. State of Karnataka, (R. Devdas, J.), 2024 SCC OnLine Kar 20437
M.L. Shivanna v. Ramaiah, (M.G.S. Kamal, J.), 2024 SCC OnLine Kar 19963
M.M. Sarvothamagowda v. Prabhakara M.C., (H.P. Sandesh, J.), 2024 SCC OnLine Kar 19971
M.P. Arun Kumar v. Shameem, (S. Vishwajith Shetty, J.), 2024 SCC OnLine Kar 18975
M.R. Constructions v. State of Karnataka, (B.M. Shyam Prasad, J.), 2024 SCC OnLine Kar 20666
M.R. Krishnamurthy v. M.H. Girish, (H.P. Sandesh, J.), 2024 SCC OnLine Kar 19589
M.S. Jagadeesh Kumar v. Excise Commissioner in Karnataka, (Hemant Chandangoudar, J.), 2024 SCC OnLine Kar 20741
M.S. Mahadevaswamy v. H.D. Kumaraswamy, (M. Nagaprasanna, J.), 2024 SCC OnLine Kar 19164
M.S. Nandish v. State of Karnataka, (Sachin Shankar Magadum, J.), 2024 SCC OnLine Kar 20760
M.S. Praveenalakshmy v. M.S. Senthilnathan, (Lalitha Kanneganti, J.), 2024 SCC OnLine Kar 20725
Madamma v. State of Karnataka, (Hemant Chandangoudar, J.), 2024 SCC OnLine Kar 20643
Madan v. State of Karnataka, (Jyoti Mulimani, J.), 2025 SCC OnLine Kar 18516
Madana v. State of Karnataka, (Shivashankar Amarannavar, J.), 2024 SCC OnLine Kar 20111
Madegowda v. BK Premakumar, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), 2024 SCC OnLine Kar 19655
Madhu J. v. Depot Manager, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), 2024 SCC OnLine Kar 19585
Madhu N v. State of Karnataka, (K. Natarajan, J.), 2024 SCC OnLine Kar 19198
Madhu v. M.R. Raghunath, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), 2024 SCC OnLine Kar 19490
Madhugiri Modi v. State of Karnataka, (S. Vishwajith Shetty, J.), 2024 SCC OnLine Kar 20496
Madhusudan D v. Rajiv Gandhi University of Health Science, (Suraj Govindaraj, J.), 2024 SCC OnLine Kar 20206
Madivaleshwara Maha Math Kadakol v. State of Karnataka, (V. Srishananda, J.), 2024 SCC OnLine Kar 20336
Madiwalappa v. Kartik Basavaraj Patil, (Vijaykumar A. Patil, J.), 2024 SCC OnLine Kar 19345
Mahadeshwara. K. v. State of Karnataka, (K. Somashekar and Rajesh Rai K., JJ.), 2024 SCC OnLine Kar 20777
Mahadev v. Awakka Shankar Vatare, (E.S. Indires, J.), 2024 SCC OnLine Kar 20060
Mahadev v. Shivagond, (E.S. Indires, J.), 2024 SCC OnLine Kar 20171
Mahadeva v. Mahadevaswamy HS, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), 2024 SCC OnLine Kar 19492
Mahadevamma v. Madhu H.R., (Pradeep Singh Yerur, J.), 2024 SCC OnLine Kar 19741
Mahadevappa v. Drakshayanamma, (M.G.S. Kamal, J.), 2024 SCC OnLine Kar 19967

- Mahadevappa v. HV Nagareddy*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19415](#)
- Mahadevgouda v. Executive Engineer*, (Shivashankar Amarannavar, J.), [2024 SCC OnLine Kar 20114](#)
- Mahadevi v. Ayyappa*, (E.S. Indires, J.), [2024 SCC OnLine Kar 20232](#)
- Mahadevu v. Ramya*, (N.V. Anjaria, C.J. and T.G. Shivashankare Gowda, J.), [2024 SCC OnLine Kar 18700](#)
- Mahalxmi Rice Mill v. Executive Engineer*, (M.I. Arun, J.), [2024 SCC OnLine Kar 20911](#)
- Mahammad Saleem v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 20393](#)
- Mahammad Thajuddeen v. Ramesha Shetty*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19719](#)
- Mahantesh v. Archana*, (E.S. Indires and Ramachandra D. Huddar, JJ.), [2024 SCC OnLine Kar 19888](#)
- Mahantesh v. State of Karnataka*, (Anil B. Katti, J.), [2024 SCC OnLine Kar 18877](#)
- Mahathi v. T. Kiran Kumar*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 18939](#)
- Mahaveer Jain v. 1008 Mahaveer Bhagawan Digambar Jain Basti*, (M.I. Arun and Umesh M. Adiga, JJ.), [2024 SCC OnLine Kar 20022](#)
- Mahendra HP v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20956](#)
- Mahendra K.M. v. Channappa*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 19299](#)
- Mahendra Labs (P) Ltd. v. Karnataka State Medical Supplies Corpn. Ltd.*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20704](#)
- Mahendra Roadlines (P) Ltd. v. Indusind Bank Ltd.*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20404](#)
- Mahesh C.N. v. State of Karnataka*, (Mohammad Nawaz, J.), [2024 SCC OnLine Kar 19117](#)
- Mahesh Electrical Industries v. State of Karnataka*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20320](#)
- Mahesh George v. State*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 18921](#)
- Mahesh Hanumanta Sontakki v. Union of India*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20999](#)
- Mahesh N v. State*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19196](#)
- Mahesh Narayan Poojari v. K. Sathish Shetty*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20890](#)
- Mahesh Reddy v. Commissioner*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20372](#)
- Mahesh Reddy v. State of Karnataka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19073](#)
- Mahesh S. v. Cholamandalam M.S. General Insurance Co. Ltd.*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 19836](#)
- Mahesh S v. State*, (V. Srishananda, J.), [2024 SCC OnLine Kar 18918](#)
- Mahesh v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 20718](#)
- Mahesh v. State of Karnataka*, (Anil B. Katti, J.), [2024 SCC OnLine Kar 18871](#)
- Mahesh v. State of Karnataka*, (Anil B. Katti, J.), [2024 SCC OnLine Kar 18878](#)
- Mahesh v. State of Karnataka*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20338](#)
- Mahesha v. State of Karnataka*, (Mohammad Nawaz, J.), [2024 SCC OnLine Kar 18823](#)
- Mahmad Rajik v. State of Karnataka*, (V. Srishananda, J.), [2024 SCC OnLine Kar 19053](#)

- Maini Precision Products Ltd. v. Commissioner of Labour Karmika Bhavana*, (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 20306](#)
- Mainuddin v. D. Shankar Bhat*, (E.S. Indires, J.), [2024 SCC OnLine Kar 20142](#)
- Mala v. State of Karnataka*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20328](#)
- Malavika Ramaswamy v. Union of India*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20863](#)
- Malini Mannath v. Bruhat Bengaluru Mahanagara Palike*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 20806](#)
- Mallamma v. Basappa*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20326](#)
- Mallamma v. Ravi*, (G Basavaraja, J.), [2024 SCC OnLine Kar 18773](#)
- Mallamma v. Sharadamma*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 19297](#)
- Mallanagouda v. Mallavva*, (E.S. Indires, J.), [2024 SCC OnLine Kar 20224](#)
- Mallappa Katagi v. State of Karnataka*, (Shivashankar Amarannavar, J.), [2024 SCC OnLine Kar 20054](#)
- Mallappa v. Bharat S.*, (M.I. Arun and Umesh M. Adiga, JJ.), [2024 SCC OnLine Kar 18679](#)
- Mallappa v. Chandasab*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20345](#)
- Mallappa v. Jogada Durugappa*, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20122](#)
- Mallavva v. State of Karnataka*, (M.G. Uma, J.), [2024 SCC OnLine Kar 20129](#)
- Malles D.K. v. S.R. Thammannagowda*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19466](#)
- Malles M. v. Lingaraju M.*, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19605](#)
- Malles. R.S. v. Universal Sompo General Insurance Co. Ltd.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19802](#)
- Malles v. State of Karnataka*, (Rajendra Badamkar, J.), [2024 SCC OnLine Kar 19010](#)
- Mallesha v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 20506](#)
- Malleshwaram Coop. Bank Ltd. v. Yashoda*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20795](#)
- Mallika v. State of Karnataka*, (Sreenivas Harish Kumar and Venkatesh Naik T., JJ.), [2024 SCC OnLine Kar 18855](#)
- Mallikarjunappa H. v. Ramesh G.O.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19714](#)
- Malnad Areca Marketing Coop. Society Ltd. v. State of Karnataka*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 20966](#)
- Mamatha S v. BDA*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 20198](#)
- Mammunhi v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 19247](#)
- Management Committee Sri Durgaparameshwari Temple v. Commissioner Hindu Religious Institutions & Charitable Endowments*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20466](#)
- Management of EMC Software & Services India (P) Ltd. v. Subramanian Kaleeshwaran*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 20037](#)
- Management of Karnataka State Seeds Corpn. Ltd. v. C Sujatha*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 20030](#)
- Management of Mysore Breweries Ltd. v. Chikkagangaiah*, (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 20243](#)
- Management of NWKRTC v. Yellapp*, (Shivashankar Amarannavar, J.), [2024 SCC OnLine Kar 20110](#)

- Manager Cholamandalam MS GIC Ltd. v. Kasula Sukidha*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19660](#)
- Manager v. H Shivaram*, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19528](#)
- Manager v. Manjula*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19421](#)
- Manager v. Manjunath*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19340](#)
- Manager v. Sunil N*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19736](#)
- Manager v. Vrushabhendra Chari*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19619](#)
- Managing Director v. Kamalabai*, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19502](#)
- Managing Director v. Master Nikhil Raj*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19371](#)
- Manappa v. State of Karnataka*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20900](#)
- Manappuram Finance Ltd. v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 21017](#)
- Manchammadevi Stone Crusher & M-Sand v. State of Karnataka*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 20711](#)
- Mandya Ramalinge Gowda Ashoknanda v. CIT*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20817](#)
- Mangalagowri v. Imran*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19386](#)
- Mani L.K. v. Manager*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19709](#)
- Manish Kumar Sethia v. State of Karnataka*, (K. Natarajan, J.), [2024 SCC OnLine Kar 18966](#)
- Maniyar Iliyaz v. P. Ayyappan*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19348](#)
- Manjamma v. Chief Officer*, (M.G.S. Kamal, J.), [2024 SCC OnLine Kar 20007](#)
- Manjamma v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20500](#)
- Manjanagouda v. Kumarswami*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19352](#)
- Manjappa K. v. Prasanna Kumar A.B.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19477](#)
- Manjavva v. Sharanappa*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19318](#)
- Manje Gowda v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20939](#)
- Manjegowda v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20990](#)
- Manju Bhargav v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 20482](#)
- Manjuchari v. Rajesh H.S.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19571](#)
- Manjula v. CV Praveen*, (Krishna S. Dixit and C.M. Poonacha, JJ.), [2024 SCC OnLine Kar 19921](#)
- Manjula v. Harshavardhan*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 18697](#)
- Manjula v. K.K. Anand Satish*, (R. Nataraj, J.), [2024 SCC OnLine Kar 20444](#)
- Manjula v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20762](#)
- Manjulamma K v. Subramanya P*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19767](#)

- Manjunath Enterprises v. Provident Fund Commr.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 20976](#)
- Manjunath K. v. State of Karnataka*, (Mohammad Nawaz, J.), [2024 SCC OnLine Kar 18837](#)
- Manjunath Katral v. Rajiv Gandhi University of Health Sciences*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 20916](#)
- Manjunath S v. Sakaleshpura Town Police Station*, (Krishna S. Dixit, J.), [2024 SCC OnLine Kar 19180](#)
- Manjunath v. State of Karnataka*, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 19192](#)
- Manjunath v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19137](#)
- Manjunath v. Venkatesh Nandakumar Kalagatagi*, (E.S. Indires, J.), [2024 SCC OnLine Kar 20103](#)
- Manjunatha Devadiga v. R.K.M. Shenoy*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19764](#)
- Manjunatha S.D. v. State of Karnataka*, (K. Somashekar and Umesh M. Adiga, JJ.), [2024 SCC OnLine Kar 20503](#)
- Manjunatha v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 19255](#)
- Manjunatha v. State*, (Sreenivas Harish Kumar and S. Rachaiah, JJ.), [2024 SCC OnLine Kar 18854](#)
- Manjunathreddy v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 18948](#)
- Manoj N. v. Narayanaswamy B.C.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19462](#)
- Margadarshan Education Trust v. Registrar*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 20139](#)
- Mariswamy v. State of Karnataka*, (Shivashankar Amarannavar, J.), [2024 SCC OnLine Kar 18910](#)
- Marreddy Venkata v. Pidikiti Varamma*, (M.G. Uma, J.), [2024 SCC OnLine Kar 19919](#)
- Martandappa Masanakatti v. M Krishnappa*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 20781](#)
- Maruthi Developers & Promoters v. Yellappa*, (R. Nataraj, J.), [2024 SCC OnLine Kar 19857](#)
- Maruthi Developers & Promoters v. Yellappa*, (R. Nataraj, J.), [2024 SCC OnLine Kar 19858](#)
- Maruti v. Project Director*, (**Suraj Govindaraj**, J.), [2025 SCC OnLine Kar 18506](#)
- Maruti v. State of Karnataka*, (**Jyoti Mulimani**, J.), [2025 SCC OnLine Kar 18521](#)
- Maruti v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 18872](#)
- Mary Pushpa B. v. Manager*, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19535](#)
- Mary v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20424](#)
- Masthigowda v. Branch Manager*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19792](#)
- Mathurabai v. Union of India*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20331](#)
- MC Chandrashekar v. State*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19175](#)
- MC Mandanna v. State of Karnataka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19169](#)
- MCKB Construction LLP v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20691](#)
- MCO Hospital Aids (P) Ltd. v. Drugs Controller General India*, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20069](#)
- Medical Ultra Sound Society of Karnataka v. Union of India*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20581](#)

Meena Subramanyam v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 20930](#)
Meena Thaniya Devadiga v. Nirmala Ganesha, (R. Nataraj, J.), [2024 SCC OnLine Kar 20297](#)
Meenakshi v. Veeresh, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 18752](#)
Meer Arifulla Shariff v. State of Karnataka, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 18987](#)
Meera Gopalakrishnan v. Vasantha Fuel Station, (J.M. Khazi, J.), [2024 SCC OnLine Kar 18856](#)
Meerasab v. Moulana, (G Basavaraja, J.), [2024 SCC OnLine Kar 19273](#)
Mehaboob v. State of Karnataka, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 19194](#)
Merry Gold v. Union of India, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20952](#)
Merry Manjula v. Bescom Vigilance, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 20963](#)
Mhatru v. Balkrishna Gopal Godse, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19317](#)
Michelle Zackrias v. Andrew Dominic Sequeira, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 18757](#)
Micro Labs Ltd. v. Controller of Patents, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 18749](#)
Mithalal N. Khandelwal v. Commissioner, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20051](#)
Mithungowda v. Manager, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19824](#)
Mohan Bhandary v. Santhosh K.N., (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19674](#)
Mohan Enterprises v. Karnataka Industrial Areas Development Board, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20601](#)
Mohan S. v. Homevista Decor & Furnishings (P) Ltd., (Krishna S. Dixit and C.M. Joshi, JJ.), [2024 SCC OnLine Kar 20984](#)
Mohanlal Jindal v. Rest House Developers, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 19414](#)
Mohantha Shivacharya Swamigalu of Bichali v. Commissioner, (V. Srishananda, J.), [2024 SCC OnLine Kar 20091](#)
Mohd. Akib v. Kiran, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19355](#)
Mohd. Ali v. State of Karnataka, (Venkatesh Naik T., J.), [2024 SCC OnLine Kar 18841](#)
Mohd. Althaf v. State of Karnataka, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19155](#)
Mohd. Ashraf v. Dayananda A, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19671](#)
Mohd. Aslam v. State of Karnataka, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 19037](#)
Mohd. Atiqur Sanfui v. State of Karnataka, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 19018](#)
Mohd. Haneef A.N. v. State of Karnataka, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19017](#)
Mohd. Hussain v. Mubeena Banu, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20118](#)
Mohd. Illyas Ahmed v. Bank of Baroda, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20541](#)
Mohd. Khasim v. PU Devadas, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 19876](#)
Mohd. Mahabub v. Salipandi Ranga Nayakulu, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19566](#)
Mohd. Mansoor Khan v. Department of Co-Operation Secretariat, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 20661](#)
Mohd. Mansur v. State of Karnataka, (M.G. Uma, J.), [2024 SCC OnLine Kar 19216](#)

- Mohd. Mazharuddin v. Commissioner*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20312](#)
- Mohd. Mouzam Azeed v. Aravind Reddy*, (R. Nataraj, J.), [2024 SCC OnLine Kar 19794](#)
- Mohd. Mujahid v. Gul Afshan Fatima*, (H.T. Narendra Prasad and K.V. Aravind, JJ.), [2024 SCC OnLine Kar 19442](#)
- Mohd. Mukarram v. Karnataka Information Commission*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20599](#)
- Mohd. Paravez H Banthanal v. State of Karnataka*, (K. Somashekar and Umesh M. Adiga, JJ.), [2024 SCC OnLine Kar 20149](#)
- Mohd. Rafi v. Bruhat Bengaluru Mahanagara Palike*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20569](#)
- Mohd. Rejwan Raza v. State of Karnataka*, (H.T. Narendra Prasad and K.V. Aravind, JJ.), [2024 SCC OnLine Kar 20325](#)
- Mohd. Sadiq v. CCT*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20839](#)
- Mohd. Suleman Shaikh Ahmed v. City Municipal Council*, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20100](#)
- Mohd. Umar v. State*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19159](#)
- Mohd. Unais v. Shekhara K.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19458](#)
- Mohiddin Sha Khadri v. Karnataka State Board of Wakf*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20258](#)
- Mokibul Islam v. National Insurance Co. Ltd.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19561](#)
- Mominbasha v. Commissioner*, (Shivashankar Amarannavar, J.), [2024 SCC OnLine Kar 20087](#)
- Moulasab v. Baksharali*, (G Basavaraja, J.), [2024 SCC OnLine Kar 19272](#)
- Moulasab v. State of Karnataka*, (Anil B. Katti, J.), [2024 SCC OnLine Kar 18876](#)
- Mounesh v. State of Karnataka*, (C.M. Joshi, J.), [2024 SCC OnLine Kar 19054](#)
- MS Ravi Kumar v. M Mahesh Shenoy*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20269](#)
- Muddegowda v. N. Jayaram*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 18716](#)
- Mudlappa v. Commissioner Chitradurga District*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20919](#)
- Mujeeda Banu v. Thimmappa*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 18730](#)
- Mukka Sea Food Industries (P) Ltd. v. Director General of Foreign Trade*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 20025](#)
- Mukkaram Jan v. Bank of India*, (R. Nataraj, J.), [2024 SCC OnLine Kar 19107](#)
- Mukund v. Mahadev*, (E.S. Indires, J.), [2024 SCC OnLine Kar 20156](#)
- Mukund v. Maruti*, (E.S. Indires, J.), [2024 SCC OnLine Kar 20155](#)
- Mulage Jagadish v. New India Assurance Co. Ltd.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19822](#)
- Munavar Hassan Udyavar v. Chief Officer*, (Anil B. Katti, J.), [2024 SCC OnLine Kar 19222](#)
- Munavar Pasha v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20234](#)
- Muniakkayappa v. State of Karnataka*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 20639](#)

- Munichinnamma v. Commissioner*, (R. Devdas, J.), [2024 SCC OnLine Kar 20259](#)
- Municipal Commissioner v. Shyamaraju & Co. (India) (P) Ltd.*, (S.G. Pandit and C.M. Poonacha, JJ.), [2024 SCC OnLine Kar 20797](#)
- Munigangamma v. T. Vajarappa*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20708](#)
- Muniraju R v. Tushar Giri Nath*, (N.V. Anjaria, C.J. and T.G. Shivashankare Gowda, J.), [2024 SCC OnLine Kar 18685](#)
- Munirathna v. Muthuram*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 18786](#)
- Muniyamma v. Chikka Akkayamma*, (Anant Ramanath Hegde, J.), [2024 SCC OnLine Kar 19895](#)
- Muniyappa S. v. Managing Director*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19526](#)
- Muniyappa S. v. Managing Director*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19527](#)
- Muniyappa v. Hanumakka*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20865](#)
- Muniyappa v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 20605](#)
- Muniyappa v. State of Karnataka*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 19280](#)
- Muniyappa v. State of Karnataka*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 20209](#)
- Muralidhar Shettigar v. K. Vijayakumar Shetty*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 19233](#)
- Muslim Education Society v. Panhayath Development Officer*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20735](#)
- Mustaque Sayed v. Suresh Kumar*, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19530](#)
- Muttamma v. Basappa*, (Chillakur Sumalatha, J.), [2024 SCC OnLine Kar 19438](#)
- MV Ramesh v. United India Insurance Co. Ltd.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19703](#)
- MY Dass v. Gowramma*, (Anant Ramanath Hegde, J.), [2024 SCC OnLine Kar 19896](#)
- Mylarappa v. State of Karnataka*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 20268](#)
- N Shashikala v. Kumar*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19413](#)
- N Shivaprasad v. State of Karnataka*, (Krishna S. Dixit, J.), [2024 SCC OnLine Kar 19243](#)
- N. Govindaraju v. Prashanth Kumar C*, (K. Natarajan, J.), [2024 SCC OnLine Kar 19891](#)
- N. Jayaram v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 20894](#)
- N. Krishna v. Hombegowda*, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 19956](#)
- N. Lalithamma v. H.N. Kumar*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 18777](#)
- N. Manjunath v. Nagaraju. A.M.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19631](#)
- N. Suguna v. United India Insurance Co. Ltd.*, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19417](#)
- N. Umesh Reddy v. Registrar*, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20077](#)
- N.D. Ramakrishna v. D. Jayamma*, (Krishna S. Dixit and C.M. Poonacha, JJ.), [2024 SCC OnLine Kar 19925](#)
- N.M. Manjesh v. State of Karnataka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19207](#)
- N.M. Manjesh v. State of Karnataka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19208](#)

N.M. Manjesh v. State of Karnataka, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19209](#)
N.M. Manjesh v. State of Karnataka, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19210](#)
N.R. Gangadhar v. B.K. Rajiva, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 19232](#)
N.S. Anand v. State, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19154](#)
N.S. Ramachandra Rao v. R. Somesh, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19805](#)
N.S. Sanjay v. M.S. Keerthi, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19617](#)
Nabisab v. State of Karnataka, (Anil B. Katti, J.), [2024 SCC OnLine Kar 18881](#)
Nagabhushan S.P. v. State of Karnataka, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 18935](#)
Nagamani v. Gangadara V, (K.S. Mudagal and T.G. Shivashankare Gowda, JJ.), [2024 SCC OnLine Kar 19661](#)
Nagappa v. N. Khaleel, (Anant Ramanath Hegde, J.), [2024 SCC OnLine Kar 19917](#)
Nagappa v. State of Karnataka, (V. Srishananda, J.), [2024 SCC OnLine Kar 20375](#)
Nagaraj R v. State of Karnataka, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 18944](#)
Nagaraj v. Ramesha M., (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19523](#)
Nagaraj v. Sangappa Bheemappa Talwar, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19308](#)
Nagaraj v. State of Karnataka, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 20746](#)
Nagaraja Acharya v. Kashappa K Belaganthi, (K.S. Mudagal and K.S. Hemalekha, JJ.), [2024 SCC OnLine Kar 19838](#)
Nagaraja B.G. v. State of Karnataka, (Mohammad Nawaz, J.), [2024 SCC OnLine Kar 18851](#)
Nagaraja v. D. Shivanna, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 20018](#)
Nagaraja v. Raghu S.R., (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19648](#)
Nagarajappa v. E Eshwara, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19745](#)
Nagaraju B v. Reliance General Insurance Co. Ltd., (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19759](#)
Nagaraju B v. State of Karnataka, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 18729](#)
Nagaraju C v. Bajaj Allianz General Insurance Co. Ltd., (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19478](#)
Nagaraju G v. State of Karnataka, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19095](#)
Nagaraju N.J. v. State, (K. Natarajan, J.), [2024 SCC OnLine Kar 19148](#)
Nagaraju v. Gowramma, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 19983](#)
Nagaraju v. Poojari Kadabasappa, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20749](#)
Nagaraju v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20714](#)
Nagarathna v. Annappa M.S., (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 18779](#)
Nagareddy v. State of Karnataka, (**Jyoti Mulimani**, J.), [2025 SCC OnLine Kar 18518](#)
Nagendra MN v. Director, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20698](#)

Nagendra Swamy B.B. v. State, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19101](#)
Nagesh S.R. v. State of Karnataka, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20840](#)
Nagesh v. K.S.R.T.C., (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 20936](#)
Nagesh v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20724](#)
Nagesh v. State of Karnataka, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20996](#)
Najamunnissa v. Akthar Jan, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 19995](#)
Nakshatra Mary v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20464](#)
Nalina Bai v. Kumar Naik, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 18718](#)
Nalini R. Shetty v. C. Padma, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 19463](#)
Namdev Maruthi Dhage v. State of Karnataka, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 19019](#)
Namdev Shimpi Vividodheshagala Sahakara Sangha Niyamita v. Food Inspector, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20076](#)
Nanak Chand v. Kunj Behari, (R. Nataraj, J.), [2024 SCC OnLine Kar 19550](#)
Nandakumar v. Leelavathamma, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 19293](#)
Nandhini v. S. Gopi, (N.V. Anjaria, C.J. and T.G. Shivashankare Gowda, J.), [2024 SCC OnLine Kar 18690](#)
Nanjamma v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20472](#)
Nanjundaiah v. Rajeshwari K.S., (H.P. Sandesh, J.), [2024 SCC OnLine Kar 19978](#)
Nanjundappa G.R. v. Union of India, (R. Nataraj, J.), [2024 SCC OnLine Kar 19816](#)
Nanjundappa G.S. v. Buramuddin Sab, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 20014](#)
Nanjundappa GR v. Union of India, (R. Nataraj, J.), [2024 SCC OnLine Kar 19817](#)
Narasamma v. Sunitha, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19353](#)
Narasimaiah v. State of Karnataka, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 20657](#)
Narasimha Murthy v. Shilpa Baradwaj, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 18720](#)
Narasimhamurthy V.B. v. Lakshminarasaiiah, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19755](#)
Narasimhamurthy v. State of Karnataka, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 19003](#)
Narasimhappa v. United India Insurance Co. Ltd., (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19501](#)
Narasimharaju N v. Vijendraswami D, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19698](#)
Narasing Rao v. Land Tribunal Shahapur, (V. Srishananda, J.), [2024 SCC OnLine Kar 20388](#)
Narayan K. v. State of Karnataka, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20986](#)
Narayana v. Commissioner BBMP, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20884](#)
Narayana v. Shivaji Rao, (M.G.S. Kamal, J.), [2024 SCC OnLine Kar 19997](#)
Narayanamma v. Doddachowdappa, (R. Nataraj, J.), [2024 SCC OnLine Kar 20692](#)
Narayanamma v. Prince Builders & Developers, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 19275](#)
Narayanappa v. Commissioner, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20702](#)
Narayanaswamy. M v. K.B. Ramachandra, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19599](#)

- Narayanaswamy v. Harshavardhan*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 18698](#)
- Narayanaswamy v. Sakthivel A.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19641](#)
- Narayanswamy Reddy v. State of Karnataka*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 20750](#)
- Narendra Babu v. Naveen Kumar*, (J.M. Khazi, J.), [2024 SCC OnLine Kar 18845](#)
- Narendra K. v. N. Nagesh*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19497](#)
- Naresh T. v. State of Karnataka*, (Mohammad Nawaz, J.), [2024 SCC OnLine Kar 18832](#)
- Naryana Setty v. M. Palani*, (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 19905](#)
- Nataraj K v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 20740](#)
- Nataraj v. Vighnesh Bhaktha K.P.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19782](#)
- Natarajan v. Narasimhan*, (R. Nataraj, J.), [2024 SCC OnLine Kar 19484](#)
- Nataraju v. Shriram General Insurance Co. Ltd.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19686](#)
- Nataraju v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19033](#)
- Nataraju v. United India Insurance Co. Ltd.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19672](#)
- National Highways Authority of India v. Manjunatha Pai*, (R. Nataraj, J.), [2024 SCC OnLine Kar 19852](#)
- National Insurance Co. Ltd. v. Nanda*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19324](#)
- National Insurance Co. Ltd. v. Pankaja*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19847](#)
- National Insurance Co. Ltd. v. Vedavathi*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 19862](#)
- Navaneeth v. Authorised Officer & Chief Manager*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20165](#)
- Naveen C. v. Jineeth*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19867](#)
- Naveen Gowda M.N. v. Bajaj Allianz General Insurance Co. Ltd.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19525](#)
- Naveen Kumar R v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 18973](#)
- Naveen Kumar S v. Bruhat Bengaluru Manahagara Palike*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20829](#)
- Naveen Kumara Y.L. v. Manager*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19510](#)
- Naveen v. State of Karnataka*, (M.G. Uma, J.), [2024 SCC OnLine Kar 20117](#)
- Nayana GB v. Vinay K*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 18783](#)
- Nayana Suvarna v. State of Karnataka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 20949](#)
- Nazeem v. State*, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 18958](#)
- NC Krishne Gowda v. Executive Engineer*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 20242](#)
- Neelavva v. Rajshekar*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19358](#)

Neelawwa Honnappa Bhavikatti v. Divisional Controller, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19331](#)

Neha Kouser v. Mukheem Ahmed, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 18780](#)

Neospaces v. Geetha Shivamurthy, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20598](#)

Nethravathi v. Executive Officer, (Krishna S. Dixit, J.), [2024 SCC OnLine Kar 19943](#)

Netra v. Chandrashekhar, (G Basavaraja, J.), [2024 SCC OnLine Kar 18770](#)

New India Assurance Co. Ltd. v. Chennappa Maleshappa, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19481](#)

New India Assurance Co. Ltd. v. Gangamma, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19574](#)

New India Assurance Co. Ltd. v. Kumar, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 19410](#)

Nexteer Automotive India (P) Ltd. v. Union of India, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20959](#)

Nidhi Salian v. CCE, (**Krishna S. Dixit** and C.M. Joshi, JJ.), [2024 SCC OnLine Kar 20832](#)

Nikhat Alvi v. Shah Irfan Quadri, (V. Srishananda, J.), [2024 SCC OnLine Kar 19052](#)

Nikil. C. Suvarna v. Managing Director, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19607](#)

Nina Susanna Varghese v. P. Thulasiram, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 18940](#)

Ningachari v. State of Karnataka, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19220](#)

Ningappa v. Nagaraja M., (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19646](#)

Ningappa v. Riyaz Ahmad, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19363](#)

Ningappa v. State of Karnataka, (V. Srishananda, J.), [2024 SCC OnLine Kar 20334](#)

Ningappa v. Sunilkumar, (Chillakur Sumalatha, J.), [2024 SCC OnLine Kar 19454](#)

Ningappa v. Yamanappa, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20107](#)

Ningaraju v. R. Nanjappa, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19705](#)

Ningaraju v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20514](#)

Nirman Education Trust v. Bank of Baroda, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20486](#)

Nischal Nag N. v. State of Karnataka, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 18989](#)

Nishanth Electricals v. SOI Design & Crest LLP, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 18742](#)

Nishanth v. State of Karnataka, (C.M. Joshi, J.), [2024 SCC OnLine Kar 19045](#)

Nithesh S Shetty v. State of Karnataka, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 20493](#)

Nithin M. v. Rithesh R., (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19467](#)

Nithin v. State of Karnataka, (K. Natarajan, J.), [2024 SCC OnLine Kar 19078](#)

Noor Enterprises v. Mysore Minerals Ltd., (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20300](#)

Noorain Siddiqua v. Abdul Kaleem Pradhan, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 18798](#)

Noufal P v. Ashraf P, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19135](#)

Nowon Technologies (P) Ltd. v. Registrar of Companies, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19024](#)

- NP Jayaprada v. Gopala N*, (Umesh M. Adiga, J.), [2024 SCC OnLine Kar 19242](#)
- NS Shivamurthy v. Kadidal Subodh & Gowtham Arecanut Co.*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19130](#)
- NS Vimala v. Commissioner Bangalore Development Authority*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 20439](#)
- Nuthan Rani v. Vikram*, (G Basavaraja, J.), [2024 SCC OnLine Kar 18768](#)
- O. Gopalakrishna Bhat v. Rajendra Kumar K.V.*, (K. Somashekar and Rajesh Rai K., JJ.), [2024 SCC OnLine Kar 18726](#)
- Olive Lifesciences (P) Ltd. v. Star HI Herbs (P) Ltd.*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19213](#)
- OM SLV Constructions v. Provident Fund Commr.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 20852](#)
- Onkarasa v. State of Karnataka*, (M.G. Uma, J.), [2024 SCC OnLine Kar 20057](#)
- Oriental Insurance Co. Ltd. v. Arif*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19656](#)
- Oriental Insurance Co. Ltd. v. Manjappa*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19608](#)
- Oriental Insurance Co. Ltd. v. Nirmala*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19376](#)
- Oriental Insurance Co. Ltd. v. Radha*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19568](#)
- Ossan Preci Mech v. City Union Bank Ltd.*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20683](#)
- P Geetha v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20677](#)
- P Kishore Kumar v. State*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20846](#)
- P Sagar v. Registrar of Coop. Societies*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 20247](#)
- P Venkatesan v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20531](#)
- P. Jayaram v. State of Karnataka*, (K. Somashekar and Rajesh Rai K., JJ.), [2024 SCC OnLine Kar 20038](#)
- P. Kailasam v. Savirasa Tele Films*, (R. Nataraj, J.), [2024 SCC OnLine Kar 20649](#)
- P. Lakshmidevi v. Keshamma*, (Hanchate Sanjeevkumar, J.), [2024 SCC OnLine Kar 19948](#)
- P. Manikantan v. Vaigai Thread Processors (P) Ltd.*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 18669](#)
- P. Mariyappa v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20457](#)
- P. Mohana v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 18988](#)
- P. Narayana Murthy v. Manager*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19532](#)
- P. Ramachandra v. President*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20633](#)
- P. Saanvi v. Manager*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19575](#)
- P. Sharvani v. Shabanas Abdul Jaleel*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20251](#)
- P. Suresh v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20747](#)
- P. Tharamani v. Suresh*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19758](#)
- P. Thirumurthy v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20552](#)
- P.R. Chenna Reddy v. Rajendra K.V.*, (N.V. Anjaria, C.J. and T.G. Shivashankare Gowda, J.), [2024 SCC OnLine Kar 18688](#)

- P.S. Srinath Reddy v. Karnataka State Transport Authority*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 21015](#)
- Padamakshi v. State of Karnataka*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 20039](#)
- Padamchand v. Pratap*, (J.M. Khazi, J.), [2024 SCC OnLine Kar 18813](#)
- Padma Bai v. G Kumar Naik*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 18732](#)
- Padma v. Chandrappa*, (K.S. Mudagal and T.G. Shivashankare Gowda, JJ.), [2024 SCC OnLine Kar 19819](#)
- Padma v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20511](#)
- Padmaja v. Chandrakant*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19316](#)
- Padmanabh v. Hanumantappa Basappa Kalyani*, (E.S. Indires, J.), [2024 SCC OnLine Kar 20151](#)
- Padmanabha Shetty v. State of Karnataka*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 20041](#)
- Padmavathi v. Union of India*, (R. Nataraj, J.), [2024 SCC OnLine Kar 19829](#)
- Padmavati v. Prakashrao Gundopant Naik*, (E.S. Indires, J.), [2024 SCC OnLine Kar 20133](#)
- Padpara Patti Syed Basha Aysb v. Labour Department*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 20241](#)
- Pakeera (Malera) Jinda Sab v. Khaji Mohammad Hussain Sab*, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 20017](#)
- Palanivel v. Ravi Shankar C.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19833](#)
- Palecanda Varun Devaiah v. State of Karnataka*, (M.I. Arun and Umesh M. Adiga, JJ.), [2024 SCC OnLine Kar 20961](#)
- Pallavi K.B. v. Balaso Mahadev Babar*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 19717](#)
- Pamidi Ravindranath Reddy v. Bruhat Bengaluru Mahanagara Palike*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 21008](#)
- Panchakshari v. Kalachari B.P.*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19191](#)
- Panchayath Development Officer v. Labour Inspector*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 20989](#)
- Pandit v. Spl. Land Acquisition Officer*, (G Basavaraja, J.), [2024 SCC OnLine Kar 19874](#)
- Pandiyani v. State of Karnataka*, (Rajendra Badamkar, J.), [2024 SCC OnLine Kar 19077](#)
- Papegowda v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20570](#)
- Parameshgowda v. State of Karnataka*, (Sreenivas Harish Kumar, J.), [2024 SCC OnLine Kar 18967](#)
- Parameshwara K. v. South India Bank Ltd.*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20772](#)
- Parameshwarappa BY v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20893](#)
- Partha G.N. v. Chairman*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20294](#)
- Parvateppa v. Managing Director*, (M.G. Uma, J.), [2024 SCC OnLine Kar 20737](#)
- Parvatewwa v. Sanjeev*, (E.S. Indires, J.), [2024 SCC OnLine Kar 20147](#)
- Parvathamma v. Muniyappa*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20942](#)
- Parvathamma v. Raghavendra. D.*, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19785](#)
- Parvathi v. Pandita*, (G Basavaraja, J.), [2024 SCC OnLine Kar 18767](#)

- Parveen Taj v. Ashwini B*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19827](#)
- Parveen Taj v. Imran Khan S*, (K. Natarajan, J.), [2024 SCC OnLine Kar 19903](#)
- Patel Shivegowda v. HE Ramappa*, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 19992](#)
- Pathiraj v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20270](#)
- Pattabhiramaiah v. Rajanna*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20684](#)
- Pavan Kumar AP v. AN Parameshwarappa*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20885](#)
- Pavan Kumar v. Swati*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 19933](#)
- Pavan M v. Abdul Ghafar*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19611](#)
- Pavan Padekal v. Niveditha T.G.*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 20513](#)
- Pavitra v. State of Karnataka*, (Shivashankar Amarannavar, J.), [2024 SCC OnLine Kar 18912](#)
- Perumalaswamy v. Principal Secretary*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20808](#)
- Philomina v. Mangala Wholesale Wines*, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19986](#)
- Philomina v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20425](#)
- Pioneer Clay & Industries Works Ltd. v. Prakash Gaikwad*, (M.I. Arun and Umesh M. Adiga, JJ.), [2024 SCC OnLine Kar 18683](#)
- PM Shivaswamy v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 20944](#)
- Ponnasamudra Grama Panchayath v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20551](#)
- Poonam Cottons v. Labour Commr.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 21037](#)
- Poornaprajna House Building Coop. Society Ltd. v. M. Devendra*, (S.G. Pandit and C.M. Poonacha, JJ.), [2024 SCC OnLine Kar 19924](#)
- Poornima R v. SHO RT Nagar Traffic Police Station*, (K. Natarajan, J.), [2024 SCC OnLine Kar 20450](#)
- Poornima v. Naganna*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 19263](#)
- Potluri Padmavathi v. Chalasani Venkateshwar Rao*, (K. Somashekar and Umesh M. Adiga, JJ.), [2024 SCC OnLine Kar 19877](#)
- Power T.V. Prashanth Kumar v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 20759](#)
- Prabavathi v. Jabbar Sharaff*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19588](#)
- Prabhakar H.J. v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 20515](#)
- Prabhakar Shetty v. Mangalore Electricity Supply Co.*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20757](#)
- Pradeep Agarwal v. Badrinarayan Ladda*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20101](#)
- Pradeep Das v. State of Karnataka*, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 19205](#)
- Pradeep Kumar B. v. Authorised Officer*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20512](#)
- Pradeep Kumar K. v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19063](#)
- Pradeep v. Satish Kumar*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19408](#)
- Pradeepa CR v. Nandeesh BC*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19722](#)

- Pradeepa TK v. Shriram General Insurance Co. Ltd.*, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19711](#)
- Pradeepa v. Kamakshi*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 19390](#)
- Pradip Mandal v. Amaresh*, (H.T. Narendra Prasad and K.V. Aravind, JJ.), [2024 SCC OnLine Kar 19439](#)
- Prajwal Kumar B. v. Sumanth Shetty K.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19459](#)
- Prakash Basavaraj Kattimani v. State of Karnataka*, (C.M. Poonacha, J.), [2024 SCC OnLine Kar 20814](#)
- Prakash G.M. v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19043](#)
- Prakash J. v. Mahadevaswamy*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19489](#)
- Prakash K v. Purandara K.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19798](#)
- Prakash Malagannanavar v. State of Karnataka*, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 18962](#)
- Prakash Mansing Naik v. Canara Bank*, (C.M. Poonacha, J.), [2024 SCC OnLine Kar 20926](#)
- Prakash Shetty v. Ramakrishna Achari*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 19865](#)
- Prakash Y v. State of Karnataka*, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 18928](#)
- Prakash v. State of Karnataka*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20337](#)
- Prakash v. State of Karnataka*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20374](#)
- Pramashiva v. Manager Reliance Gen. Insurance Co. Ltd.*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 19372](#)
- Prameela H.D. v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20583](#)
- Pramod R. Banavalikar v. Recovery Officer & Assistant Registrar of Coop. Societies*, (C.M. Poonacha, J.), [2024 SCC OnLine Kar 20842](#)
- Prasad. S. v. Commissioner*, (R. Devdas, J.), [2024 SCC OnLine Kar 20742](#)
- Prasad v. Shiva Naik*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 18733](#)
- Prasad v. State of Karnataka*, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 18929](#)
- Prasadkumar v. Prabhakar*, (Shivashankar Amarannavar, J.), [2024 SCC OnLine Kar 18913](#)
- Prasanna Kumar v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19072](#)
- Prasanna S v. Commissioner*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20510](#)
- Prasanna Shet v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20561](#)
- Prashant v. Someshwar Sahakari Sakkare Karkhane Niyamit*, (Shivashankar Amarannavar, J.), [2024 SCC OnLine Kar 18887](#)
- Prashanth H.N. v. State of Karnataka*, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 18959](#)
- Prashanth v. Commissioner*, (R. Devdas, J.), [2024 SCC OnLine Kar 20880](#)
- Pratap M v. State of Karnataka*, (K. Natarajan, J.), [2024 SCC OnLine Kar 19166](#)
- Pratap O. Kukreja v. Ramesh O. Kukreja*, (R. Nataraj, J.), [2024 SCC OnLine Kar 19845](#)
- Pratap O. Kukreja v. Ramesh O. Kukreja*, (R. Nataraj, J.), [2024 SCC OnLine Kar 19846](#)
- Pratapa v. State of Karnataka*, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 19001](#)

Prathibha T.P. v. Sangamesh Deepak R., (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 18778](#)

Praveen H v. SG Narasimha Murthy, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19486](#)

Praveen Kumar v. State of Karnataka, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 18932](#)

Praveen v. HQ Central Command, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20088](#)

Praveen v. State of Karnataka, (M.G. Uma, J.), [2024 SCC OnLine Kar 18870](#)

Praveenkumar B. v. Dastagiri Khan, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19668](#)

Precision Diagnostics Centre v. V Sudhir Kumar, (S.G. Pandit, J.), [2024 SCC OnLine Kar 20590](#)

Preeti v. Director of Public Instructions, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20098](#)

Preeti v. Vinay, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 18751](#)

Prema v. Union of India, (R. Nataraj, J.), [2024 SCC OnLine Kar 19813](#)

Premachandra v. GT Nanjareddy, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 19149](#)

Premalata M Betageri v. State of Karnataka, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 20645](#)

Premkumar v. Abdulkhadar, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19357](#)

President v. M Girish, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20871](#)

Prestige Enterprises v. CTO, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20822](#)

Principal Father Jamesh Jose v. State of Karnataka, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20540](#)

Priyanka K.V. v. Ravikumar S., (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 18781](#)

Project Director National Highways Authority of India v. Special Land Acquisition Officer & Competent Authority National Highways Authority of India, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 20922](#)

Provident Fund Commr. v. B.T. Shivananjaiah, (M.G.S. Kamal, J.), [2024 SCC OnLine Kar 19969](#)

Pt. Chandranna v. Bhushappa, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 19981](#)

Public Employee's Consumer Multipurpose Coop. Society Ltd. v. Registrar of Coop. Societies, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 20462](#)

Punith v. State of Karnataka, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 18898](#)

Purnima v. Dundappa, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 18753](#)

Purogen Industries v. Basavaraj, (Shivashankar Amarannavar, J.), [2024 SCC OnLine Kar 18915](#)

Purushothama CN v. Magadi Police Station, (Mohammad Nawaz, J.), [2024 SCC OnLine Kar 18860](#)

Pushapanjali v. Anraj Ranka, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 19285](#)

Pushpa v. Abdul Razak, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19411](#)

Pushpa v. Mysuru City Corpn., (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20307](#)

Pushpalatha A v. Kishan S, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19480](#)

Pushpalatha v. M Thulasi Sathyanarayana, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19803](#)

Puttamma v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 20256](#)

- Puttaraju M v. Cholamandalam Investment & Finance C. Ltd.*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20745](#)
- Quality Wood Products v. State of Karnataka*, (**Suraj Govindaraj**, J.), [2025 SCC OnLine Kar 18508](#)
- R Anasuyamma v. M Thippaiah*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20957](#)
- R Bhopal Reddy v. Bangalore Electricity Supply Co.*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20188](#)
- R Mohan Lal v. GR Mohan*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 19279](#)
- R Narasimhamurthy v. State of Karnataka*, (S.G. Pandit, J.), [2024 SCC OnLine Kar 20782](#)
- R Rajanna v. K.S. Gayathri*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19173](#)
- R Ranganath v. Ritesh Kumar Singh*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 18693](#)
- R. Abbas Khan v. Bangalore Electricity Supply Co. Ltd.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 21025](#)
- R. Baskaran v. Commissioner*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20751](#)
- R. Geetha v. L.V. Krishna Mohan*, (H.B. Prabhakara Sastry and Ramachandra D. Huddar, JJ.), [2024 SCC OnLine Kar 19552](#)
- R. Jayalakshmi v. R. Padma*, (R. Nataraj, J.), [2024 SCC OnLine Kar 20200](#)
- R. Karthik v. Sheshadri M.*, (Mohammad Nawaz, J.), [2024 SCC OnLine Kar 18839](#)
- R. Krishnappa v. R. Krishanappa*, (R. Nataraj, J.), [2024 SCC OnLine Kar 20985](#)
- R. Madhu Mohan v. Visvesvaraya Technological University*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 20192](#)
- R. Mahalingaiah v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19000](#)
- R. Manohar v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 19103](#)
- R. Omkarprasad v. Rajashekar P.*, (T.G. Shivashankare Gowda, J.), [2024 SCC OnLine Kar 19538](#)
- R. Raghavendra v. Branch Manager*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19643](#)
- R. Shankar Naidu v. P. Venugopala Reddy*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19513](#)
- R. Shankar v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20119](#)
- R. Venkatachalapathi v. Commissioner*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20536](#)
- R. Vijayalakshmi v. R. Vijaysimha*, (R. Nataraj, J.), [2024 SCC OnLine Kar 19628](#)
- R.B. Nagesh v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20459](#)
- R.H. Kumar Nayak v. S. Devendra Kumar*, (Hanchate Sanjeevkumar, J.), [2024 SCC OnLine Kar 19951](#)
- Radha Shettigar v. Rajani*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19545](#)
- Radhamma v. Syed Zakir Hussain*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19594](#)
- Radhika Rao v. Renuka S.*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19195](#)
- Radhika v. State of Karnataka*, (**Jyoti Mulimani**, J.), [2025 SCC OnLine Kar 18513](#)
- Rafeeq v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20722](#)
- Raghavendra BG v. State of Karnataka*, (K. Natarajan, J.), [2024 SCC OnLine Kar 19201](#)
- Raghavendra K v. State*, (S. Rachaiah, J.), [2024 SCC OnLine Kar 19236](#)
- Raghavendra v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20065](#)

Raghavendra v. State of Karnataka, (V. Srishananda, J.), [2024 SCC OnLine Kar 20351](#)
Raghu v. A.P. Ramesh, (**Krishna S. Dixit** and C.M. Joshi, JJ.), [2024 SCC OnLine Kar 20855](#)
Ragini Narayan v. Minnie Narayan, (R. Nataraj, J.), [2024 SCC OnLine Kar 20995](#)
Raheemabee Khaja Ali v. State of Karnataka, (M.I. Arun and Umesh M. Adiga, JJ.), [2024 SCC OnLine Kar 20162](#)
Raithara Sahakari Sakkare Karkhane Employees Union v. E.V. Raman Reddy, (M.I. Arun and Umesh M. Adiga, JJ.), [2024 SCC OnLine Kar 18682](#)
Rajaguru Brhanmathadeeshwar v. District Registrar of Societies & Sangh, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20102](#)
Rajam Neeraj v. Hosmat Hospital Educational Institutes, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 20262](#)
Rajamallu v. Rangaswamy TV, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19812](#)
Rajamma v. Mala Shree, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19863](#)
Rajanna. M.S. v. Akalappa, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19581](#)
Rajanna v. Poojappa, (R. Nataraj, J.), [2024 SCC OnLine Kar 20634](#)
Rajanna v. Poojappa, [2024 SCC OnLine Kar 20635](#)
Rajanna v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20695](#)
Rajappa v. Administrator, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19518](#)
Rajappa v. Purushotham M.M., (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19389](#)
Rajarajeshware Builddcon (P) Ltd. v. Bangalore Electricity Supply Co. Ltd., (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 20816](#)
Rajashekar R v. State of Karnataka, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19094](#)
Rajashekar v. Commissioner, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20713](#)
Rajashekar v. State of Karnataka, (Anil B. Katti, J.), [2024 SCC OnLine Kar 18895](#)
Rajashekara B.R. v. State of Karnataka, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 19245](#)
Raje Gowda M.V. v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20430](#)
Rajeev v. Krishnaji, (E.S. Indires, J.), [2024 SCC OnLine Kar 20166](#)
Rajendra Kumar H.V. v. Manager, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19576](#)
Rajesh Singala v. Manuthur Sandhya Rani, (K. Natarajan, J.), [2024 SCC OnLine Kar 20265](#)
Rajesh v. Andress R, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 19292](#)
Rajesh v. Jakir Hussain, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19790](#)
Rajeshab v. Suryakanth, (E.S. Indires, J.), [2024 SCC OnLine Kar 20176](#)
Rajeshwari v. Special Deputy Commissioner, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20267](#)
Rajiv Gandhi University of Health Sciences v. Murali PS, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 20024](#)
Raju Y. v. State of Karnataka, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19168](#)
Rakesh Joshi v. CBI, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19143](#)
Rakesh Joshi v. Directorate of Enforcement, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19182](#)

- Rakesh K. v. Authorised Officer/Chief Manager the Karur Vysya Bank Ltd.*, (C.M. Poonacha, J.), [2024 SCC OnLine Kar 20409](#)
- Rakesh M v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 18955](#)
- Rakesh v. M.R. Raghunath*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19487](#)
- Rakesh v. Suresh Rao*, (R. Nataraj, J.), [2024 SCC OnLine Kar 20664](#)
- Rakshith Kumar v. State of Karnataka*, (Mohammad Nawaz, J.), [2024 SCC OnLine Kar 19212](#)
- Rama Nayaka v. Rajendra K.V.*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 18731](#)
- Ramachandra C.N. v. State of Karnataka*, (**Krishna S. Dixit** and C.M. Joshi, JJ.), [2024 SCC OnLine Kar 20992](#)
- Ramachandra v. TS Subramanya*, (K. Somashekar and Rajesh Rai K., JJ.), [2024 SCC OnLine Kar 18734](#)
- Ramadas D.B. v. State of Karnataka*, (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 20616](#)
- Ramakrishna v. Abdul Khadar I*, (J.M. Khazi, J.), [2024 SCC OnLine Kar 18842](#)
- Ramakrishna v. United India Insurance Co. Ltd.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19640](#)
- Ramanagouda v. Hasanamma*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20358](#)
- Ramanna v. Bajaj Allianz General Insurance Co. Ltd.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19548](#)
- Ramanna v. Narayanachar Venkannachar Yagurvedi*, (M.G. Uma, J.), [2024 SCC OnLine Kar 20196](#)
- Ramappa Rathod v. State of Karnataka*, (K. Somashekar and Rajesh Rai K., JJ.), [2024 SCC OnLine Kar 18715](#)
- Ramappa v. Basappa*, (E.S. Indires, J.), [2024 SCC OnLine Kar 20169](#)
- Ramappa v. Dalavai Danappa*, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 19984](#)
- Ramappa v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20212](#)
- Ramappa v. V Srinivasa Murthy*, (K. Somashekar and Rajesh Rai K., JJ.), [2024 SCC OnLine Kar 18738](#)
- Ramegowda v. Rajeev Gandhi Housing Corp. Ltd.*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20216](#)
- Ramesh D.A. v. Nandeeshaiyah S.*, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19757](#)
- Ramesh G.D. v. Irfan Pasha*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 19395](#)
- Ramesh Naik L. v. State of Karnataka*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 20352](#)
- Ramesh Rai v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20929](#)
- Ramesh v. LAO*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19872](#)
- Ramesh v. Manager*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19796](#)
- Ramesh v. Managing Director*, (S.G. Pandit, J.), [2024 SCC OnLine Kar 20699](#)
- Ramesh v. State of Karnataka*, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 18943](#)
- Ramesha v. Eshwarappa*, (M.G.S. Kamal, J.), [2024 SCC OnLine Kar 19998](#)
- Rameshgowda v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20920](#)
- Ramjan v. State of Karnataka*, (Anil B. Katti, J.), [2024 SCC OnLine Kar 19225](#)

Ramlingappa v. Bhimaraya, (G Basavaraja, J.), [2024 SCC OnLine Kar 20010](#)
RAMS Enterprises v. Blue Hyundai, (R. Nataraj, J.), [2024 SCC OnLine Kar 19716](#)
Ramu Neralagatta v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 20906](#)
Ramzan Khan v. State of Karnataka, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19040](#)
Rangaiah v. Karnataka Government, (R. Devdas, J.), [2024 SCC OnLine Kar 20701](#)
Ranganath Kumar C.H. v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 20285](#)
Ranganath Kumar C.H. v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 20384](#)
Rangappa v. Chandrashekhar, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19321](#)
Rangappa v. Radha, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20886](#)
Rangappa v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 20291](#)
Rangappa v. Subhash Chandra Bose, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19614](#)
Rangaraju & Associates v. H Gopalakrishna Narayana Gowda, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 18722](#)
Rangaswamy Y.M. v. Branch Manager, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20460](#)
Range Gowda v. Devaraju, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19593](#)
Raniyamma v. State of Karnataka, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19059](#)
Ranjan S.P. v. State of Karnataka, (Mohammad Nawaz, J.), [2024 SCC OnLine Kar 19008](#)
Ranjith v. State of Karnataka, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19015](#)
Rao Murali Krishna v. A. Govindappa, (R. Nataraj, J.), [2024 SCC OnLine Kar 20295](#)
Rasal R v. State of Karnataka, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 19039](#)
Rashid Hameed v. Shabana, (V. Srishananda, J.), [2024 SCC OnLine Kar 20355](#)
Rashmi JM v. Chandru Arjundas, (K. Natarajan, J.), [2024 SCC OnLine Kar 20636](#)
Rashmi M v. Pawan Kumar T.S., (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 20755](#)
Rashmi Navalkumar Thakeria v. Natural Textiles (P) Ltd., (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 18673](#)
Rasoolsab v. Leelavati, (E.S. Indires, J.), [2024 SCC OnLine Kar 20134](#)
Rasulsab v. Kadamba Transport Corp. Ltd., (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19338](#)
Rathna S v. S Ramesh, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19162](#)
Rathna v. Vinod Shenoy, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19351](#)
Rathnamala Gundappa v. State of Karnataka, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 21000](#)
Rathnamma v. Arun, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19784](#)
Rathnamma v. B.C. Channiganna, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19602](#)
Ratnabai v. State of Karnataka, (H.T. Narendra Prasad and K.V. Aravind, JJ.), [2024 SCC OnLine Kar 18709](#)
Ratnamma v. Varunkumar, (Chillakur Sumalatha, J.), [2024 SCC OnLine Kar 19437](#)
Ratnavva v. Chief Secretary, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20058](#)
Ravi GM v. New India Assurance Co. Ltd., (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19369](#)

Ravi Kumar K v. Directorate of Enforcement, (C.M. Poonacha, J.), [2024 SCC OnLine Kar 20116](#)
Ravi v. Boregowda, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19795](#)
Ravi v. D Anuradha, (J.M. Khazi, J.), [2024 SCC OnLine Kar 18817](#)
Ravi v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20477](#)
Ravi v. State of Karnataka, (K. Natarajan, J.), [2024 SCC OnLine Kar 18974](#)
Ravichandra M v. State of Karnataka, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19087](#)
Ravichandra N v. State of Karnataka, (N.V. Anjaria, C.J. and T.G. Shivashankare Gowda, J.), [2024 SCC OnLine Kar 20538](#)
Ravikumar G.P. v. State of Karnataka, (**Krishna S. Dixit** and C.M. Joshi, JJ.), [2024 SCC OnLine Kar 20812](#)
Ravikumar v. CIT, (V. Srishananda, J.), [2024 SCC OnLine Kar 20357](#)
Ravikumar v. Sridevi, (E.S. Indires, J.), [2024 SCC OnLine Kar 20170](#)
Ravindranath B.M. v. State, (Rajendra Badamkar, J.), [2024 SCC OnLine Kar 19219](#)
Reddamma v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20676](#)
Reema Gupta v. Anand R, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19751](#)
Regional Manager v. Raghavendra Kovi, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19821](#)
Rekha P v. State of Karnataka, (Rajendra Badamkar, J.), [2024 SCC OnLine Kar 18942](#)
Rekha v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20876](#)
Rekhashree v. Nithin Shetty, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 18766](#)
Reliance General Insurance Co. Ltd. v. Bindu, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 19514](#)
Reliance General Insurance Co. Ltd. v. Prajwal. M, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 19664](#)
Renuka Bai v. Vasanthkumar B.P., (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19542](#)
Renuka Sugars Ltd. v. Chief Officer, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20056](#)
Renuka Totagi v. State of Karnataka, (M.I. Arun and Umesh M. Adiga, JJ.), [2024 SCC OnLine Kar 20021](#)
Renuka v. Chief Executive Officer, (**Jyoti Mulimani**, J.), [2025 SCC OnLine Kar 18520](#)
Renuka v. Kuppuswamy, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19844](#)
Renuka v. Manager, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19667](#)
Revanasiddappa v. Hampanna Sajjan, (H.T. Narendra Prasad and K.V. Aravind, JJ.), [2024 SCC OnLine Kar 18711](#)
Revanna v. Divisional Controller, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19634](#)
Revansiddayya v. Secretary, (V. Srishananda, J.), [2024 SCC OnLine Kar 20332](#)
Revappa v. Chief Divisional, (V. Srishananda, J.), [2024 SCC OnLine Kar 20364](#)
Rijwan M v. Ravi, (J.M. Khazi, J.), [2024 SCC OnLine Kar 18824](#)
Riyaz Ahmed v. State of Karnataka, (K. Natarajan, J.), [2024 SCC OnLine Kar 19081](#)
Riyaz Ahmed v. State, (**Jyoti Mulimani**, J.), [2025 SCC OnLine Kar 18522](#)

- Riyaz Pasha v. B.J. Ashoka*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19400](#)
- Riyaz Unisa v. Syed Mubhashir*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20955](#)
- Robert v. Susai Mary*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20542](#)
- Rohan v. State of Karnataka*, (Shivashankar Amarannavar, J.), [2024 SCC OnLine Kar 18894](#)
- Rohit v. State of Karnataka*, (Shivashankar Amarannavar, J.), [2024 SCC OnLine Kar 18893](#)
- Rohith v. Ningegowda*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 19457](#)
- Roopa Gandhad v. State of Karnataka*, (M.I. Arun and Umesh M. Adiga, JJ.), [2024 SCC OnLine Kar 20099](#)
- Roopa v. Purushotham B.S.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19396](#)
- Roshan Ahmad v. Manager*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19494](#)
- Royal Sundaran Alliance Insurance Co. Ltd. v. Mahagundappa Yamunappapujar*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19688](#)
- RS Naveen Kumar v. C Vinayagam*, (T.G. Shivashankare Gowda and K.T. Premalatha, JJ.), [2024 SCC OnLine Kar 19687](#)
- S Gopalakrishna v. Shyma*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19770](#)
- S Jagadish v. State*, (R. Nataraj, J.), [2024 SCC OnLine Kar 19044](#)
- S Kumar v. State of Karnataka*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 20240](#)
- S Manikya Plasitchem (P) Ltd. v. Senarath Kapukotuwa*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 18677](#)
- S Rama Rao v. R.B. Sarojini Calab*, (Anant Ramanath Hegde, J.), [2024 SCC OnLine Kar 19927](#)
- S Ravindra Kumar v. Commissioner*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20478](#)
- S Sundar v. Murugan*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19592](#)
- S. Anandhi v. Management Wintac Ltd.*, (S.G. Pandit, J.), [2024 SCC OnLine Kar 20669](#)
- S. Bheemappa v. R. Annadanappa*, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 20013](#)
- S. Devaraj v. Hosmat Hospitals (P) Ltd.*, (K. Somashekar and Rajesh Rai K., JJ.), [2024 SCC OnLine Kar 19499](#)
- S. Malini v. State of Karnataka*, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 19262](#)
- S. Nagaraju v. Executive Officer*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20610](#)
- S. Natesh v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 20810](#)
- S. Prathap v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20933](#)
- S. Puttaswamy v. Superintendent Engineer*, (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 20182](#)
- S. Ramanjinappa v. Commissioner City Municipal Council*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20289](#)
- S. Sadananda v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20250](#)
- S. Santhana Lakshmi v. Chandrasekhar D.*, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 19547](#)
- S. Santhanamoorthy v. State of Karnataka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 20866](#)
- S. Shivakumara v. Shivananju*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19870](#)

- S. Sunanda v. Bruhat Bengaluru Mahanagara Palike*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20860](#)
- S. Suresh Kumar Jain v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20257](#)
- S. Vikas v. Executive Director*, (Shivashankar Amarannavar, J.), [2024 SCC OnLine Kar 20120](#)
- S.A. Muniyappa v. Muninanjamma*, (R. Nataraj, J.), [2024 SCC OnLine Kar 20665](#)
- S.C. Govinda v. K.G. Suresh*, (T.G. Shivashankare Gowda and K.T. Premalatha, JJ.), [2024 SCC OnLine Kar 19364](#)
- S.C. Sreenivasa v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20798](#)
- S.H. Devaraju v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20411](#)
- S.M. Chandrappa v. Jamuna Devi Sharma*, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 20004](#)
- S.M. Krishnappa v. Papamma*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 19935](#)
- S.M. Ramakrishna v. Bangalore Water Supply & Sewerage Board*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 20815](#)
- S.M. Shiva Kumar v. State of Karnataka*, (Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 21002](#)
- S.N. Nanjegowda v. S.N. Gopalakrishnegowda*, (R. Nataraj, J.), [2024 SCC OnLine Kar 20215](#)
- S.P. Enterprises v. State of Karnataka Department of Commerce & Industries*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20827](#)
- S.R. Anil Kumar v. Commissioner*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20580](#)
- S.R. Mohana Krishna Reddy v. Shaik Moosa Shab Yaseen*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19695](#)
- S.R. Sampath Kumar v. Chairman*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 20190](#)
- S.V. Govindaraju v. Management of Hittco Tools Ltd.*, (S.G. Pandit, J.), [2024 SCC OnLine Kar 20498](#)
- Sabawwa v. State of Karnataka*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20387](#)
- Sabeel Ahmed (Dr) v. Ministry of Home Affairs*, (**K.S. Mudagal** and Vijaykumar A. Patil, JJ.), [2024 SCC OnLine Kar 20862](#)
- Sabyashchi Sengupta v. Debasree Sircar*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 20288](#)
- Sachidananda Shenoy v. State of Karnataka*, (S. Rachaiah, J.), [2024 SCC OnLine Kar 19244](#)
- Sachin S Bangera v. Jakir Hussain*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19783](#)
- Sacred Heart Credit Coop. Society Ltd. v. S. Pramila*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19217](#)
- Sadananda Gowda v. Noorulla Sharief*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19555](#)
- Sadashiv v. State of Karnataka*, (Shivashankar Amarannavar, J.), [2024 SCC OnLine Kar 18886](#)
- Safiya v. Divisional Controller*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19556](#)
- Saganaiah v. Madhukumar H.T.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19418](#)
- Sagar MM v. Chandrashekar HC*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19384](#)
- Sagar v. State*, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 18829](#)
- Sahana K. v. Santhosh S. Gowda*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 18764](#)

- Sahana v. Jagadish*, (R. Nataraj, J.), [2024 SCC OnLine Kar 19748](#)
- Sahera Begum v. Zaheeda Begum*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20401](#)
- Sahyadri Electricals v. State of Karnataka*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 21026](#)
- Sai Securities v. State of Karnataka*, (S.G. Pandit, J.), [2024 SCC OnLine Kar 20607](#)
- Saifan Sab v. State of Karnataka*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20383](#)
- Sakamma v. State of Karnataka*, (K. Natarajan, J.), [2024 SCC OnLine Kar 18903](#)
- Sakku v. Registrar of Coop. Societies*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 20305](#)
- Salarpuria Griha Nirman (P) Ltd. v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20981](#)
- Salome Francis v. Peter Santhosh Francis*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20841](#)
- Salomi v. Division Manager*, (T.G. Shivashankare Gowda, J.), [2024 SCC OnLine Kar 19539](#)
- Saman PS v. United India Insurance Co. Ltd.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19596](#)
- Samarth Vimaljagnani v. Arzoo Samarth Jagnani*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 20754](#)
- Sampangi Ramaiah v. R Venkataramanappa*, (R. Nataraj, J.), [2024 SCC OnLine Kar 20254](#)
- Sampath Kumar S. v. S. Vadivel*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19657](#)
- Sampathraju C. v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19153](#)
- Sandeep H.V. v. State of Karnataka*, (Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 20982](#)
- Sandhya Kumari v. Ravindra M*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 18784](#)
- Sandya Bhimarao Vadavadagi v. Vasant Govindarao Vadavadagi*, (E.S. Indires and Ramachandra D. Huddar, JJ.), [2024 SCC OnLine Kar 19886](#)
- Sangam Dev v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20284](#)
- Sangappa Fakkirappa Angadi v. Basavva*, (Hanchate Sanjeevkumar, J.), [2024 SCC OnLine Kar 19950](#)
- Sangappa v. State of Karnataka*, (M.G. Uma, J.), [2024 SCC OnLine Kar 20092](#)
- Sangappa v. State of Karnataka*, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 19116](#)
- Sangayya v. Subash*, (Chillakur Sumalatha, J.), [2024 SCC OnLine Kar 19448](#)
- Sangeeta Biradar v. State of Karnataka*, (**R. Devdas** and G. Basavaraja, JJ.), [2024 SCC OnLine Kar 20969](#)
- Sangeeta v. Director*, (Chillakur Sumalatha, J.), [2024 SCC OnLine Kar 19444](#)
- Sanjay C. Daddikar v. Bank of India*, (E.S. Indires, J.), [2024 SCC OnLine Kar 20181](#)
- Sanjay Kumar v. State*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 18965](#)
- Sanjay v. State of Karnataka*, (M.G. Uma, J.), [2024 SCC OnLine Kar 18908](#)
- Sanjeeva Alva v. S.P. Ibrahim*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19809](#)
- Sannappaiah v. Subhash Chandra Bose Rachamadugu*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19613](#)
- Sanskar Trust Gulbarga v. Executive Engineer*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20346](#)

- Santhosh K.S. v. Rajath M.S.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19558](#)
- Santhosh K v. United India Insurance Co. Ltd.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19483](#)
- Santhosh Kumar G v. Naveen Kumar KE*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19868](#)
- Santhosh Kumar V v. Sreeram R*, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19520](#)
- Santhosh M Shet v. Kumar N*, (J.M. Khazi, J.), [2024 SCC OnLine Kar 18843](#)
- Santhosh Poojary v. Shreedevi K.*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 20210](#)
- Santhosh R. v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 21016](#)
- Santhosh R v. IFCO Tokio General Insurance Co. Ltd.*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 19533](#)
- Santhosh R v. Karnataka State Law University*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 20763](#)
- Santhosh S.S. v. Archana M.S.*, (N.V. Anjaria, C.J. and T.G. Shivashankare Gowda, J.), [2024 SCC OnLine Kar 18723](#)
- Santhosh S.S. v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19074](#)
- Santhosh SS v. State of Karnataka*, (K. Natarajan, J.), [2024 SCC OnLine Kar 19093](#)
- Santhosh. S.S. v. State of Karnataka*, (Anant Ramanath Hegde, J.), [2024 SCC OnLine Kar 19084](#)
- Santhosh v. Chandrashekar Shetty*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19365](#)
- Santhosh v. Sadananda Kamath*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 19708](#)
- Santhosha v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 18995](#)
- Santhosha v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19065](#)
- Santosh Kumar Dixit v. Commissioner*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20427](#)
- Santosh Kumar v. State of Karnataka*, (**Jyoti Mulimani**, J.), [2025 SCC OnLine Kar 18512](#)
- Santoshkumar v. Shivashanakar Tallalli*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20335](#)
- Saraswathi. N v. State of Karnataka*, (K. Natarajan, J.), [2024 SCC OnLine Kar 19144](#)
- Sarathi Traders v. SBI*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20774](#)
- Saroja v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20389](#)
- Sarojamma v. K.B. Manjunatha*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20602](#)
- Sarojamma v. State of Karnataka*, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 20764](#)
- Sarvesh G. v. Ashoknagar Coop. Bank Ltd.*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20648](#)
- Sathish B v. State of Karnataka*, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 19031](#)
- Sathish Kumar P.S. v. United India Insurance Co. Ltd.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19597](#)
- Sathish P. Nayak v. Major Works Division*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 20979](#)
- Sathish v. State of Karnataka*, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 18964](#)
- Sathisha S. v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19211](#)
- Sathisha v. State of Karnataka*, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 18994](#)
- Satish Krishna Sail v. CBI*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20202](#)
- Satish Veerachari v. D. Rambabu*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 18744](#)

- Satish v. Canara Saraswat Credit Souhard Sahakari Niyamit*, (E.S. Indires, J.), [2024 SCC OnLine Kar 20159](#)
- Satish v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 19055](#)
- Satish v. State of Karnataka*, (V. Srishananda, J.), [2024 SCC OnLine Kar 19056](#)
- Savitha J.R. v. Shivakumar M.P.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19799](#)
- Savitha J v. State of Karnataka*, (K. Somashekar and Rajesh Rai K., JJ.), [2024 SCC OnLine Kar 20743](#)
- Savithramma v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 20399](#)
- Savithramma v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 20434](#)
- Savithri v. Sonakka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 20183](#)
- Sayed Haseeb v. State of Karnataka*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 20293](#)
- Sayed Madani v. Mustak Ahemmed*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19354](#)
- Sayed Nadeem Pasha v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 20402](#)
- Sayeesh v. Prakash*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19133](#)
- Sayyed v. State of Karnataka*, (Anil B. Katti, J.), [2024 SCC OnLine Kar 18874](#)
- Sazidaa v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 18923](#)
- SBI v. Provident Fund Commr.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 20830](#)
- SD Dhanalakshmi v. Srinivas HG*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 18792](#)
- Seenappa v. Bangalore Electricity Supply Co. Ltd.*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20189](#)
- Sha Bra Veeratasvi Veerabhadra Shivacharya Mahaswamigalu v. Commissioner*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20329](#)
- Sha Bra Veeratasvi Veerabhadra Shivacharya Mahaswamigalu v. Commissioner*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20330](#)
- Sha Bra Veeratasvi Veerabhadra Shivacharya Mahaswamigalu v. Commissioner*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20390](#)
- Shabeena v. State of Karnataka*, (Rajendra Badamkar, J.), [2024 SCC OnLine Kar 18933](#)
- Shaheen Taj v. State*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 20712](#)
- Shaik Maula Ali v. P. Anusuya*, (R. Nataraj, J.), [2024 SCC OnLine Kar 19393](#)
- Shaik Sabeha v. Manjesh S*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19654](#)
- Shaikshavali v. Executive Officer*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20322](#)
- Shailesh S Borkar v. Kingfisher Airlines Ltd.*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 18666](#)
- Shailesh v. State of Karnataka*, (Anil B. Katti, J.), [2024 SCC OnLine Kar 18889](#)
- Shakambari Fashions (P) Ltd. v. Rajender Goenka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 18674](#)
- Shakambari Fashions (P) Ltd. v. UIDAI*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 18675](#)
- Shakeel Ahmed v. Basher Ahmed*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20333](#)
- Shakira Banu v. Shivayya*, (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 18502](#)
- Shama Kharvi v. Vikram*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19610](#)

- Shamanna v. R Sivagurunathan*, (H.T. Narendra Prasad and K.V. Aravind, JJ.), [2024 SCC OnLine Kar 19449](#)
- Shambulingeshwara College v. Regional Director*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 20689](#)
- Shameer v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 18931](#)
- Shamshuddin v. Land Tribunal Raichur*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20904](#)
- Shamsuddeen v. Anantharaja P.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19800](#)
- Shaneena Begum v. Venkatesh J*, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19367](#)
- Shankar M v. Mohan Kumar H*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19754](#)
- Shankar v. State of Karnataka*, (Shivashankar Amarannavar, J.), [2024 SCC OnLine Kar 20072](#)
- Shankara v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 21006](#)
- Shankarananda v. State of Karnataka*, (K. Natarajan, J.), [2024 SCC OnLine Kar 19121](#)
- Shankare Gowda v. Manu Y.C.*, (T.G. Shivashankare Gowda and K.T. Premalatha, JJ.), [2024 SCC OnLine Kar 19337](#)
- Shankarlingappa v. Anupama*, (M.I. Arun and Umesh M. Adiga, JJ.), [2024 SCC OnLine Kar 19313](#)
- Shankrappa v. Yallappa*, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20090](#)
- Shankravva v. Indramma*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19312](#)
- Shankreppa v. Vishalaxi*, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20126](#)
- Shanmugam Reddy v. Piramal Capital & Housing Finance Ltd.*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20770](#)
- Shanmugam v. State of Karnataka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19151](#)
- Shant Souchalaya Social Bihar (r) v. Managing Director*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20317](#)
- Shantala v. Jayanth*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 18756](#)
- Shantamma v. State of Karnataka*, (C.M. Joshi, J.), [2024 SCC OnLine Kar 19046](#)
- Shantappa v. Bharamappa*, (E.S. Indires, J.), [2024 SCC OnLine Kar 20125](#)
- Shantinath Regoudar v. State of Karnataka*, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20095](#)
- Sharabai v. State of Karnataka*, (M.G. Uma, J.), [2024 SCC OnLine Kar 20756](#)
- Sharada G.R. v. Albert Fernandes*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20191](#)
- Sharadabai v. Sudhindra Kinnal*, (M.I. Arun and Umesh M. Adiga, JJ.), [2024 SCC OnLine Kar 19327](#)
- Sharadhamma v. Rajkumar Khatri*, (K. Somashekar and Rajesh Rai K., JJ.), [2024 SCC OnLine Kar 18717](#)
- Sharadhamma v. State of Karnataka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19172](#)
- Sharan Bose v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 19235](#)
- Sharanabasappa v. Archanabai*, (Chillakur Sumalatha, J.), [2024 SCC OnLine Kar 19450](#)
- Sharanabasavaraj v. Sunita*, (H.T. Narendra Prasad and K.V. Aravind, JJ.), [2024 SCC OnLine Kar 19451](#)
- Sharanappa v. Commissioner*, (M.G. Uma, J.), [2024 SCC OnLine Kar 20094](#)
- Sharanappa v. State of Karnataka*, (H.T. Narendra Prasad and K.V. Aravind, JJ.), [2024 SCC OnLine Kar 20308](#)

- Sharanya N v. Vijendraswami D*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19746](#)
- Sharat v. State of Karnataka*, (Anil B. Katti, J.), [2024 SCC OnLine Kar 18807](#)
- Sharath A.N. v. State*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19080](#)
- Sharath v. Rajesh*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19554](#)
- Sharath v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20997](#)
- Sharavathy Conductors (P) Ltd. v. Huliappa*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 21033](#)
- Sharvani Kanakaraddi v. State of Karnataka*, (V. Srishananda, J.), [2024 SCC OnLine Kar 18907](#)
- Shashikala Jayaram v. Rajendra*, (Shivashankar Amarannavar, J.), [2024 SCC OnLine Kar 18866](#)
- Shashikala Jayaram v. Somaraddi*, (Shivashankar Amarannavar, J.), [2024 SCC OnLine Kar 18867](#)
- Shashikumar N. v. Rajnish Choudhary*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19496](#)
- Shashikumar v. State*, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 18919](#)
- Sheela P v. Y.C. Varun*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 20525](#)
- Sheethal P v. Rajiv Gandhi*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 20491](#)
- Sheik Majid Ali v. State of Karnataka*, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 18977](#)
- Sheik Talib v. CCT*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20836](#)
- Shekar Babu v. Inspector Police*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19174](#)
- Shekarappa R. v. State of Karnataka*, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 19256](#)
- Shekhappa v. Divisional Controller*, (M.I. Arun and Umesh M. Adiga, JJ.), [2024 SCC OnLine Kar 19332](#)
- Shekhar J v. Nandish S.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19765](#)
- Shekhba v. Commissioner*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20365](#)
- Sheshe Gowda v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20729](#)
- Shilpa Shree v. State of Karnataka*, (Sreenivas Harish Kumar and Vijaykumar A. Patil, JJ.), [2024 SCC OnLine Kar 18820](#)
- Shilpa v. Reni John*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 20621](#)
- Shiv Swaroop v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20187](#)
- Shiva H.G. v. State of Karnataka*, (**Krishna S. Dixit** and C.M. Joshi, JJ.), [2024 SCC OnLine Kar 20964](#)
- Shiva Shetty v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20469](#)
- Shivabasamma v. Irayya*, (**Jyoti Mulimani**, J.), [2025 SCC OnLine Kar 18517](#)
- Shivakumar G. MD v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 18963](#)
- Shivakumar N. v. Lokeshmurthy M.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19515](#)
- Shivakumar P v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20849](#)
- Shivakumar v. Kariyanna*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19690](#)
- Shivakumar v. Sagar*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20324](#)

- Shivakumaraswamy BL v. Managing Director*, (Sachin Shankar Magadum, J.), 2024 SCC OnLine Kar 20716
- Shivamma v. LAO*, (H.P. Sandesh, J.), 2024 SCC OnLine Kar 19793
- Shivamma v. Mahesh Kumar TV*, (Pradeep Singh Yerur, J.), 2024 SCC OnLine Kar 19583
- Shivamma v. Mani*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), 2024 SCC OnLine Kar 19728
- Shivamurthy Murugha Sharanaru v. State of Karnataka*, (M. Nagaprasanna, J.), 2024 SCC OnLine Kar 19105
- Shivamurthy Murugha Sharanaru v. State*, (M. Nagaprasanna, J.), 2024 SCC OnLine Kar 18660
- Shivanagouda v. Mallamma*, (M.G. Uma, J.), 2024 SCC OnLine Kar 19887
- Shivanand Kanpur v. State of Karnataka*, (V. Srishananda, J.), 2024 SCC OnLine Kar 20381
- Shivanand Siddappa Avaradi v. Godachappa Irappa Hosakoti*, (Chillakur Sumalatha, J.), 2024 SCC OnLine Kar 19443
- Shivanand v. Mahantesh*, (Vijaykumar A. Patil, J.), 2024 SCC OnLine Kar 19322
- Shivananjegowda v. Ramakrishnegowda*, (R. Nataraj, J.), 2024 SCC OnLine Kar 19427
- Shivanna B.C. v. State of Karnataka*, (**Krishna S. Dixit** and C.M. Joshi, JJ.), 2024 SCC OnLine Kar 20975
- Shivappa AR v. Jayamma*, (K. Natarajan, J.), 2024 SCC OnLine Kar 19892
- Shivaprasad v. T Ramkrishna*, (Ashok S. Kinagi, J.), 2024 SCC OnLine Kar 20000
- Shivaputra v. Commissioner*, (Shivashankar Amarannavar, J.), 2024 SCC OnLine Kar 20130
- Shivaputrappa v. State of Karnataka*, (V. Srishananda, J.), 2024 SCC OnLine Kar 20380
- Shivaraj DA v. Prakash G*, (Pradeep Singh Yerur, J.), 2024 SCC OnLine Kar 19474
- Shivaraj v. State*, (Mohammad Nawaz, J.), 2024 SCC OnLine Kar 19004
- Shivaraja v. State of Karnataka*, (Venkatesh Naik T., J.), 2024 SCC OnLine Kar 18847
- Shivaraju v. Bajaj Allianz General Insurance Co. Ltd.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), 2024 SCC OnLine Kar 19529
- Shivaramaiah v. Mahesha S.*, (Pradeep Singh Yerur, J.), 2024 SCC OnLine Kar 19726
- Shivaramu P.S. v. State of Karnataka*, (S. Sunil Dutt Yadav, J.), 2024 SCC OnLine Kar 20574
- Shivashankar v. Cholanmandalam MS General Insurance Co. Ltd.*, (Pradeep Singh Yerur, J.), 2024 SCC OnLine Kar 19663
- Shivasharanappa v. State*, (V. Srishananda, J.), 2024 SCC OnLine Kar 20371
- Shivaswamy v. S. Shakilabanu*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), 2024 SCC OnLine Kar 19493
- Shivegowda v. State of Karnataka*, (**R. Devdas**, J.), 2024 SCC OnLine Kar 20557
- Shivraj v. Shivkumar*, (Chillakur Sumalatha, J.), 2024 SCC OnLine Kar 19455
- Shivu v. State of Karnataka*, (H.P. Sandesh, J.), 2024 SCC OnLine Kar 19227
- Shivvalingaiah v. Commissioner of Central Tax*, (S.R. Krishna Kumar, J.), 2024 SCC OnLine Kar 20787
- Shobha K.M. v. Harshavardhan*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), 2024 SCC OnLine Kar 18696
- Shobha Karandi v. Commissioner*, (V. Srishananda, J.), 2024 SCC OnLine Kar 20344

Shobha v. Divisional Manager, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19350](#)
Shobha v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20508](#)
Shoib Ahammed Khan v. Thalif Pasha, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 19747](#)
Shravan S v. Commissioner, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20279](#)
Shre Ram Steel & Rolling Industries v. Lander Resorts India (P) Ltd., (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 18667](#)
Shre Ram Steel & Rolling Industries v. Lander Resorts India (P) Ltd., (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 18670](#)
Shree Ambika Nidhi Ltd. v. Gopal Krishna Bhat, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 18668](#)
Shree Basaveshwar Devastab Committee v. Commissioner, (V. Srishananda, J.), [2024 SCC OnLine Kar 20369](#)
Shree Devi Educational Trust v. State of Karnataka Represented, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 20855](#)
Shree Devi Educational Trust v. State of Karnataka, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 20856](#)
Shree Mangaleshwar Assn. v. State of Karnataka, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20123](#)
Shreedhar B v. Yeshashwini, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 18801](#)
Shreyas S.D. v. State of Karnataka, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19029](#)
Shri Markandey Padmashali Samaj Trust v. State of Karnataka, (V. Srishananda, J.), [2024 SCC OnLine Kar 20382](#)
Shridhar Bangera v. Clement Lobo, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19543](#)
Shrighandarenu v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20877](#)
Shriram GIC Ltd. v. M.R. Chandran, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19569](#)
Shrishail v. Sangappa, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20145](#)
Shubha R. Karade v. Rohit Rao Sathe, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 18802](#)
Shwetha C.K. v. Divisional Controller, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19586](#)
Siddaiah v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20693](#)
Siddaiah v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20861](#)
Siddalakshamma v. Gundappa, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19549](#)
Siddalingakumar D.R. v. CR Yamuna, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19066](#)
Siddalingamma v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20431](#)
Siddalingaswamy R v. Chief Administrative Officer & Secretary, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 20907](#)
Siddanna v. State, (Shivashankar Amarannavar, J.), [2024 SCC OnLine Kar 18875](#)
Siddarama v. Channamma, (M.G.S. Kamal, J.), [2024 SCC OnLine Kar 19976](#)
Siddaramaiah v. Kumaraika, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19738](#)
Siddaramu v. State of Karnataka, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 19940](#)
Siddarangsawmy KR v. State Human Rights Commission, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20653](#)

- Siddartha v. Paddaiah*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19670](#)
- Siddashetti v. Amith G. Jadhav*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19702](#)
- Siddesha v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 19260](#)
- Siddeshwara Stone Crusher v. Kumar*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 18692](#)
- Siddhartha Institute of Technology v. Labour Commissioner*, (S.G. Pandit, J.), [2024 SCC OnLine Kar 20623](#)
- Siddi Ganapathy v. Santhosh Kumar*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19123](#)
- Siddika Begum v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19028](#)
- Sidramagouda v. Bharatmata*, (E.S. Indires, J.), [2024 SCC OnLine Kar 20239](#)
- Sindhu v. Somalingappa*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 18755](#)
- Singaravelu v. Geetha S. Babu*, (M.G.S. Kamal, J.), [2024 SCC OnLine Kar 19993](#)
- Singari Sivaatmika Sai v. Rajiv Gandhi University of Health Sciences*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 20214](#)
- Siraj Khan v. Manager*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19488](#)
- Sirajuddin v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19082](#)
- Sirsi Urban Sahakari Bank Ltd. v. Agricultural Produce Market Committee*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 20734](#)
- SK Steeltech (P) Ltd. v. Registrar*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 20678](#)
- SM Anjaneya Reddy v. SM Somashekar*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20950](#)
- Smart Office Payroll & Biometrics Solutions (P) Ltd. v. State*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19085](#)
- Smitha N.V. v. Sanath Kumar K.R.*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 18787](#)
- Smitha Vinay v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20613](#)
- SN Vasudevan v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 20093](#)
- Somalingagangappa Neginhal v. State of Karnataka*, (M.I. Arun and Umesh M. Adiga, JJ.), [2024 SCC OnLine Kar 20104](#)
- Somanagouda v. Neelavva*, (E.S. Indires and Ramachandra D. Huddar, JJ.), [2024 SCC OnLine Kar 19889](#)
- Somashekar v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20154](#)
- Somesha K.R. v. Chandra*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19780](#)
- Somla Nayak v. Commissioner*, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 20197](#)
- Sooraj R Prabhu v. State of Karnataka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19086](#)
- Soumya v. Anand Durgappa Mamadapur*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19479](#)
- Soumya v. Mahesh*, (G Basavaraja, J.), [2024 SCC OnLine Kar 18774](#)
- SP Rudramurthy v. Bangalore Water Supply & Sewerage Board*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 20824](#)
- Spandana v. Naveen M Gowda*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 20690](#)

- Spoorthy Integrated Solutions (I) (P) Ltd. v. Bangalore Medical College & Research Institute*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20647](#)
- SR Roopakumar v. Bangalore Water Supply & Sewerage Board*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 20821](#)
- Sreedevi D.C. v. Piramal Capital & Housing Finance Ltd.*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20571](#)
- Sreenivasa. R v. State*, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 19145](#)
- Sri Hanuman Bal Bhakth Mandail Shirwad v. Bhagirathi*, (E.S. Indires, J.), [2024 SCC OnLine Kar 20233](#)
- Sridevi v. Kousalya Palanivel*, (R. Nataraj, J.), [2024 SCC OnLine Kar 19404](#)
- Sridhar Rao v. P. Vasudeva Acharya*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20454](#)
- Srijayarame Gowda v. State of Karnataka*, (K. Natarajan, J.), [2024 SCC OnLine Kar 19064](#)
- Srikantaiah v. Lohith GN*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19727](#)
- Srikanth Gowda N. Pateel v. K.H. Ranganath*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19193](#)
- Srikumar v. State of Karnataka*, (**Krishna S. Dixit** and C.M. Joshi, JJ.), [2024 SCC OnLine Kar 20807](#)
- Srinivas V v. Tulasi K.*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 18782](#)
- Srinivas. T v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20298](#)
- Srinivas v. B Yadava Kamala Kanna*, (K.S. Mudagal and T.G. Shivashankare Gowda, JJ.), [2024 SCC OnLine Kar 19579](#)
- Srinivas v. M.M.J. Somashekharappa*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19859](#)
- Srinivas v. State of Karnataka*, (K.S. Mudagal and Venkatesh Naik T., JJ.), [2024 SCC OnLine Kar 18836](#)
- Srinivas v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 20438](#)
- Srinivasa Gowda v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20947](#)
- Srinivasa M v. State of Karnataka*, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 19034](#)
- Srinivasa v. State*, (Mohammad Nawaz, J.), [2024 SCC OnLine Kar 18816](#)
- Srinivasareddy v. Kotareddy*, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 19964](#)
- Sripathi G. v. Union of India*, (**Krishna S. Dixit** and C.M. Joshi, JJ.), [2024 SCC OnLine Kar 20835](#)
- Sruesh Moolya v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 19249](#)
- St. Mary's Kalmene Estate v. Provident Fund Commr.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 21040](#)
- Stalin Joseph v. Regional Transport Office*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 21038](#)
- State Bank Retirees Assn. v. SBI*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 20779](#)
- State of Karnataka v. AC Patil*, (M.I. Arun and Umesh M. Adiga, JJ.), [2024 SCC OnLine Kar 20067](#)
- State of Karnataka v. Andy*, (Anil B. Katti, J.), [2024 SCC OnLine Kar 18808](#)
- State of Karnataka v. B. Raju*, (K. Somashekar and Rajesh Rai K., JJ.), [2024 SCC OnLine Kar 20529](#)
- State of Karnataka v. D.R. Rizwan*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 19259](#)
- State of Karnataka v. Imam Hussain*, (Shivashankar Amarannavar, J.), [2024 SCC OnLine Kar 18904](#)

- State of Karnataka v. Jatin*, (H.B. Prabhakara Sastry and Venkatesh Naik T., JJ.), [2024 SCC OnLine Kar 18827](#)
- State of Karnataka v. M.S. Krishna*, (Sreenivas Harish Kumar and Vijaykumar A. Patil, JJ.), [2024 SCC OnLine Kar 18852](#)
- State of Karnataka v. Mallappa Gowda*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19096](#)
- State of Karnataka v. Manikantha Ashok Naik*, (Anil B. Katti, J.), [2024 SCC OnLine Kar 18809](#)
- State of Karnataka v. Mohd. Mudassir Ahmed*, (K.S. Mudagal and T.G. Shivashankare Gowda, JJ.), [2024 SCC OnLine Kar 18859](#)
- State of Karnataka v. Munir*, (E.S. Indires, J.), [2024 SCC OnLine Kar 20158](#)
- State of Karnataka v. Philip*, (H.T. Narendra Prasad and K.V. Aravind, JJ.), [2024 SCC OnLine Kar 20341](#)
- State of Karnataka v. Raghunatha Reddy H.B.*, (K. Somashekar and Rajesh Rai K., JJ.), [2024 SCC OnLine Kar 20727](#)
- State of Karnataka v. Rajappa M*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 19941](#)
- State of Karnataka v. Ramesh*, (Shivashankar Amarannavar, J.), [2024 SCC OnLine Kar 18905](#)
- State of Karnataka v. Rathan Mendan*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19071](#)
- State of Karnataka v. S. Prabhu*, (Mohammad Nawaz, J.), [2024 SCC OnLine Kar 18848](#)
- State of Karnataka v. Santhosh Shetty*, (Sreenivas Harish Kumar and Vijaykumar A. Patil, JJ.), [2024 SCC OnLine Kar 18862](#)
- State of Karnataka v. Santosh*, (E.S. Indires and Ramachandra D. Huddar, JJ.), [2024 SCC OnLine Kar 18810](#)
- State of Karnataka v. Satyanarayan Rao*, (C.M. Joshi, J.), [2024 SCC OnLine Kar 18828](#)
- State of Karnataka v. Sridhara*, (H.B. Prabhakara Sastry and Venkatesh Naik T., JJ.), [2024 SCC OnLine Kar 18858](#)
- State of Karnataka v. Viswanath MN*, (K. Somashekar and Rajesh Rai K., JJ.), [2024 SCC OnLine Kar 20131](#)
- State v. Syed Abu Thahir*, (Rajendra Badamkar, J.), [2024 SCC OnLine Kar 18946](#)
- State v. Yogesh PJ*, (Sreenivas Harish Kumar and S. Rachaiiah, JJ.), [2024 SCC OnLine Kar 18846](#)
- Steve John Kocherry v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 18979](#)
- Subbalakshmi v. CIT*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20622](#)
- Subbalakshmi v. J. Gnanavel*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19763](#)
- Subhadradevi M. v. State of Karnataka*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20321](#)
- Subhasaraddi Devaraddi Bennur v. Head Master*, (E.S. Indires, J.), [2024 SCC OnLine Kar 20223](#)
- Subhash Kumar Jain v. State*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19163](#)
- Subhash v. State of Karnataka*, (H.T. Narendra Prasad and K.V. Aravind, JJ.), [2024 SCC OnLine Kar 20962](#)
- Subhash v. State of Karnataka*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20671](#)
- Sudeep S v. State*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19011](#)
- Sudeesh v. Gangadhar*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19712](#)
- Sudha v. Jayamma*, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19383](#)

Sudhakar Shetty v. Y Karunakara Shetty, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 19360](#)
Sudhamani K.S. v. Darshan A.R., (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19699](#)
Sudharshan G.M. v. State of Karnataka, (Rajendra Badamkar, J.), [2024 SCC OnLine Kar 19007](#)
Sujatha v. Muniyappa, (T.G. Shivashankare Gowda, J.), [2024 SCC OnLine Kar 19693](#)
Sujith Rai v. Sandeep H, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19676](#)
Sulemaan v. State of Karnataka, (Shivashankar Amarannavar, J.), [2024 SCC OnLine Kar 18901](#)
Sulochana v. State of Karnataka, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19109](#)
Suman v. State of Karnataka, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19035](#)
Sumangala v. Bharati Ramadas Gaonkar, (Hanchate Sanjeevkumar, J.), [2024 SCC OnLine Kar 19952](#)
Sumanth Shastry B.S. v. State of Karnataka, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 20768](#)
Sumanth Thejus S v. Visvesvaraya Technological University, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 20631](#)
Sumathi Poojarthi v. TH Shivashankar, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19789](#)
Sumaya v. Managing Director, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19849](#)
Sumitra v. Shekhar, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19944](#)
Sumitra v. Vithal Yamanappa Sannakki, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19342](#)
Sunanda v. Gangadhar, (E.S. Indires, J.), [2024 SCC OnLine Kar 20178](#)
Sundara Shetty v. Manohar, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19471](#)
Sunil Nelson Pinto v. Dinesh Rao, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19797](#)
Sunil Prasad v. Poornima U, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 20667](#)
Sunil Shrikant Patil v. Jyoti, (Shivashankar Amarannavar, J.), [2024 SCC OnLine Kar 18869](#)
Sunitha R. v. Chandrashekar, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19864](#)
Sunitha v. Shivamma, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19560](#)
Supraja Souharda Credit Coop. Ltd. v. S Vijay Kumar, (J.M. Khazi, J.), [2024 SCC OnLine Kar 18835](#)
Surappa v. Shankreppa, (H.T. Narendra Prasad and K.V. Aravind, JJ.), [2024 SCC OnLine Kar 19430](#)
Surekha v. State of Karnataka, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20073](#)
Surendra Rao v. Director (ADM & HRD), (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 20577](#)
Surendra v. Ramesh R, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19507](#)
Suresh Babu v. B. Hanumantharaju, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19620](#)
Suresh H.L. v. State of Karnataka, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 20275](#)
Suresh K v. State, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 20736](#)
Suresh N Shetty v. Sharmila K, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 20461](#)
Suresh v. Hosraya Gowda, (K.S. Mudagal and T.G. Shivashankare Gowda, JJ.), [2024 SCC OnLine Kar 19810](#)

- Suresh v. Shivaraj*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19834](#)
- Suresh v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20913](#)
- Suresha J.M. v. State of Karnataka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19157](#)
- Suresha V. v. Director of Agricultural Marketing*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20085](#)
- Suresha v. Regional Manager HDFC Chub General Insurance Co. Ltd.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19682](#)
- Sureshkumar GM v. Munna*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19739](#)
- Sureshnaik v. Syed Zabiulla*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19511](#)
- Surya Prakash Enterprises v. Provident Fund Commr.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 20859](#)
- Susheela v. Lingegowda*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20213](#)
- Sushilendra v. State of Karnataka*, (H.T. Narendra Prasad and K.V. Aravind, JJ.), [2024 SCC OnLine Kar 20029](#)
- Swamy v. U.K. Prakash*, (M.G.S. Kamal, J.), [2024 SCC OnLine Kar 19991](#)
- Swarna Sunder v. K Sathish Shetty*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20928](#)
- Swarupa Ravishankar v. Commissioner*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20650](#)
- Swetha TN v. United India Insurance Co. Ltd.*, (K.S. Mudagal and T.G. Shivashankare Gowda, JJ.), [2024 SCC OnLine Kar 19387](#)
- Syed Ahisa Banu v. State*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19160](#)
- Syed Ahmed v. State of Karnataka*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20362](#)
- Syed Akbar v. Divisional Controller*, (S.G. Pandit, J.), [2024 SCC OnLine Kar 20522](#)
- Syed Altaf v. State of Karnataka*, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 18982](#)
- Syed Ebrahim v. Syed Mukabul Syed Habib*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19774](#)
- Syed Gouse v. Tejendra Singh Amar Sindhu*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19603](#)
- Syed Hafiz v. Atha Ulla Khan*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19374](#)
- Syed Javeed Ahmed v. Sunil. M.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19636](#)
- Syed Khadir v. State*, (M.G. Uma, J.), [2024 SCC OnLine Kar 18938](#)
- Syed Khaleem v. District Wakf Committee*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 19283](#)
- Syed Majar v. State*, (K. Natarajan, J.), [2024 SCC OnLine Kar 18927](#)
- Syed Moula v. Managing Director*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19725](#)
- Syed Nisar Patel v. Akbari Begum*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20366](#)
- Syed Rafic v. State of Karnataka*, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 18968](#)
- Syed Sadiq v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20786](#)
- Syed Sadiya v. Krishnaiah P.*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 19521](#)

- Syed Shabuddin v. State of Karnataka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19092](#)
- Syed Shafir UR Rehaman v. United India Ins. Co. Ltd.*, (T.G. Shivashankare Gowda, J.), [2024 SCC OnLine Kar 19534](#)
- Syed Suhail v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19111](#)
- Syed Zahid Ali v. Ganapathi Vishnu Lakshmi Bramma Sraswathi Enterprises*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20638](#)
- Syedsab v. State of Karnataka*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20349](#)
- Sylvia Castelino v. State Consumer Redressal Forum*, (S.G. Pandit and C.M. Poonacha, JJ.), [2024 SCC OnLine Kar 20730](#)
- T Channagiriyappa v. Gangamma*, (Anant Ramanath Hegde, J.), [2024 SCC OnLine Kar 19890](#)
- T Dakshina Murthy v. Neha Kamath*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20685](#)
- T. Bhaskar Naidu v. Ashoknagar Coop. Bank Ltd.*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20910](#)
- T. Nagappa v. Seenappa*, (R. Nataraj, J.), [2024 SCC OnLine Kar 20710](#)
- T. Shivakumara v. Vijayakumara S.R.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19804](#)
- T. Sunanda v. T. Jayaram Reddy*, (R. Nataraj, J.), [2024 SCC OnLine Kar 20255](#)
- T.B. Manjunath v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 18971](#)
- T.M. Sreenivasegowda v. Commissioner*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20767](#)
- T.N. Panduranga v. T.B. Manjanna*, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 19962](#)
- T.N. Sirdhar v. Chaithanya V.*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 20799](#)
- T.R. Kishore Kumar v. P. Annaiah*, (R. Nataraj, J.), [2024 SCC OnLine Kar 20566](#)
- T.R. Shivakumar v. State of Karnataka*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 20413](#)
- T.S. Abdul Shiyab v. M.B. Ayyappa*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19564](#)
- T.S. Janakiram v. National Insurance Co. Ltd.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19694](#)
- Tajamul Ahamed v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 20449](#)
- Tamil Selvi v. Canara Bank*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 20941](#)
- Tanuja Monnappa v. Authorized Officer*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20834](#)
- Tanveera Samiulla Shariff v. ICICI Bank Ltd.*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20575](#)
- Tara Bhojgowda v. Shreelatha Vaidyanathan*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19894](#)
- Tejas M.K. v. State of Karnataka*, (Rajendra Badamkar, J.), [2024 SCC OnLine Kar 19069](#)
- Tenzing A. Director v. Bruhat Bengaluru Mahanagara Palike Corpn.*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20858](#)
- Thammegowda v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 20617](#)
- Thammegowda v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 20732](#)
- Thanuja Nayaka A v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20519](#)
- Tharamathi C v. Tahsildar, Brahmavara Taluk*, (R. Devdas, J.), [2024 SCC OnLine Kar 20935](#)
- Thayab Baig v. State of Karnataka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19120](#)
- Thejaswini HV v. Paramesh C.P.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19506](#)

- Therajamma v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 20463](#)
- Thimaia v. State*, (K. Natarajan, J.), [2024 SCC OnLine Kar 19187](#)
- Thimmakka v. Excise Commissioner in Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20626](#)
- Thimmappa Reddy v. Yerramma*, (K. Somashekar and Rajesh Rai K., JJ.), [2024 SCC OnLine Kar 18863](#)
- Thimme Gowda v. Principal Secretary*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 20604](#)
- Thimmegowda v. Mallesha*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 19366](#)
- Thirumale Gowda v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 20433](#)
- Thoufik v. Ayesha*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 18941](#)
- Thribhuvan C.P. v. Sahana M.S.*, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 20823](#)
- Tirumala v. State of Karnataka*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20339](#)
- TN Shridhar v. State of Karnataka*, (Anant Ramanath Hegde, J.), [2024 SCC OnLine Kar 19136](#)
- TN Vijayanarayana Reddy v. Bagadi Gautham*, (K. Somashekar and Rajesh Rai K., JJ.), [2024 SCC OnLine Kar 18724](#)
- Tokola Madhusudan v. G Anil Kumar*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19097](#)
- Torgal Distilleries (p) Ltd. v. Hubli Electric Supply Co. Ltd.*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20340](#)
- Transport Coop. Society Ltd. v. Secretary, Regional Transport Authority*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 20553](#)
- Triveni Mahendra v. Mala Ramesh Kodkany*, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 19965](#)
- Tyagaraj P.G. v. State of Karnataka*, (V. Srishananda, J.), [2024 SCC OnLine Kar 19051](#)
- Tyarappa B.E. v. Divisional Manager*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19612](#)
- Udayshankar v. Divisional Controller*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19394](#)
- Udiyana Nanjunda Ravi v. Ragapriya*, (N.V. Anjaria, C.J. and T.G. Shivashankare Gowda, J.), [2024 SCC OnLine Kar 18707](#)
- Uma v. Govind*, (M.G. Uma, J.), [2024 SCC OnLine Kar 19906](#)
- Umar Moin A v. Kubra N.K.*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 20539](#)
- Umashankara. D.S. v. B.S. Mahesh*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19700](#)
- Umesh Basavaraj Kamatagi v. Savita*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19325](#)
- Umesh R v. State of Karnataka*, (Rajendra Badamkar, J.), [2024 SCC OnLine Kar 19041](#)
- Umesh v. Ibrahim Baadsha PV*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19635](#)
- Umesh v. Ramanand Swamiji*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19309](#)
- Ummar T.S. v. M.B. Ayyappa*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19563](#)
- Ummedmal v. C.D. Ravi*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 19290](#)
- Union Bank of India v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20864](#)
- Union of India v. Dodda Jambanna*, (H.T. Narendra Prasad and K.V. Aravind, JJ.), [2024 SCC OnLine Kar 19435](#)

- Union of India v. G. Suresh*, (**Krishna S. Dixit** and C.M. Joshi, JJ.), [2024 SCC OnLine Kar 20819](#)
- Union of India v. Manimekalai Sunil Kumar*, (**Krishna S. Dixit** and C.M. Joshi, JJ.), [2024 SCC OnLine Kar 20828](#)
- Union of India v. Rukmini*, (R. Nataraj, J.), [2024 SCC OnLine Kar 19370](#)
- Union of India v. Salarpuria Properties (P) Ltd.*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 19942](#)
- Union of India v. Simon K. John*, (**Krishna S. Dixit** and C.M. Joshi, JJ.), [2024 SCC OnLine Kar 20987](#)
- United Basel Mission Church in India Trust Assn. v. Srimant B. Gudasalamani*, (E.S. Indires, J.), [2024 SCC OnLine Kar 20229](#)
- United Breweries (Holding) Ltd. v. Ikyam Solutions (P) Ltd.*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 18671](#)
- United Breweries (Holdings) Ltd. v. Commissioner*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 18672](#)
- United India Insurance Co. Ltd. v. Anandakumar*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19707](#)
- United India Insurance Co. Ltd. v. B. Prasanna Kumar*, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 19468](#)
- United India Insurance Co. Ltd. v. LS Doraiswamy*, (T.G. Shivashankare Gowda, J.), [2024 SCC OnLine Kar 19604](#)
- United India Insurance Co. Ltd. v. Mallavva*, (M.I. Arun and Umesh M. Adiga, JJ.), [2024 SCC OnLine Kar 19347](#)
- United India Insurance Co. Ltd. v. P. Kempanna Gowda*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19582](#)
- United India Insurance Co. Ltd. v. Suneeta*, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20080](#)
- United India Insurance Co. Ltd. v. Sunitha*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19632](#)
- United Insurance Co. Ltd. v. Sudhakar Shettigar*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 19557](#)
- Univercell Telecommunications (India) (P) Ltd. v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20784](#)
- Univercell Telecommunications (India) (P) Ltd. v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20792](#)
- Univercell Telecommunications (India) (P) Ltd. v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20879](#)
- University of Agricultural Sciences v. Venu S.A.*, (S. Sunil Dutt Yadav and Vijaykumar A. Patil, JJ.), [2024 SCC OnLine Kar 20023](#)
- V. Krishna v. Secretary*, (M.G.S. Kamal, J.), [2024 SCC OnLine Kar 19961](#)
- V. Rathnakumari v. Divisional Controller*, (M.G.S. Kamal, J.), [2024 SCC OnLine Kar 19958](#)
- V. Thimmaraju v. Sellathkurai K.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19645](#)
- V. Vagish v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 21028](#)
- V. Venkateshwara Rao v. Avinash Menon Rajendran*, (N.V. Anjaria, C.J. and T.G. Shivashankare Gowda, J.), [2024 SCC OnLine Kar 18714](#)

- V.M. Chowdry v. L. Kenchappa*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19305](#)
- V.M. Shankara v. Parveez Pasha*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19546](#)
- V.R. Jagadish v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 20414](#)
- V.S. Balasubramanayam v. L.K. Trust*, (C.M. Joshi, J.), [2024 SCC OnLine Kar 19897](#)
- V.V. Singara Velu v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19203](#)
- Vaasanthi V Kumar v. Vasanth Kumar*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 20534](#)
- Vaasundhara College of Pharmacy v. Rajiv Gandhi University of Health Sciences*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 20838](#)
- Vageesh N.M. v. State of Karnataka*, (Suraj Govindaraj, J.), [2025 SCC OnLine Kar 18509](#)
- Vaibhav v. State of Karnataka*, (Suraj Govindaraj, J.), [2025 SCC OnLine Kar 18504](#)
- Vakil Naik v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 18937](#)
- Vanajakshi v. Imtiyaz Ulla*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 19470](#)
- Vanajakshi v. Rajshekar*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 19323](#)
- Vanathy Rajkumar v. K. Harish Kumar*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 20587](#)
- Vandana M. Ladwa v. RTA*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 21009](#)
- Vanita v. Prashant*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 18754](#)
- Varadaraju v. Mohan G.*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19517](#)
- Varalakshamma v. B Chandrappa*, (M.G.S. Kamal, J.), [2024 SCC OnLine Kar 19989](#)
- Varalaxmi v. State of Karnataka*, (Mohammad Nawaz, J.), [2024 SCC OnLine Kar 19058](#)
- Varthur Prakash v. State of Karnataka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19185](#)
- Varun Chopra an Indian v. Shyam Sunder Chopra*, (Anant Ramanath Hegde, J.), [2024 SCC OnLine Kar 19904](#)
- Varun Raj S. v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 18936](#)
- Vasantha Bai v. Jyothinagareshwara Swamy*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 19289](#)
- Vasantha Kumar v. State of Karnataka*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 20195](#)
- Vasanthi Vinekar v. K Narayana Swamy*, (Anant Ramanath Hegde, J.), [2024 SCC OnLine Kar 19916](#)
- Vasudeva JS v. Satishkumar S Hosamani*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 18686](#)
- Vasudeva K.C. v. Manager*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19818](#)
- Vasudevan Sathyamoorthy v. State of Karnataka*, (K. Natarajan, J.), [2024 SCC OnLine Kar 19076](#)
- Vasuki Power System (P) Ltd. v. Bank of Maharashtra*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20717](#)
- Veerabhadrapa v. Krishne Gowda*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19551](#)
- Veerabhadrapa v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 20592](#)
- Veerabhadreshar Furniture v. State of Karnataka*, (Suraj Govindaraj, J.), [2025 SCC OnLine Kar 18507](#)
- Veerabhadreshwara Industrial Training College v. L. Vivekananda*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20287](#)

Veeranna v. Nandkumar, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20059](#)
Veerappa Gowda v. Shailesh U., (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19460](#)
Veerasha S.R. v. State of Karnataka, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 21014](#)
Veeerbhadrappa v. State of Karnataka, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 19238](#)
Veerasha v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 18896](#)
Velu B. Pethi v. Kayessess Constructions (P) Ltd., (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 20205](#)
Venkata Rao v. Mahadevaiah, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 19286](#)
Venkatalakshmamma v. Tahasildhar, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20723](#)
Venkatappa v. State of Karnataka, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 20586](#)
Venkatappa v. State, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 18976](#)
Venkataraju B v. Principal Secretary, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 20696](#)
Venkataramanappa v. State of Karnataka, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20435](#)
Venkategowda v. M. Shanthakumar, (R. Nataraj, J.), [2024 SCC OnLine Kar 20600](#)
Venkatesh B v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20954](#)
Venkatesh G.D. v. State of Karnataka, (K. Natarajan, J.), [2024 SCC OnLine Kar 19140](#)
Venkatesh M. v. State of Karnataka, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 20700](#)
Venkatesh S v. State of Karnataka, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 19013](#)
Venkatesh S v. State of Karnataka, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19100](#)
Venkatesh v. Amaravathi, (K.S. Mudagal and T.G. Shivashankare Gowda, JJ.), [2024 SCC OnLine Kar 19406](#)
Venkatesh v. Kanthamma, (R. Nataraj, J.), [2024 SCC OnLine Kar 20611](#)
Venkatesh v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20467](#)
Venkatesh v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20471](#)
Venkatesh v. State of Karnataka, (C.M. Joshi, J.), [2024 SCC OnLine Kar 19048](#)
Venkateshappa v. Muniyamma, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 20016](#)
Venkateshmurthy v. Registrar of Coop. Societies, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 20485](#)
Venkob Rao v. Girish Swamy, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 19853](#)
Veronika v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20426](#)
Vibhuti Trading v. Canara Bank, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20448](#)
Vidya v. Kirankumar, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 18760](#)
Vidyasagar v. Basayya, (H.T. Narendra Prasad and K.V. Aravind, JJ.), [2024 SCC OnLine Kar 19440](#)
Vijay Kumar A v. State of Karnataka, (Rajendra Badamikar, J.), [2024 SCC OnLine Kar 19178](#)
Vijay Kumar Siwal v. State of Karnataka, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 20521](#)
Vijay Kumar Tengli v. State of Karnataka, (**Jyoti Mulimani**, J.), [2025 SCC OnLine Kar 18514](#)
Vijay S. Katkar v. Director of Factories, (J.M. Khazi, J.), [2024 SCC OnLine Kar 19226](#)
Vijaya Bank v. J. Sagay Anand, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19918](#)
Vijayakumar Y.P. v. State of Karnataka, (K. Natarajan, J.), [2024 SCC OnLine Kar 19218](#)

- Vijayakumar v. Principal Shrishar*, (E.S. Indires, J.), [2024 SCC OnLine Kar 20163](#)
- Vijayan R v. S.G. Ramachandran*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 18719](#)
- Vijaykumar M. Sheelvant v. State of Karnataka*, (**Suraj Govindaraj**, J.), [2025 SCC OnLine Kar 18503](#)
- Vijaykumar SA v. C Shikha*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 18703](#)
- Vijaykumar v. Suresh*, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20063](#)
- Vijesh M v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19005](#)
- Vikalachethana Kshemabivruddi Club v. State*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20654](#)
- Vikas K. v. State*, (V. Srishananda, J.), [2024 SCC OnLine Kar 18956](#)
- Vikram Kushnoor v. Commissioner*, (V. Srishananda, J.), [2024 SCC OnLine Kar 20363](#)
- Vikram N v. State*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 19125](#)
- Vikram Prabhakar v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 19199](#)
- Villas T Rathod v. State of Karnataka*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 20441](#)
- Vimala Rai v. Anbalagan*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19830](#)
- Vinay Kumar M.M. v. Manager*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19806](#)
- Vinay R. Reddy v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19027](#)
- Vinay. V. v. Subbarathnamma*, (R. Nataraj, J.), [2024 SCC OnLine Kar 20494](#)
- Vinay v. State of Karnataka*, (Anil B. Katti, J.), [2024 SCC OnLine Kar 18879](#)
- Vinayak Patil v. Commissioner*, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20081](#)
- Vinayak v. Malabai*, (E.S. Indires and Ramachandra D. Huddar, JJ.), [2024 SCC OnLine Kar 19884](#)
- Vinayak v. State of Karnataka*, (Anil B. Katti, J.), [2024 SCC OnLine Kar 18884](#)
- Vinayak v. Totgar's Coop. Sales Society*, (**C.M. Poonacha**, J.), [2024 SCC OnLine Kar 20802](#)
- Vinayashree v. Shashank SK*, (G Basavaraja, J.), [2024 SCC OnLine Kar 18772](#)
- Vinoda K. v. C.K. Srinivasa*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 18805](#)
- Vinodkumar v. State of Karnataka*, (**S.R. Krishna Kumar**, J.), [2024 SCC OnLine Kar 20971](#)
- Virupakshamma v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 20144](#)
- Virupakshappa v. M.G. Roopa*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 19681](#)
- Vishal Pathange G v. Bruhat Bangalore Mahanagara Palike NR Square*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 20261](#)
- Vishal Sharma v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 19142](#)
- Vishal v. Rafikahmed Mammadhanif Pachapur*, (E.S. Indires, J.), [2024 SCC OnLine Kar 20121](#)
- Vishalakshamma v. Manager*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19734](#)
- Vishvanath v. State of Karnataka*, (Shivashankar Amarannavar, J.), [2024 SCC OnLine Kar 18900](#)
- Vishwadarshana Education Society v. State of Karnataka*, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 20046](#)
- Vishwanath Shetty v. Ananda Shetty*, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19869](#)

Vishwanath Shetty v. Inspector General of Registration & Commissioner, (C.M. Poonacha, J.), 2024 SCC OnLine Kar 20573

Vishweshwar v. Tammanna, (C.M. Poonacha, J.), 2024 SCC OnLine Kar 19996

Visvesvaraya Technological University v. State of Karnataka, (Ravi V. Hosmani, J.), 2024 SCC OnLine Kar 20084

Vittal v. Shivabasappa, (Vijaykumar A. Patil, J.), 2024 SCC OnLine Kar 19333

Vivekananda Sports & Cultural Sangha v. Principal Secretary, (M. Nagaprasanna, J.), 2024 SCC OnLine Kar 20554

Vokkaligara C. Thammaiah v. Vokkaligara Laxmamma, (Ravi V. Hosmani, J.), 2024 SCC OnLine Kar 20012

White Monkey F & B LLP v. M. Ganesh Kumar, (K. Somashekar and Rajesh Rai K., JJ.), 2024 SCC OnLine Kar 18746

Y Bhaskar v. State of Karnataka, (S. Vishwajith Shetty, J.), 2024 SCC OnLine Kar 20801

Y. Krishna Reddy v. State of Karnataka, (M.G. Uma, J.), 2024 SCC OnLine Kar 20078

Y. Mohan Raju v. Bruhat Bengaluru Mahanagara Palike, (B.M. Shyam Prasad, J.), 2024 SCC OnLine Kar 20492

Y.R. Radhakrishna v. State of Karnataka, (Mohammad Nawaz, J.), 2024 SCC OnLine Kar 18833

Yajnesh v. Managing Director, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), 2024 SCC OnLine Kar 19778

Yallappa Nagu Naik v. State of Karnataka, (Anil B. Katti, J.), 2024 SCC OnLine Kar 19224

Yallappa v. Guppallamma, (S.R. Krishna Kumar, J.), 2024 SCC OnLine Kar 20744

Yallappa v. Nitheenkumar Y, (E.S. Indires, J.), 2024 SCC OnLine Kar 20177

Yallappa v. State of Karnataka, (Rajendra Badamkar, J.), 2024 SCC OnLine Kar 18917

Yallappa v. State of Karnataka, (Shivashankar Amarannavar, J.), 2024 SCC OnLine Kar 18864

Yallappa v. Manjula Annigeri, (E.S. Indires and Ramachandra D. Huddar, JJ.), 2024 SCC OnLine Kar 19880

Yallawa v. Parashuram, (H.T. Narendra Prasad and K.V. Aravind, JJ.), 2024 SCC OnLine Kar 19912

Yamuna Anantrai Kamat v. GTV Reddy & Sons, (N.S. Sanjay Gowda, J.), 2024 SCC OnLine Kar 19277

Yankya Naik v. Tahasildhar, (R. Devdas, J.), 2024 SCC OnLine Kar 20248

Yashas Naidu B.G. v. State, (S. Vishwajith Shetty, J.), 2024 SCC OnLine Kar 19025

Yashodamma v. N. Nanjappa, (R. Nataraj, J.), 2024 SCC OnLine Kar 19423

Yashodha v. Vinodhakumar, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), 2024 SCC OnLine Kar 19743

Yasmin Sait v. Shireen Karan Singh, (R. Nataraj, J.), 2024 SCC OnLine Kar 20488

Yellapura Taluk Shikshana Samithi v. State of Karnataka, (N.S. Sanjay Gowda, J.), 2024 SCC OnLine Kar 20044

Yoegsh M.K. v. HT Pratheepa, (S. Vishwajith Shetty, J.), 2024 SCC OnLine Kar 18960

Yogananda A v. Visvesvaraya Technological University, (Sachin Shankar Magadum, J.), 2024 SCC OnLine Kar 20417

Yogananda DV v. Likitha PB, (S. Rachaiah, J.), 2024 SCC OnLine Kar 19254

Yoganna v. State of Karnataka, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 20173](#)

Yogesh CS v. Krishnegowda NM, (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19729](#)

Yogesh Govind Naik v. State of Karnataka, (J.M. Khazi, J.), [2024 SCC OnLine Kar 18873](#)

Yogesh v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 20726](#)

Yosuf v. United India Insurance Co. Ltd., (T.G. Shivashankare Gowda, J. and K.T. Premalatha, Member), [2024 SCC OnLine Kar 19379](#)

Zubida v. Piramal Capital & Housing Finance Ltd., (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 20405](#)

Manipur High Court [12]

Angom Ningthemjao Singh v. State of Manipur, (Ahanthem Bimol Singh, J.), [2025 SCC OnLine Mani 462](#)

Chongtham Ronaldo Singh v. State of Manipur, (A. Guneshwar Sharma, J.), [2025 SCC OnLine Mani 457](#)

K. Achouba Singh v. State of Manipur, (A. Guneshwar Sharma, J.), [2025 SCC OnLine Mani 460](#)

Kh. Puspallata Devi v. State of Manipur, (A. Guneshwar Sharma, J.), [2025 SCC OnLine Mani 463](#)

Mehul Desai v. Narcotics Control Bureau, (A. Guneshwar Sharma, J.), [2025 SCC OnLine Mani 456](#)

Mohd. Riyajuddin v. State of Manipur, (Ahanthem Bimol Singh, J.), [2025 SCC OnLine Mani 461](#)

Mutum Bobi Singh v. HDFC Bank, (A. Guneshwar Sharma, J.), [2025 SCC OnLine Mani 464](#)

Okram Ibomcha Singh v. State of Manipur, (Ahanthem Bimol Singh, J.), [2025 SCC OnLine Mani 467](#)

RK Joteen Singh v. Union of India, (Ahanthem Bimol Singh, J.), [2025 SCC OnLine Mani 465](#)

Sanasam Subhaschandra Singh v. State of Manipur, (A. Guneshwar Sharma, J.), [2025 SCC OnLine Mani 466](#)

Union of India v. Anirudh Kumar, (Kempaiah Somashekar, C.J. and Ahanthem Bimol Singh, J.), [2025 SCC OnLine Mani 458](#)

Union Public Service Commission v. Ronaldo Moirangthem, (Kempaiah Somashekar, C.J.), [2025 SCC OnLine Mani 459](#)

Meghalaya High Court [8]

Arnab Sen v. State of Meghalaya, (W. Diengdoh, J.), [2025 SCC OnLine Megh 965](#)

CBI v. Prakash Kaur, (H.S. Thangkhiew, J.), [2025 SCC OnLine Megh 971](#)

Hamkylla Suchiang v. State of Meghalaya, (W. Diengdoh, J.), [2025 SCC OnLine Megh 969](#)

Istiak Alom v. State of Meghalaya, (H.S. Thangkhiew, J.), [2025 SCC OnLine Megh 970](#)

Meghalaya Power Distribution Corpn. Ltd. v. Phinik Mynsong, (B. Bhattacharjee, J.), [2025 SCC OnLine Megh 966](#)

Re-Seng Khasi Hima Crematorium v. State of Meghalaya, (I.P. Mukerji, C.J. and W. Diengdoh, J.), [2025 SCC OnLine Megh 967](#)

Salseng M. Sangma v. State of Meghalaya, (B. Bhattacharjee, J.), [2025 SCC OnLine Megh 968](#)

Sunil Kumar Savita v. Union of India, (H.S. Thangkhiew, J.), 2025 SCC OnLine Megh 972

Madhya Pradesh High Court [63]

Ajay Kumar Tiwari v. State of M.P., (Maninder S. Bhatti, J.), 2025 SCC OnLine MP 6166

Ajay Kumar v. State of M.P., (Anand Pathak and Pushpendra Yadav, JJ.), 2025 SCC OnLine MP 6188

Anil v. State of M.P., (Pranay Verma, J.), 2025 SCC OnLine MP 6196

Antim Jaiswal v. State of M.P., (Vijay Kumar Shukla, J.), 2025 SCC OnLine MP 6195

Asha Anwar v. State of M.P., (Vishal Mishra, J.), 2025 SCC OnLine MP 6190

Ashok Baghel v. State of M.P., (Milind Ramesh Phadke, J.), 2025 SCC OnLine MP 6142

Ashok Kumar Dixit (Dr.) v. Rajmata Vijayaraje Sindhya Agriculture University, (Vijay Kumar Shukla, J.), 2025 SCC OnLine MP 6177

Asif Beg Mirza v. State of M.P., (Vijay Kumar Shukla, J.), 2025 SCC OnLine MP 6180

Balkishan Pandey v. State of M.P., (Vishal Mishra, J.), 2025 SCC OnLine MP 6146

Chainshankar Tiwari v. State of M.P., (Vijay Kumar Shukla, J.), 2025 SCC OnLine MP 6179

Chinta Singh v. State of M.P., (Maninder S. Bhatti, J.), 2025 SCC OnLine MP 6156

Deepankar Vishwas v. State of M.P., (Suresh Kumar Kait, C.J. and Vivek Jain, J.), 2025 SCC OnLine MP 6145

Dinesh Singh Raghuvanshi v. State of M.P., (Ashish Shrotri, J.), 2025 SCC OnLine MP 6185

Dinnu v. State of M.P., (Milind Ramesh Phadke, J.), 2025 SCC OnLine MP 6143

Ganesiya Bai v. State of M.P., (Vishal Mishra, J.), 2025 SCC OnLine MP 6148

Heera Bai Thakrey v. State of M.P., (Maninder S. Bhatti, J.), 2025 SCC OnLine MP 6154

Hira Power & Steels Ltd. v. State of M.P., (Atul Sreedharan and Pradeep Mittal, JJ.), 2025 SCC OnLine MP 6197

Ishwar Porwal v. State of M.P., (Pranay Verma, J.), 2025 SCC OnLine MP 6193

Kaluram v. State of M.P., (Vijay Kumar Shukla, J.), 2025 SCC OnLine MP 6161

Kamal Khan v. State of M.P., (Maninder S. Bhatti, J.), 2025 SCC OnLine MP 6155

Kamla Malviya v. State of M.P., (Maninder S. Bhatti, J.), 2025 SCC OnLine MP 6151

Leela Bai Charan v. State of M.P., (Pranay Verma, J.), 2025 SCC OnLine MP 6176

M.G.R Developers v. State of M.P., (Pranay Verma, J.), 2025 SCC OnLine MP 6170

Mahavir Medical Partnership Firm v. ICICI Bank, (Pranay Verma, J.), 2025 SCC OnLine MP 6198

Mahesh Dawar v. State of M.P., (Vijay Kumar Shukla, J.), 2025 SCC OnLine MP 6173

Manish Gamad v. State of M.P., (Pranay Verma, J.), 2025 SCC OnLine MP 6168

Mohar Singh v. State of M.P., (Anil Verma, J.), 2025 SCC OnLine MP 6137

Mohd. Hussain v. State of M.P., (Pranay Verma, J.), 2025 SCC OnLine MP 6181

Mohd. Rashid Siddiqui v. State of M.P., (Maninder S. Bhatti, J.), 2025 SCC OnLine MP 6153

Mohd. Saif Hanfi (Dr.) v. State of M.P., (Atul Sreedharan and Pradeep Mittal, JJ.), 2025 SCC OnLine MP 6182

Motilal Dhakad v. State of M.P., (Anil Verma, J.), 2025 SCC OnLine MP 6138

Naan Singh v. State of M.P., (Vijay Kumar Shukla, J.), 2025 SCC OnLine MP 6191

Nasir Khan v. Chief Manager, (**Vishal Mishra**, J.), [2025 SCC OnLine MP 6187](#)
Nature Buildcon v. State of M.P., (**Pranay Verma**, J.), [2025 SCC OnLine MP 6169](#)
Naval Singh Kushwah v. State of M.P., (**Anil Verma**, J.), [2025 SCC OnLine MP 6136](#)
Nisha Singh Chouhan (Dr.) v. State of M.P., (**Vivek Jain**, J.), [2025 SCC OnLine MP 6147](#)
Pradeep Jaiswal v. State of M.P., (**Subodh Abhyankar**, J.), [2025 SCC OnLine MP 6139](#)
Prakash Virkare v. State of M.P., (**Maninder S. Bhatti**, J.), [2025 SCC OnLine MP 6158](#)
Premlal Kol v. State of M.P., (**Devnarayan Mishra**, J.), [2025 SCC OnLine MP 6140](#)
Prosecutrix v. State of M.P., (**Amit Seth**, J.), [2025 SCC OnLine MP 6184](#)
Rajendra Mallaiya v. Muniicipal Council Sagar, (**Maninder S. Bhatti**, J.), [2025 SCC OnLine MP 6150](#)
Rajkapoor Verma (Dr.) v. State of M.P., (**Vijay Kumar Shukla**, J.), [2025 SCC OnLine MP 6178](#)
Riya Verma v. State of M.P., (**Pranay Verma**, J.), [2025 SCC OnLine MP 6186](#)
Sachin Mishra v. State of M.P., (**Milind Ramesh Phadke**, J.), [2025 SCC OnLine MP 6144](#)
Sandeep v. State of M.P., (**Vijay Kumar Shukla**, J.), [2025 SCC OnLine MP 6159](#)
Sanjiv Singh v. State of M.P., (**Maninder S. Bhatti**, J.), [2025 SCC OnLine MP 6157](#)
Santosh Kahar v. State of M.P., (**Vishal Mishra**, J.), [2025 SCC OnLine MP 6183](#)
Sarita Jain v. State of M.P., (**Pranay Verma**, J.), [2025 SCC OnLine MP 6163](#)
Savitri v. State of M.P., (**Vijay Kumar Shukla**, J.), [2025 SCC OnLine MP 6175](#)
Sayed Israr Ali v. State of M.P., (**Vijay Kumar Shukla**, J.), [2025 SCC OnLine MP 6189](#)
Shantabai v. Collector, (**Pranay Verma**, J.), [2025 SCC OnLine MP 6162](#)
Shiva v. State of M.P., (**Sanjeev S. Kalgaonkar**, J.), [2025 SCC OnLine MP 6141](#)
Shivachand Pahade v. State of M.P., (**Vishal Mishra**, J.), [2025 SCC OnLine MP 6194](#)
Sonu Gupta v. State of M.P., (**Vishal Mishra**, J.), [2025 SCC OnLine MP 6164](#)
Sudhir Kumar Verma v. State of M.P., (**Pranay Verma**, J.), [2025 SCC OnLine MP 6192](#)
Sushma Jain (Dr.) v. State of M.P., (**Maninder S. Bhatti**, J.), [2025 SCC OnLine MP 6152](#)
Tiwari Traders & Transport v. State of M.P., (**Vishal Mishra**, J.), [2025 SCC OnLine MP 6167](#)
Vijay Gathe v. State of M.P., (**Vijay Kumar Shukla**, J.), [2025 SCC OnLine MP 6174](#)
Vijay Kumar Sharma v. State of M.P., (**Maninder S. Bhatti**, J.), [2025 SCC OnLine MP 6160](#)
Vijay Singh v. State of M.P., (**Amit Seth**, J.), [2025 SCC OnLine MP 6165](#)
Vinaykumar Dwivedi v. State of M.P., (**Maninder S. Bhatti**, J.), [2025 SCC OnLine MP 6149](#)
Vinod Patil v. State of M.P., (**Pranay Verma**, J.), [2025 SCC OnLine MP 6172](#)
Yashoda v. State of M.P., (**Vijay Kumar Shukla**, J.), [2025 SCC OnLine MP 6171](#)

Patna High Court [19]

Adhik Ram v. State of Bihar, (**Jitendra Kumar**, J.), [2025 SCC OnLine Pat 2702](#)
Amit Kumar Manjhi v. State of Bihar, (**Alok Kumar Pandey**, J.), [2025 SCC OnLine Pat 2695](#)
Arun Kumar v. Sushmita Kumari, (P.B. Bajanthri, Acting C.J. and **S.B. Pd. Singh**, J.), [2025 SCC OnLine Pat 2709](#)
Ashutosh Kumar v. State of Bihar, (**Rajiv Roy**, J.), [2025 SCC OnLine Pat 2701](#)
Bharat Kumar Chaudhary v. State of Bihar, (**Rajiv Roy**, J.), [2025 SCC OnLine Pat 2700](#)

Bibek Kumar Jaiswal v. Shabnam Jaiswal, (P.B. Bajanthri, Acting C.J. and **S.B. Pd. Singh**, J.), [2025 SCC OnLine Pat 2706](#)

Dipak Kumar Suretabh v. State of Bihar, (**Chandra Shekhar Jha**, J.), [2025 SCC OnLine Pat 2705](#)

Kalawati Devi v. State of Bihar, (**Satyavrat Verma**, J.), [2025 SCC OnLine Pat 2697](#)

Kaushal Yadav v. State of Bihar, (**Satyavrat Verma**, J.), [2025 SCC OnLine Pat 2696](#)

Mohd. Naushad Hussain v. Shahida Khaton, (P.B. Bajanthri, Acting C.J. and **S.B. Pd. Singh**, J.), [2025 SCC OnLine Pat 2710](#)

Neeraj Prasad v. State of Bihar, (**Chandra Shekhar Jha**, J.), [2025 SCC OnLine Pat 2703](#)

Nilu Kumari v. Sanjay Kumar, (P.B. Bajanthri, Acting C.J. and **S.B. Pd. Singh**, J.), [2025 SCC OnLine Pat 2707](#)

Pramod Pasi v. State of Bihar, (P.B. Bajanthri, Acting C.J. and **S.B. Pd. Singh**, J.), [2025 SCC OnLine Pat 2693](#)

Pramod Singh v. State of Bihar, (**Satyavrat Verma**, J.), [2025 SCC OnLine Pat 2699](#)

Ranglal Kumar v. State of Bihar, (**Chandra Shekhar Jha**, J.), [2025 SCC OnLine Pat 2698](#)

Santosh Mali v. State of Bihar, (**Alok Kumar Pandey**, J.), [2025 SCC OnLine Pat 2704](#)

Shashi Bhushan Poddar v. Gyan Bharti, (P.B. Bajanthri, Acting C.J. and **S.B. Pd. Singh**, J.), [2025 SCC OnLine Pat 2708](#)

State of Bihar v. Dayanand Prd Sinha & Com, (**Ramesh Chand Malviya**, J.), [2025 SCC OnLine Pat 2692](#)

Yogendra Yadav v. State of Bihar, (P.B. Bajanthri, Acting C.J. and **S.B. Pd. Singh**, J.), [2025 SCC OnLine Pat 2694](#)

Punjab and Haryana High Court [101]

Aad Ram v. Sukhwinder Singh, (**Sanjay Vashisth**, J.), [2025 SCC OnLine P&H 6595](#)

Ajay v. State of Haryana, (**Jasjit Singh Bedi**, J.), [2025 SCC OnLine P&H 6622](#)

Amit Kumar Sheoran v. Mohit, (**Sanjay Vashisth**, J.), [2025 SCC OnLine P&H 6607](#)

Anil Kumar v. State of Haryana, (**H.S. Grewal**, J.), [2025 SCC OnLine P&H 6590](#)

Ankush Jain v. Abhijraj Singh Chawla, (**Deepak Gupta**, J.), [2025 SCC OnLine P&H 6586](#)

Anoop v. State of Haryana, (**Sanjay Vashisth**, J.), [2025 SCC OnLine P&H 6616](#)

Attar Singh v. Anita Mahapatra, (**Sanjay Vashisth**, J.), [2025 SCC OnLine P&H 6606](#)

Attar Singh v. Jagdish Mahapatra, (**Sanjay Vashisth**, J.), [2025 SCC OnLine P&H 6605](#)

Atul Gupta v. State of Haryana, (**Namit Kumar**, J.), [2025 SCC OnLine P&H 6624](#)

Avdesh Kumar v. Sanjay Gupta, (**Sanjay Vashisth**, J.), [2025 SCC OnLine P&H 6602](#)

Bakshish Singh v. Harvinderpal Bansal, (**Sanjay Vashisth**, J.), [2025 SCC OnLine P&H 6587](#)

Baljinder Singh v. State of Punjab, (**N.S. Shekhawat**, J.), [2025 SCC OnLine P&H 6649](#)

Bhagwan Dass v. State of Punjab, (**G.S. Sandhwalia**, Acting C.J. and Lapita Banerji, J.), [2024 SCC OnLine P&H 15770](#)

Budhu v. State of Punjab, (**Rajesh Bhardwaj**, J.), [2025 SCC OnLine P&H 6627](#)

Butta Singh v. State of Punjab, (**N.S. Shekhawat**, J.), [2025 SCC OnLine P&H 6670](#)

Deepka v. State of Punjab, (**N.S. Shekhawat**, J.), [2025 SCC OnLine P&H 6673](#)

GSB Builders v. Greater Ludhiana Area Development Authority, (Anupinder Singh Grewal and Parmod Goyal, JJ.), [2025 SCC OnLine P&H 6668](#)

Gunwant Singh v. State of Punjab, (N.S. Shekhawat, J.), [2025 SCC OnLine P&H 6658](#)

Gurcharan Singh v. Chamkaur Singh, (Sanjay Vashisth, J.), [2025 SCC OnLine P&H 6603](#)

Gurinder Singh v. Sub Divisional Magistrate-cum-Election Tribunal, (Harsimran Singh Sethi and Vikas Suri, JJ.), [2025 SCC OnLine P&H 6661](#)

Gurjit Kaur v. State of Punjab, (Vinod S. Bhardwaj, J.), [2025 SCC OnLine P&H 6644](#)

Gurjt Kaur v. Narain Singh, (Archana Puri, J.), [2025 SCC OnLine P&H 6682](#)

Gurpreet Singh v. State of Punjab, (Sanjay Vashisth, J.), [2025 SCC OnLine P&H 6599](#)

Gurprit Singh Dhaliwal v. State of Punjab, (Rajesh Bhardwaj, J.), [2025 SCC OnLine P&H 6621](#)

Habib Khan v. State of Haryana, (Yashvir Singh Rathor, J.), [2025 SCC OnLine P&H 6643](#)

Hard Stone v. R.K. Trading Co., (Sanjay Vashisth, J.), [2025 SCC OnLine P&H 6597](#)

Hardev Singh v. State of Punjab, (Jasjit Singh Bedi, J.), [2025 SCC OnLine P&H 6623](#)

Hardev Singh v. State of Punjab, (Sumeet Goel, J.), [2025 SCC OnLine P&H 6617](#)

Jagpreet Singh v. State of Punjab, (N.S. Shekhawat, J.), [2025 SCC OnLine P&H 6650](#)

Jagsir Singh v. State of Punjab, (N.S. Shekhawat, J.), [2025 SCC OnLine P&H 6660](#)

Jaskaran Singh v. State of Punjab, (Sumeet Goel, J.), [2025 SCC OnLine P&H 6619](#)

Jaspal Singh v. Shirmomani Gurudwara Parbandhak Committee, (Harpreet Singh Brar, J.), [2025 SCC OnLine P&H 6585](#)

Jasvir Kaur v. Jaggar Singh, (Archana Puri, J.), [2025 SCC OnLine P&H 6680](#)

Jasvir Kaur v. State of Punjab, (N.S. Shekhawat, J.), [2025 SCC OnLine P&H 6653](#)

Jaswant Singh v. State of Punjab, (Jasjit Singh Bedi, J.), [2025 SCC OnLine P&H 6626](#)

Titender v. State of Haryana, (Tribhuvan Dahiya, J.), [2025 SCC OnLine P&H 6664](#)

Joga Singh v. State of Punjab, (Sumeet Goel, J.), [2025 SCC OnLine P&H 6628](#)

Joginder Lal v. State of Punjab, (N.S. Shekhawat, J.), [2025 SCC OnLine P&H 6657](#)

Joginder Singh v. State of Haryana, (Sanjay Vashisth, J.), [2025 SCC OnLine P&H 6613](#)

Jyoti v. State of Haryana, (Vinod S. Bhardwaj, J.), [2025 SCC OnLine P&H 6636](#)

Karamjeet Kaur v. Sarabjeet Singh, (Sanjay Vashisth, J.), [2025 SCC OnLine P&H 6601](#)

Karan Singh v. Bishan Singh, (Sanjay Vashisth, J.), [2025 SCC OnLine P&H 6600](#)

Karandeep Kaur v. State of Punjab, (Sumeet Goel, J.), [2025 SCC OnLine P&H 6646](#)

Karnail Singh Salaria v. Punjab Urban Planning & Development Authority, (Harpreet Singh Brar, J.), [2025 SCC OnLine P&H 6666](#)

Khush Preet v. State of Punjab, (Yashvir Singh Rathor, J.), [2025 SCC OnLine P&H 6641](#)

Khushboo v. State of Punjab, (Jasjit Singh Bedi, J.), [2025 SCC OnLine P&H 6639](#)

Kulbir Kaur v. State of Punjab, (Vinod S. Bhardwaj, J.), [2025 SCC OnLine P&H 6637](#)

Lalit Garg v. Dinesh Tyagi, (Sumeet Goel, J.), [2025 SCC OnLine P&H 6630](#)

Lovejit Singh v. State of Punjab, (Sumeet Goel, J.), [2025 SCC OnLine P&H 6633](#)

Lovepreet Singh v. State of Punjab, (Sumeet Goel, J.), [2025 SCC OnLine P&H 6609](#)

Lovish v. State of Punjab, (N.S. Shekhawat, J.), [2025 SCC OnLine P&H 6656](#)

- Madan Lal v. State of Haryana*, (Manjari Nehru Kaul and H.S. Grewal, JJ.), 2025 SCC OnLine P&H 6589
- Manisha v. State of Haryana*, (Yashvir Singh Rathor, J.), 2025 SCC OnLine P&H 6638
- Manjeet Singh v. State of Punjab*, (N.S. Shekhawat, J.), 2025 SCC OnLine P&H 6655
- Manohar Lal v. State of Punjab*, (Sumeet Goel, J.), 2025 SCC OnLine P&H 6610
- Manpreet Kaur v. State of Punjab*, (N.S. Shekhawat, J.), 2025 SCC OnLine P&H 6674
- Manpreet Singh v. State of Punjab*, (Vinod S. Bhardwaj, J.), 2025 SCC OnLine P&H 6642
- Navjeet Singh v. State of Punjab*, (Sumeet Goel, J.), 2025 SCC OnLine P&H 6635
- Padam Singh v. State of Haryana*, (Anupinder Singh Grewal and Parmod Goyal, JJ.), 2025 SCC OnLine P&H 6665
- Paramjit Singh v. State of Punjab*, (Sumeet Goel, J.), 2025 SCC OnLine P&H 6612
- Pari Kumari v. State of Punjab*, (Rupinderjit Chahal, J.), 2025 SCC OnLine P&H 6647
- Parmanand v. Registrar, Coop. Societies*, (Harpreet Singh Brar, J.), 2025 SCC OnLine P&H 6675
- Pars Ram Sharma v. Hem Raj*, (Sanjay Vashisth, J.), 2025 SCC OnLine P&H 6598
- Pawan Kumar v. Punjab State Agricultural Marketing Board*, (Harpreet Singh Brar, J.), 2025 SCC OnLine P&H 6659
- Pawanpreet Singh v. State of Punjab*, (N.S. Shekhawat, J.), 2025 SCC OnLine P&H 6654
- PCC-MLJ (JV) v. State of Punjab*, (Jagmohan Bansal, J.), 2025 SCC OnLine P&H 6584
- Prabhsharan Singh v. State of Punjab*, (Sumeet Goel, J.), 2025 SCC OnLine P&H 6629
- Prema Devi v. State (UT of Chandigarh)*, (Jagmohan Bansal, J.), 2025 SCC OnLine P&H 6676
- Punjab Breeders Ltd. v. State of Punjab*, (Anupinder Singh Grewal and Parmod Goyal, JJ.), 2025 SCC OnLine P&H 6672
- Punjab State Aids Control Society v. State of Punjab*, (Anupinder Singh Grewal and Parmod Goyal, JJ.), 2025 SCC OnLine P&H 6678
- Punjab State Civil Supplies Corpn. Ltd. v. Singla Food Products*, (Sanjay Vashisth, J.), 2025 SCC OnLine P&H 6608
- Rachna v. State of Haryana*, (Yashvir Singh Rathor, J.), 2025 SCC OnLine P&H 6640
- Rahul Goyal v. State of Punjab*, (Sanjay Vashisth, J.), 2025 SCC OnLine P&H 6632
- Rai Sahib v. State of Haryana*, (H.S. Grewal, J.), 2025 SCC OnLine P&H 6591
- Rajrani v. State of Haryana*, (Yashvir Singh Rathor, J.), 2025 SCC OnLine P&H 6648
- Rakesh Kumar v. State of Punjab*, (Harpreet Singh Brar, J.), 2025 SCC OnLine P&H 6663
- Ram Kishan v. Chatar Singh*, (Sanjay Vashisth, J.), 2025 SCC OnLine P&H 6594
- Ram Kumar v. Raghu Nandan*, (Archana Puri, J.), 2025 SCC OnLine P&H 6681
- Ram Mehar v. State of Punjab*, (Sumeet Goel, J.), 2025 SCC OnLine P&H 6631
- Ram Pal Singh v. State of Haryana*, (Jagmohan Bansal, J.), 2025 SCC OnLine P&H 6667
- Ravi Kumar v. State of Haryana*, (H.S. Grewal, J.), 2025 SCC OnLine P&H 6593
- Ravinder Singh v. State of Punjab*, (N.S. Shekhawat, J.), 2025 SCC OnLine P&H 6671
- Sachin Kumar v. State of Haryana*, (Sumeet Goel, J.), 2025 SCC OnLine P&H 6615
- Sajan Masih v. State of Punjab*, (H.S. Grewal, J.), 2025 SCC OnLine P&H 6634
- Sandeep Kaur v. State of Punjab*, (N.S. Shekhawat, J.), 2025 SCC OnLine P&H 6669
- Sandeep Singh v. State of Haryana*, (Sanjay Vashisth, J.), 2025 SCC OnLine P&H 6596

Sapna v. State of Punjab, (**Jasjit Singh Bedi**, J.), [2025 SCC OnLine P&H 6645](#)
Saravjeet Singh v. State of Haryana, (**Sumeet Goel**, J.), [2025 SCC OnLine P&H 6620](#)
Satpal Singh v. State of Punjab, (**Jasjit Singh Bedi**, J.), [2025 SCC OnLine P&H 6625](#)
Sawambarjit Singh v. State of Punjab, (**Jagmohan Bansal**, J.), [2025 SCC OnLine P&H 6662](#)
Singh v. State of Punjab, (**N.S. Shekhawat**, J.), [2025 SCC OnLine P&H 6651](#)
Sunil v. State of Haryana, (**Manisha Batra**, J.), [2025 SCC OnLine P&H 6614](#)
Surender Singh v. Haryana Staff Selection Commission, (**G.S. Sandhawalia** and **Vikas Suri**, JJ.), [2022 SCC OnLine P&H 4409](#)
Surinder Pal v. State of Punjab, (**Manisha Batra**, J.), [2025 SCC OnLine P&H 6618](#)
Surjeet Singh v. State of Punjab, (**H.S. Grewal**, J.), [2025 SCC OnLine P&H 6611](#)
Sushil Kumar Bansal v. S.R. Singal, (**Sanjay Vashisth**, J.), [2025 SCC OnLine P&H 6604](#)
Swastik Glass & Hardwara Co. v. Suju Exports, (**Sanjay Vashisth**, J.), [2025 SCC OnLine P&H 6588](#)
Tarsem Singh v. State of Punjab, (**H.S. Grewal**, J.), [2025 SCC OnLine P&H 6592](#)
Usha Garg v. State of Punjab, (**N.S. Shekhawat**, J.), [2025 SCC OnLine P&H 6652](#)
Usha Rani v. Jagmohan Bansal, (**Deepak Gupta**, J.), [2025 SCC OnLine P&H 6677](#)
Vaishali v. Nitin, (**Archana Puri**, J.), [2025 SCC OnLine P&H 6679](#)

Rajasthan High Court [1]

Rais Khan v. Commr., (**Pankaj Bhandari** and **Shubha Mehta**, JJ.), [2024 SCC OnLine Raj 3773](#)

Telangana High Court [4]

Ahmed Memorial Educational Society v. State of Telangana, (**K. Lakshman**, J.), [2025 SCC OnLine TS 698](#)
D. Vijay Chander Rao v. State of Telangana, (**J. Sreenivas Rao**, J.), [2025 SCC OnLine TS 697](#)
Itha Krishna v. State of Telangana, (**T. Madhavi Devi**, J.), [2025 SCC OnLine TS 699](#)
Nafees Begum v. State of Telangana, (**K. Lakshman**, J.), [2025 SCC OnLine TS 700](#)

Tripura High Court [1]

Jitender Kumar Singh v. Union of India, (**Biswajit Palit**, J.), [2025 SCC OnLine Tri 575](#)

Uttaranchal High Court [9]

Ashish Kumar Rathor v. State of Uttarakhand, (**Alok Kumar Verma**, J.), [2025 SCC OnLine Utt 2813](#)
Irshad v. State of Uttarakhand, (**Alok Kumar Verma**, J.), [2025 SCC OnLine Utt 2810](#)
Mamtesh Sharma v. State of Uttarakhand, (**Alok Kumar Verma**, J.), [2025 SCC OnLine Utt 2807](#)
Pummy Singh v. Narcotics Control Bureau, (**Alok Kumar Verma**, J.), [2025 SCC OnLine Utt 2812](#)
Rahul v. State of Uttarakhand, (**Manoj Kumar Tiwari**, J.), [2025 SCC OnLine Utt 2814](#)
Rohit Kumar v. State of Uttarakhand, (**Alok Kumar Verma**, J.), [2025 SCC OnLine Utt 2811](#)
Sahil Ahmad v. State of Uttarakhand, (**Alok Kumar Verma**, J.), [2025 SCC OnLine Utt 2806](#)
Sakib v. State of Uttarakhand, (**Alok Kumar Verma**, J.), [2025 SCC OnLine Utt 2809](#)

Vishal Gandhi v. State of Uttarakhand, (Alok Kumar Verma, J.), [2025 SCC OnLine Utt 2808](#)

Customs Excise and Service Tax Appellate Tribunal [49]

- ABC Electricals (P) Ltd. v. CCE*, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2025 SCC OnLine CESTAT 2683](#)
- Airovient Fans & Systems (P) Ltd. v. Commr. of CGST & Central Excise*, (K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 2696](#)
- Aquapharm Chemical Ltd. v. Commr. of Customs*, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 2667](#)
- Arihant Ship Breakers v. Commr. of Customs*, (Dr D.M. Misra, Member (Judicial) and Pullela Nageswara Rao, Member (Technical)), [2025 SCC OnLine CESTAT 2657](#)
- Avinash Azad Singh Tomar v. Commr., CGST & Central Excise*, (Binu Tamta, Member (Judicial) and P.V. Subba Rao, Member (Technical)), [2025 SCC OnLine CESTAT 2698](#)
- Bengal Energy Ltd. v. Commr. of CGST & Central Excise*, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2025 SCC OnLine CESTAT 2677](#)
- Black Gold Profiles (P) Ltd. v. CCE*, (R. Muralidhar, Member (Judicial) and A.K. Jyotishi, Member (Technical)), [2025 SCC OnLine CESTAT 2674](#)
- Central Industrial Security Force v. Commr. of CGST & Central Excise*, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2025 SCC OnLine CESTAT 2699](#)
- Claudius Coelho v. CCE*, (Dr D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2025 SCC OnLine CESTAT 2690](#)
- Commr. of CGST & CX v. Bhaskar Steel & Ferro Alloy (P) Ltd.*, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2025 SCC OnLine CESTAT 2682](#)
- Commr. of Customs v. Govind & Co.*, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 2663](#)
- Commr. of Customs v. R.K. Impex*, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 2671](#)
- Commr. of Customs v. Rajgaria Timber (P) Ltd.*, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 2662](#)
- D.M. Kumaraswamy v. Commr. of Service Tax*, (Dr D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2025 SCC OnLine CESTAT 2691](#)
- Dipti Ranjan Mohanty v. Commr. of C.G.S.T. & Central Excise*, (K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 2695](#)
- Engineering Complex v. CCE*, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2025 SCC OnLine CESTAT 2700](#)
- GMC & Co. v. Commr. of Customs*, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 2664](#)
- Greenpanel Industries Ltd. v. Commr. of Customs*, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 2669](#)
- Hyderabad Industries Ltd. v. Commr. of Central Tax & Central Excise*, (P.A. Augustian, Member (Judicial) and Pullela Nageswara Rao, Member (Technical)), [2025 SCC OnLine CESTAT 2652](#)
- IBM India (P) Ltd. v. Commr. of Service Tax*, (P.A. Augustian, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2025 SCC OnLine CESTAT 2693](#)

- Institute of Applied Quality Management v. Commr. of CGST & Central Excise*, (K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 2685](#)
- Jangipur Bengal Mega Food Park Ltd. v. Commr. of Customs*, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 2672](#)
- Jindal Steel & Power Ltd. v. Commr., CGST & CX*, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2025 SCC OnLine CESTAT 2684](#)
- Kerala State Industrial Enterprises Ltd. v. CCE*, (Dr D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2025 SCC OnLine CESTAT 2692](#)
- Kushagra Shipping Agency v. Commr. of Customs*, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 2668](#)
- Lagan Engineering Co. Ltd. v. CCE*, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2025 SCC OnLine CESTAT 2681](#)
- Mahesh Steel Traders v. Commr. of Customs*, (S.S. Garg, Member (Judicial)), [2025 SCC OnLine CESTAT 2658](#)
- MM Cylinders (P) Ltd. v. CCE*, (R. Muralidhar, Member (Judicial) and A.K. Jyotishi, Member (Technical)), [2025 SCC OnLine CESTAT 2673](#)
- Mohan Jute Ltd. v. CCE*, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2025 SCC OnLine CESTAT 2680](#)
- N. Harindra Shetty v. Commissioner of Service Tax*, (Dr D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2025 SCC OnLine CESTAT 2697](#)
- National Carrying Corpn. v. Commr. of Customs*, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 2665](#)
- Nippon Express (India) (P) Ltd. v. Commr. of Customs*, (Dr D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2025 SCC OnLine CESTAT 2655](#)
- Phoenix Conveyor Belt India (P) Ltd. v. Commr. of CGST & Central Excise*, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2025 SCC OnLine CESTAT 2676](#)
- R.P. Labour Supply & Security Service v. Commr. of CGST & Central Excise*, (Binu Tamta, Member (Judicial) and P.V. Subba Rao, Member (Technical)), [2025 SCC OnLine CESTAT 2653](#)
- Raiganj Computer & Information Technology v. Commr. of C.G.S.T. & Central Excise*, (K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 2694](#)
- Ritesh Jha v. Commr. of Customs*, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 2659](#)
- Sandeep Kumar Dikshit v. Commr. of Customs*, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 2670](#)
- Sanwar Agarwal Proprietor of Jindal Enterprises v. Commr. of Customs*, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 2660](#)
- Savla Spices v. CCE*, (R. Muralidhar, Member (Judicial) and A.K. Jyotishi, Member (Technical)), [2025 SCC OnLine CESTAT 2689](#)
- Shimizu Corpn. Bangalore Project Office (NIPRO) v. Commr. of Service Tax*, (Dr D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2025 SCC OnLine CESTAT 2687](#)
- Shyam Sel & Power Ltd. v. Commr. of CGST & Central Excise*, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2025 SCC OnLine CESTAT 2675](#)
- Sony India (P) Ltd. v. Commr. of Central Customs*, (Dr D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2025 SCC OnLine CESTAT 2656](#)

Sujit Das v. Commr. of Customs, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 2661](#)

Surabhi Enterprises (P) Ltd. v. Commr. of Customs, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 2666](#)

Surya Alloy Industries Ltd. v. Commr. of CGST & Central Excise, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2025 SCC OnLine CESTAT 2678](#)

Swastik Engineering v. Commr. of Central Tax, (P.A. Augustian, Member (Judicial) and Pullela Nageswara Rao, Member (Technical)), [2025 SCC OnLine CESTAT 2654](#)

Thrupthi Traders Ltd. v. CCE, (Dr D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2025 SCC OnLine CESTAT 2686](#)

Toji Raphel P. v. CCE, (Dr D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2025 SCC OnLine CESTAT 2688](#)

Umadutt Industries Ltd. v. CCE, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2025 SCC OnLine CESTAT 2679](#)

Competition Commission of India [1]

XYZ (Confidential) v. Emaar India Ltd., (Ravneet Kaur, Chairperson, Anil Agrawal, Member, Sweta Kakkad, Member and Deepak Anurag, Member), [2025 SCC OnLine CCI 77](#)

Income Tax Appellate Tribunal [50]

A.P. Associates v. CIT, (**Yogesh Kumar U.S.**, Member (Judicial) and Manish Agarwal, (Accountant Member)), [2025 SCC OnLine ITAT 9588](#)

Ankur Power Project (P) Ltd. v. CIT, (**Om Prakash Kant**, (Accountant Member) and Raj Kumar Chauhan, Member (Judicial)), [2025 SCC OnLine ITAT 9616](#)

Annamalai v. CIT, (**George George K.**, (Vice President) and S.R. Raghunatha, (Accountant Member)), [2025 SCC OnLine ITAT 9603](#)

AP Goyal Charitable Trust v. CIT, (Challa Nagendra Prasad, Member (Judicial) and **M. Balaganesh**, (Accountant Member)), [2025 SCC OnLine ITAT 9605](#)

Ashish Arora v. CIT, (Laliet Kumar, Member (Judicial) and **Krinwant Sahay**, (Accountant Member)), [2025 SCC OnLine ITAT 9599](#)

Avinandita Mohanty v. CIT, (**Duvvuru R.L. Reddy**, (Vice-President) (KZ) and Rajesh Kumar, (Accountant Member)), [2025 SCC OnLine ITAT 9591](#)

Bees Infracon (P) v. CIT, (Dr. B.R.R. Kumar, (Vice President) and **T.R. Senthil Kumar**, Member (Judicial)), [2025 SCC OnLine ITAT 9571](#)

Bhagwani Devi v. CIT, (S. Rifaur Rahman, (Accountant Member) and **Yogesh Kumar U.S.**, Member (Judicial)), [2025 SCC OnLine ITAT 9610](#)

Bhubaneswar Development Authority v. CIT, (**Duvvuru R.L. Reddy**, (Vice-President) (KZ) and Rajesh Kumar, (Accountant Member)), [2025 SCC OnLine ITAT 9590](#)

CIT v. Assam Power Distribution Co. Ltd., (Manomohan Das, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2025 SCC OnLine ITAT 9585](#)

CIT v. Deepak Jyotiprasad Chiripal, (Dr. B.R.R. Kumar, (Vice President) and **Suchitra Kamble**, Member (Judicial)), [2025 SCC OnLine ITAT 9617](#)

- CIT v. Glenmark Pharmaceuticals Ltd.*, (**Justice (Retd.) C.V. Bhadang**, (President) and Vikram Singh Yadav, (Accountant Member)), [2025 SCC OnLine ITAT 9613](#)
- CIT v. Gopalbhai Umarbhai Bharavad*, (**Annapurna Gupta**, (Accountant Member) and T.R. Senthil Kumar, Member (Judicial)), [2025 SCC OnLine ITAT 9586](#)
- CIT v. Majestic Properties (P) Ltd.*, (Challa Nagendra Prasad, Member (Judicial) and **M. Balaganesh**, (Accountant Member)), [2025 SCC OnLine ITAT 9606](#)
- CIT v. Mani Ram Balwant Rai*, (**Rajpal Yadav**, (Vice President) and Manoj Kumar Aggarwal, (Accountant Member)), [2025 SCC OnLine ITAT 9598](#)
- CIT v. Omprakash Devilal*, (Dr. B.R.R. Kumar, (Vice President) and **Suchitra Kamble**, Member (Judicial)), [2025 SCC OnLine ITAT 9604](#)
- CIT v. Shahid Shabbir Godil*, (Sandeep Gosain, Member (Judicial) and **Prabhash Shankar**, (Accountant Member)), [2025 SCC OnLine ITAT 9600](#)
- CIT v. Tejas Bharkat Kumar Saglani*, (**Om Prakash Kant**, (Accountant Member) and Raj Kumar Chauhan, Member (Judicial)), [2025 SCC OnLine ITAT 9615](#)
- CIT v. Vatika Rayons (P) Ltd.*, (Narendra Kumar Billaiya, (Accountant Member) and **Anikesh Banerjee**, Member (Judicial)), [2025 SCC OnLine ITAT 9572](#)
- D P School Society v. CIT*, (Manomohan Das, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2025 SCC OnLine ITAT 9582](#)
- Deshbandhu College Evening v. CIT*, (S. Rifaur Rahman, (Accountant Member) and Yogesh Kumar U.S., Member (Judicial)), [2025 SCC OnLine ITAT 9601](#)
- Dhrupad Music Foundation v. CIT*, (**Duvvuru R.L. Reddy**, (Vice-President) (KZ) and Rajesh Kumar, (Accountant Member)), [2025 SCC OnLine ITAT 9589](#)
- Dingluaia Hlawnmual v. CIT*, (Manomohan Das, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2025 SCC OnLine ITAT 9578](#)
- East India Machine Co. v. CIT*, (**Rajesh Kumar**, (Accountant Member) and Manomohan Das, Member (Judicial)), [2025 SCC OnLine ITAT 9608](#)
- Hitachi Astemo Haryana (P) Ltd. v. CIT*, (S. Rifaur Rahman, (Accountant Member) and **Yogesh Kumar U.S.**, Member (Judicial)), [2025 SCC OnLine ITAT 9612](#)
- Indian Metals and Ferro Alloys Ltd. v. Assessment Unit*, (Duvvuru R.L. Reddy, (Vice President) (KZ) and **Rakesh Mishra**, (Accountant Member)), [2025 SCC OnLine ITAT 9594](#)
- Jito Gurugram Chapter Foundation v. CIT*, (S. Rifaur Rahman, (Accountant Member) and **Yogesh Kumar U.S.**, Member (Judicial)), [2025 SCC OnLine ITAT 9611](#)
- Juzer Saifuddin Boriyawala v. CIT*, (Narendra Kumar Billaiya, (Accountant Member) and **Anikesh Banerjee**, Member (Judicial)), [2025 SCC OnLine ITAT 9570](#)
- Kalabhai Karshanbhai Patel v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **T.R. Senthil Kumar**, Member (Judicial)), [2025 SCC OnLine ITAT 9577](#)
- Keerti Flour Mills v. CIT*, (Manomohan Das, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2025 SCC OnLine ITAT 9597](#)
- Kripal Singh v. CIT*, (**M. Balaganesh**, (Accountant Member) and Sudhir Kumar, Member (Judicial)), [2025 SCC OnLine ITAT 9619](#)
- Makhanlal Gattani v. CIT*, (Manomohan Das, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2025 SCC OnLine ITAT 9576](#)
- Mohd. Asad v. CIT*, (Manomohan Das, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2025 SCC OnLine ITAT 9580](#)

- New Laxmi Enterprises v. CIT*, (Amit Shukla, Member (Judicial) and **Girish Agrawal**, (Accountant Member)), [2025 SCC OnLine ITAT 9609](#)
- New Tech Steel & Alloys (P) Ltd. v. CIT*, (Manomohan Das, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2025 SCC OnLine ITAT 9583](#)
- Pawan Castings Meghalaya (P) Ltd. v. CIT*, (Manomohan Das, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2025 SCC OnLine ITAT 9575](#)
- Peach Tree Investments (P) Ltd. v. CIT*, (**Narendra Kumar Billaiya**, (Accountant Member) and Sandeep Singh Karhail, Member (Judicial)), [2025 SCC OnLine ITAT 9587](#)
- Prabhodhankarthakare Vidyalaya v. CIT*, (**Narendra Kumar Billaiya**, (Accountant Member) and Sandeep Singh Karhail, Member (Judicial)), [2025 SCC OnLine ITAT 9592](#)
- Purvanchal Chinmaya Seva Trust v. CIT*, (Manomohan Das, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2025 SCC OnLine ITAT 9581](#)
- Pushpavati Janardhan Rao v. CIT*, (**Narendra Kumar Billaiya**, (Accountant Member) and Sandeep Singh Karhail, Member (Judicial)), [2025 SCC OnLine ITAT 9593](#)
- Raha T Amit v. CIT*, (Manomohan Das, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2025 SCC OnLine ITAT 9574](#)
- Ramen Deka v. CIT*, (Manomohan Das, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2025 SCC OnLine ITAT 9584](#)
- Sethu Madhavan Athrasseri v. CIT*, (**Justice (Retd.) C.V. Bhadang**, (President) and Padmavathy S., (Accountant Member)), [2025 SCC OnLine ITAT 9614](#)
- Shashi Prabhu & Associates v. CIT*, (Amit Shukla, Member (Judicial) and **Girish Agrawal**, (Accountant Member)), [2025 SCC OnLine ITAT 9607](#)
- Shree Shiv Sewak Vridh Ashram v. CIT*, (S. Rifaur Rahman, (Accountant Member) and **Yogesh Kumar U.S.**, Member (Judicial)), [2025 SCC OnLine ITAT 9602](#)
- Than Khupa Hmar v. CIT*, (Manomohan Das, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2025 SCC OnLine ITAT 9579](#)
- Torsa Machines Ltd. v. CIT*, (Manomohan Das, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2025 SCC OnLine ITAT 9595](#)
- Virendra M Gaidhane v. CIT*, (Narendra Kumar Billaiya, (Accountant Member) and **Anikesh Banerjee**, Member (Judicial)), [2025 SCC OnLine ITAT 9573](#)
- Yash Coke v. CIT*, (Manomohan Das, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2025 SCC OnLine ITAT 9596](#)
- Yuva Gayatri Pariwar Trust v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Suchitra Kamble**, Member (Judicial)), [2025 SCC OnLine ITAT 9618](#)

National Company Law Tribunal [2]

- IFCI Venture Capital Funds Ltd. v. Green Belt Industry (P) Ltd.*, (Rammurti Kushawaha, Member (Judicial) and Yogendra Kumar Singh, Member (Technical)), [2025 SCC OnLine NCLT 4591](#)
- Infotech Hal Ltd., In re*, (Sunil Kumar Aggarwal, Member (Judicial) and Radhakrishna Sreepada, Member (Technical)), [2025 SCC OnLine NCLT 4590](#)

National Company Law Appellate Tribunal [7]

- Dr P. Mahabala Rai v. Omega Hospitals (P) Ltd.*, (Sharad Kumar Sharma, Member (Judicial) and Jatindranath Swain, Member (Technical)), [2025 SCC OnLine NCLAT 1390](#)
- Jai Agarwal v. Satyendra Prasad Khorania*, (Yogesh Khanna, Member (Judicial) and Indavar Pandey, Member (Technical)), [2025 SCC OnLine NCLAT 1389](#)
- Kiran Kumar Jain v. Cosmos Coop. Bank Ltd.*, (Ashok Bhushan, Chairperson and Barun Mitra, Member (Technical)), [2025 SCC OnLine NCLAT 1394](#)
- Manoj Aggarwal v. Karnataka Bank Ltd.*, (Ashok Bhushan, Chairperson, Barun Mitra, Member (Technical) and Arun Baroka, Member (Technical)), [2025 SCC OnLine NCLAT 1393](#)
- Office Beanz (P) Ltd., In re*, (Ashok Bhushan, Chairperson and Barun Mitra, Member (Technical) and Arun Baroka, Member (Technical)), [2024 SCC OnLine NCLAT 2356](#)
- Pankaj Tandon v. Isolux Corsan India Engineering & Construction (P) Ltd.*, (Ashok Bhushan, Chairperson and Barun Mitra, Member (Technical)), [2025 SCC OnLine NCLAT 1392](#)
- Tamilnadu Mercantile Bank Ltd. v. E. Santhanalakshmi*, (Sharad Kumar Sharma, Member (Judicial) and Jatindranath Swain, Member (Technical)), [2025 SCC OnLine NCLAT 1391](#)

Central Act [9]

- High Court and Supreme Court Judges (Salaries and Conditions of Service) Amendment Ordinance, 2009
- Supreme Court Judges (Salaries and Conditions of Service) Act, 1958
- Supreme Court Judges (Salaries and Conditions of Service) Amendment Act, 2002 [Repealed]
- High Court and Supreme Court Judges (Salaries and Conditions of Service) Amendment Act, 2018
- High Court and Supreme Court Judges (Salaries and Short title. Conditions of Service) Amendment Act, 2021
- High Court and Supreme Court Judges (Salaries and Conditions of Service) Amendment Ordinance, 2009
- Supreme Court Judges Rules, 1959
- Taxation Laws (Amendment) Act, 2025
- Central Industrial Security Force (Amendment) Ordinance, 2009

Central Rules [6]

- Kerosene (Restriction on Use and Fixation of Ceiling Price) Amendment Order, 2008
- Motor Spirit and High Speed Diesel (Regulation of Supply, Distribution and Prevention of Malpractices) Amendment Order, 2008
- Income-tax (Twenty-first Amendment) Rules, 2025
- Income tax (Twenty-second Amendment) Rules, 2025
- Income-tax (Twenty-third Amendment) Rules, 2025
- Income-tax (Twenty-Fourth Amendment) Rules, 2025

Central Notifications [9]

- Central Board of Direct Taxes [Noti. No. G.S.R. 553(E)]

Central Board of Direct Taxes [Noti. No. G.S.R. 555(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 564(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 566(E)]
Central Board of Direct Taxes [Noti. No. S.O. 3268(E)]
Central Board of Direct Taxes [Noti. No. S.O. 3557(E)]
Central Board of Direct Taxes [Noti. No. S.O. 3838(E)]
Ministry of Finance [52/2025-Cust (NT)]
Ministry of Finance [36/2025-Cust]

State Act [1]

Goa Appropriation Act, 2009

State Rules [4]

Salary Grants for Non Teaching Staff in the Government Aided Primary Schools from the Academic Year 2008-09
Goa (Grant of Financial Assistance to Economically Weaker Panchayats for Strengthening their Administration) Scheme, 2008
Scheme to Provide Financial Assistance to the Owner of Kiosks (Gadas) and 1st Amendment Rules, 2008
Goa Minor Mineral Concession (Amendment) Rules, 2009

State Notifications [34]

Karnataka [Notification No. 1/2025 (13-01-2025)]
Karnataka [Notification No. 2/2025 (13-01-2025)]
Karnataka [Notification No. 3/2025 (13-01-2025)]
Karnataka [Notification No. 4/2025 (13-01-2025)]
Karnataka [Notification No. 5/2025 (13-01-2025)]
Karnataka [Notification No. 6/2025 (13-01-2025)]
Karnataka [Notification No. 10/2024]
Karnataka [Notification No. 11/2024]
Karnataka [Notification No. 12/2024]
Karnataka [Notification No. 13/2024]
Karnataka [Notification No. 14/2024]
Karnataka [Notification No. 7/2024]
Karnataka [Notification No. 8/2024]
Karnataka [Notification No. 9/2024]
Karnataka [Notification No. 1/2025]
Karnataka [Notification No. 4-A/2025]
Karnataka [Notification No. 4-B/2024]
Karnataka [Notification No. 4-B/2025]

Rajasthan [Noti. No. F.12(1)FD/Tax/2024-105]
Rajasthan [Noti. No. F.12(1)FD/Tax/2024-106]
Rajasthan [Noti. No. F.12(1)FD/Tax/2024-107]
Rajasthan [Noti. No. F.12(1)FD/Tax/2024-108]
Rajasthan [Noti. No. F.12(1)FD/Tax/2024-109]
Rajasthan [Noti. No. F.12(5)FD/Tax/2025-110]
Rajasthan [Noti. No. F.12(5)FD/Tax/2025-111]
Rajasthan [Noti. No. F.12(5)FD/Tax/2025-112]
Rajasthan [Noti. No. F.12(5)FD/Tax/2025-113]
Rajasthan [Noti. No. F.12(5)FD/Tax/2025-114]
Rajasthan [Noti. No. F.12(5)FD/Tax/2025-115]
Rajasthan [Noti. No. F.12(5)FD/Tax/2025-116]
Rajasthan [Noti. No. F.12(5)FD/Tax/2025-117]
Rajasthan [Noti. No. F.12(5)FD/Tax/2025-119]
Rajasthan [Noti. No. F.12(5)FD/Tax/2025-120]
Rajasthan [Noti. No. F.12(5)FD/Tax/2025-122]

To get this list regularly join our:-

Telegram Channel - <https://t.me/scconline>

Follow us:-

LinkedIn - <https://in.linkedin.com/company/scconline>

Instagram - https://www.instagram.com/scctimes_/

Twitter - <https://twitter.com/scconline>

YouTube - <https://www.youtube.com/user/thescconline>

Facebook - <https://www.facebook.com/scc.online>

